

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

DATE : 19.12.2015

As per direction, a list of old pending matters is being attached herewith. The counsel of these matters are requested to check as to whether the matters have become infructuous / have lost significance / covered by judgment of this Court / Apex Court and inform the same to the undersigned so that such matters may be listed for hearing in the cause list on Tuesday and Thursday of January, 2016.

The counsels are expected to cooperate by seeking prior necessary instructions from the respective clients and otherwise.


19/12/15

DEPUTY REGISTRAR (JUDL.)

Rajasthan High Court, Jodhpur					
SB Civil Writ (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	2762	1994	JARNAIL SINGH & ORS	STATE & ORS	BL PUROHIT
2	2763	1994	SUKHCHARAN SINGH & ANR	STATE & ORS	BL PUROHIT
3	2764	1994	SATPAL SINGH	STATE & ORS	BL PUROHIT
4	5705	1994	M/S DOONGAR SINGH KACHHWAHA	UNION OF INDIA & ORS	ANJAY KOTHARI
5	5735	1994	ISHAR RAM	STATE & ORS	MANU MRIDUL
6	4071	1996	M/S.JAIDEV JAIN & COMPANY	STATE & ORS	NM LODHA
7	1934	1997	LOKENDRA SINGH	STATE & ORS	BL PUROHIT
8	2359	1997	SANWAL SINGH BHATI	STATE & ORS	VINOD PUROHIT
9	2723	1997	MOOL CHAND SALECHA	COMM. I.TAX JODHPUR & ORS	LM LODHA
10	1283	1998	PEERAN	B.O.R. & ORS	AK SINGH
11	1284	1998	JAN MOHD.	B.O.R. & ORS	AK SINGH
12	1513	1998	ROOPA	STATE & ORS	JK BHAIYA
13	3128	1998	M/S. P.G. STONE CRUSHING INDU.	UNION OF INDIA & ORS	DR BHANDARI
14	3517	1998	STATE OF RAJ.	M/S. KAMLA ENTERPRISES & ORS	SHYAM SINGH BHATI
15	3523	1998	SANYASI MAHINDRA BARMCHARI	STATE & ANR	DK PARIHAR
16	3682	1998	RAJ. INDUSTRIES, JODHPUR	ABDUL ZABBAR & ORS	DK PARIHAR
17	3714	1998	STATE OF RAJ. THRO.COLLECTOR, JDR.	SMT. SUDHA JAIN & ORS	CL JAIN
18	510	1999	DHARAM CHAND	STATE OF RAJ & ORS.	SN SHARMA
19	821	1999	MOOLA RAM	B.O.R. & ORS	AK SINGH
20	874	1999	ANIL KUMAR	STATE OF RAJ. & ANR	NM LODHA
21	878	1999	RAM KORI	STATE & ANR	SS LAL
22	897	1999	WAKF COMM.MUSLIM MUSAFIRKHANA, PALI	STATE & ORS	PC SHARMA
23	931	1999	SMT. BHANWARI BAI TOSHNIWAL	MUNICIPAL COUNCIL, BEAWAR & ANR	RAJESH JOSHI
24	944	1999	JAGTAR SINGH	STATE & ORS	HSS KHARLIA
25	945	1999	JAGDEEP SINGH & ANR	CHIEF ENGINEER & ANR	HS SIDHU
26	1002	1999	B.B.G.B.D. PVT.	STATE & ORS	SG OJHA
27	1020	1999	SURJEET SINGH	STATE & ORS	VK AGARWAL
28	1101	1999	MANNA RAM	LABOUR COURT & ORS	VIJAI MEHTA
29	1210	1999	SARDAR SINGH	STATE & ANR	PP CHOUDHARY
30	1345	1999	RAM PRATAP	STATE & ORS	SUNIL BENIWAL
31	1444	1999	BIJENDRA SINGH & ORS	STATE & ORS	AK SINGH
32	1495	1999	MANI RAM	STATE OF RAJ. & ORS.	KN JOSHI
33	1506	1999	M/S.KAMLA TEXTILES INDUSTRIES	STATE & ORS	MR SINGHVI
34	1591	1999	SHERA RAM	MUKH RAM & ORS	RK SINGHAL
35	1725	1999	STATE OF RAJ.THRO. ASSTT. COMM. COLON.	KHUDA BUX & ANR	D MAHESHWARI
36	1746	1999	GRAM PANCHAYAT, RATKUDIA	STATE & ORS	KN JOSHI
37	1756	1999	PUKHRAJ	R.S.E.B.& ANR	GOVIND MATHUR
38	1829	1999	BANSHILAL & ORS	STATE & ORS	HEMANT SHRIMALI
39	1919	1999	CHUHAD SINGH	B.O.R. & ORS.	HEMANT SHRIMALI
40	2033	1999	MURTI MANDIR(DEITY OF THE TEMPLE)	STATE & ORS	ML SHRIMALI
41	2523	1999	PRAKASH CHANDRA CHHANGANI & ANR	B.O.R. & ORS	KN JOSHI
42	2752	1999	HANS RAJ & ANR	STATE & ORS	NM LODHA
43	2903	1999	ASHOK KUMAR JAIN	UNION OF INDIA AND OTHERS	DD THANVI
44	2918	1999	DEVA	STATE OF RAJ AND ORS	RANJEET JOSHI
45	2921	1999	DAYA RAM JHAJHRIA	FOOD CORPORATION OF INDIA	BL PUROHIT
46	2929	1999	M/S AJAY SPINNERS LTD.	STATE OF RAJ.	VINAY KOTHARI
47	2961	1999	PUNNU KHAN	STATE OF RAJ.	SL JAIN
48	3017	1999	TRILOK SINGH & ORS.	STATE OF RAJ & ORS.	SUDHEER SHARMA
49	3037	1999	MADAN LAL	THE COLLECTOR (STAMP) PALI MARWAR	LR MEHTA
50	3040	1999	M/S GEBILAL KANHIYA LAL	THE C.I.T. & ORS.	VINAY KOTHARI
51	3237	1999	GUJRAT SIDHEE CEMENT LTD.7 ANR	STATE & ORS	DINESH MEHTA
52	3239	1999	MOHANLAL SIKHADIA UNI.	STATE & ORS	VD VYAS
53	3285	1999	M/S.GANESH INDUSTRIES	STATE OF RAJ. & ORS	VINAY KOTHARI
54	3298	1999	M/S. SYNCO TEXTILLES PRIVATE LIMITED	STATE & ANR	M SINGHVI
55	3301	1999	M/S. SANJAY LOTTERIES	STATE & ANR	JN SHARMA
56	3346	1999	SMT.LAD KANWAR & ORS	S.D.O.GULABPURA & ORS	PUSHPENDRA SINGH
57	3368	1999	HAMIR CHAND	STATE & ORS	BL PUROHIT
58	3384	1999	JAYANT GOYAL & ANR	STATE & ORS	JP JOSHI
59	3400	1999	RAKHA RAM	PRESCRIBED AUTHO.TEHSILDAR(REVE.)TIBBI	HS SIDHU
60	3407	1999	KAUSHAL KUMAR DUGAR	UNION OF INDIA & ORS	AK SINGH
61	3637	1999	DHARAMPAL & ORS	STATE & ANR	HS SANDHU
62	3673	1999	SABOO MINERALS PVT. LTD.	STATE & ORS	DINESH MEHTA
63	3734	1999	SATNARAIN MANDOVARA	STATE & ORS	DD THANVI
64	3779	1999	JASVEER SINGH	STATE & ANR	PP CHOUDHARY
65	3808	1999	BANWARI LAL	TEHSILDAR (REVENUE) & ORS	HS SANDHU
66	3883	1999	RAMESHWAR LAL	STATE & ORS	SG OJHA
67	4021	1999	M/S.GAUTAM CHAND DOSHI	UNION OF INDIA & ANR	VINAY KOTHARI
68	4214	1999	GUMAN SINGH	STATE & ORS	P DAVE

Rajasthan High Court, Jodhpur					
SB Civil Writ (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
69	4372	1999	GURBAX SINGH	STATE & ORS	SUDHIR SHARMA
70	4373	1999	M/S.JAGMERU MARBLES PVT. LTD.	STATE & ORS	SN SHARMA
71	4442	1999	MST. CHAWLI & ORS.	STATE & ORS.	SL JAIN
72	4479	1999	RAMA PHOSPHATES LTD.	STATE & ANR.	BC MEHTA
73	4535	1999	HINDUSTAN ZINC EXE.ASSO.THRO.C.P. BABEL	UNION OF INDIA & ORS.	VINAY KOTHARI
74	4571	1999	RATAN SINGH & ANR.	STATE & ORS.	SUNIL BENIWAL
75	4658	1999	STATE OF RAJ.THRO.D.T.EDU.RAJ. & ANR.	YAGNESHWAR MATHUR & ANR.	NITIN OJHA
76	4725	1999	SMT. SHYAMA DEVI & ORS.	STATE & ORS.	SN SHARMA
77	4729	1999	FACTORY MANAGER,SRIGANG.COOP.COTTON LTD.	LABOUR COURT, SRIGANGANAGAR & ANR.	RAJESH JOSHI
78	4766	1999	CHANDRAVEER SINGH	STATE & ORS.	JP JOSHI
79	5042	1999	LAHAR CHAND	STATE & ORS	NM LODHA
80	48	2000	SRI GANGA. DEALERS TEHBAZARI ASSO.	UNION OF INDIA & ORS.	SN SHARMA
81	69	2000	RANJEET SINGH	AVAR SACHIV(JANCH) RAJ. & ORS.	KC SAMDARIYA
82	181	2000	SMT. SUA KANWAR	STATE & ORS	JL PUROHIT
83	225	2000	MAGNI RAM	STATE OF RAJASTHAN & OTHERS	SUDHEER SHARMA
84	496	2000	GANGA RAM	BANSHI LAL & ANR	VN KALLA
85	508	2000	DEVKI	STATE & ORS.	NK GOYAL
86	601	2000	MOTI RAM	STATE & ORS	BL PUROHIT
87	633	2000	FIRM OM PRAKASH ASHOK KUMAR	MOHAN LAL & ANR.	RK SINGHAL
88	690	2000	KARAMJEET SINGH & ANR.	STATE & ORS.	RJ JOSHI
89	693	2000	M/S.VIJETA SHREE TILES (P) LTD.	STATE & ORS.	DD THANVI
90	708	2000	GRAM PANCHAYAT KHARA	STATE & ORS.	NS ACHARYA
91	744	2000	DEVA RAM	KANTI LAL & ORS.	BD SHARMA
92	758	2000	DALIP KUMAR	STETE OF RAJ & ORS.	HSS KHARLIA
93	879	2000	MOHINUDDIN SHEKH	STATE & ORS.	BN KALLA
94	882	2000	GHAN SHYAM DAS	STATE & ORS.	NM LODHA
95	892	2000	BRIJ MOHAN	U.O.I. & ORS.	BK VYAS
96	964	2000	BANNA & ANR.	STATE OF RAJ. & ORS.	CS KOTWANI
97	1007	2000	SUGAN SINGH	STATE OF RAJ AND OTHERS	RK SINGHAL
98	1036	2000	MUKH RAM	STATE & ORS.	JL PUROHIT
99	1502	2000	TULSA RAM & ORS	STATE & ORS	NK GOYAL
100	1546	2000	BADRILAL & ORS.	STATE & ORS.	SAJJAN SINGH
101	1547	2000	SMT.JODHI BAI & ORS.	STATE & ORS.	HEMANT SHRIMALEE
102	1583	2000	SITA RAM	STATE & ORS.	BL PUROHIT
103	1850	2000	SMT. LEELA DEVI	STATE OF RAJ. & ORS.	SL JAIN
104	1868	2000	MOTI SINGH & ORS.	STATE & ORS.	SG OJHA
105	1870	2000	MAHARAWAL BRIJ RAJ SINGH	STATE OF RAJ. & ORS.	JP JOSHI
106	1879	2000	HARI RAM	STATE & ORS.	SN SHARMA
107	1910	2000	SHAH MOHAMMED	STATE & ORS.	MC BHOOT
108	1918	2000	ADU RAM & ANR	STATE OF RAJ. & ORS	BL PUROHIT
109	1923	2000	FOJA & ORS.	BAGHA SINGH & ORS	NK GOYAL
110	1938	2000	LAXMAN RAM	STATE OF RAJ. & ORS.	SN SHARMA
111	1952	2000	M/S.BAJRANG KIRANA SOTRE	STATE & ORS.	JR BENIWAL
112	1978	2000	M/S KHADELWAL TRADING CO.	STATE & ORS	JR BENIWAL
113	1979	2000	M/S ONKARMAL VAISHNAV, KUCHAMAN CITY	STATE & ORS	JR BENIWAL
114	1980	2000	M/S HIMMAT TRADING CO.	STATE & ORS	JR BENIWAL
115	2063	2000	GURDAS SINGH & ANR.	STATE OF RAJ.& ORS.	RK SINGHAL
116	2085	2000	SMT.PRITAM KAUR & ORS	STATE & ORS.	VK GOYAL
117	2115	2000	SMT. KESHAR BAI	ADDL.COLLECTOR & ORS.	RAJESH JOSHI
118	2398	2000	M/S.KANA RAM SHIVRAM	STATE & ORS	
119	2447	2000	M/S.GOODWIL MINERALS PVT. LTD.	STATE OF RAJ. & ANR.	VINAY KOTHARI
120	2483	2000	LRS OF RAMCHANDRA & ANR	STATE & ORS	VN KALLA
121	2568	2000	ASAN BANO	STATE & ORS.	BL PUROHIT
122	2580	2000	PINCHA FOOD PRODUCTS, NOKHA	KRISHI UPAJ MANDI SAMITI & ANR	NM LODHA
123	2593	2000	AMAR KHATUN	STATE & ORS.	NK GOYAL
124	2635	2000	CHIMAN LAL	CHAUTHMAL & ORS	SP ARORA
125	2637	2000	KHIV RAJ	MUNICIPAL BOARD,SOJAT,THRO.EXE.OFFICER	NM LODHA
126	2663	2000	RAJENDRA KUMAR	STATE OF RAJ AND ORS	RANJEET JOSHI
127	2664	2000	BHANWAR SINGH & ANR	STATE & ORS.	JL PUROHIT
128	2672	2000	LRS OF DANA RAM	B.O.R. & ORS	AK SINGH
129	2673	2000	BALRAM	STATE & ORS.	VK AGARWAL
130	2676	2000	KHINYA RAM	B.O.R. & ORS.	AK SINGH
131	2681	2000	JETHU SINGH & ORS.	B.O.R. & ORS	SHAMBHOO SINGH
132	2706	2000	M/S. ANITA SYNTEX (P) LTD.	STATE & ANR	V KOTHARI
133	2776	2000	RAMKARAN & ORS	STATE & ORS	HSS KHARLIA
134	2778	2000	M/S.HOTEL VIJAY	STATE & ORS	V KOTHARI
135	2850	2000	SMT. SARITA MARU	UNION OF INDIA & ANR	G MATHUR
136	2859	2000	M/S. RAMESHWAR LAL MANA RAM	STATE & ANR	MUKESH RAJPUROHIT

Rajasthan High Court, Jodhpur					
SB Civil Writ (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
137	2861	2000	M/S ARAWALI ENG.	STATE OF RAJ.	BC MEHTA
138	2865	2000	M/S ARCHANA TALKIES	STATE OF RAJ.	V KOTHARI
139	2866	2000	M/S DARPAN TSLKIES	STATE OF RAJ.	V KOTHARI
140	2869	2000	MADHO SINGH	STATE OF RAJ.	BL PUROHIT
141	2892	2000	LRS OF LATE NARENDRA KUMAR	STATE & ORS.	DEELIP KAWADIA
142	2893	2000	GENA & ORS	SMT. SANAGI & ORS	DEELIP KAWADIA
143	2899	2000	BRHAMA RAJ	STATE & ORS	SANDEEP MEHTA
144	2905	2000	MOHD. ISMAIL & ORS.	B.O.R. & ORS.	SL JAIN
145	2911	2000	LACHOO MEMORIAL COLLEGE OF SCIENCE	STATE OF RAJASTHAN & ORS.	MS SINGHVI
146	2952	2000	M/S.A.S. PIPES & PLASTIC INDUSTRIES	STATE & ORS	DD THANVI
147	2954	2000	SURENDRA SINGH	LABOUR COURT, JODHPUR & ANR	OP JOSHI
148	2970	2000	JUGAL KISHORE SHARMA	STATE OF RAJ AND ORS	VIKRAM PUROHIT
149	2995	2000	STATE OF RAJ.& ANR	MOHAN LAL MENARIA & ANR	PK LOHRA
150	3015	2000	KAMALA DEVI	STATE & ANR	VD VYAS
151	3078	2000	M/S.POOJA GRANITES & MARBLE LTD.	STATE & ORS.	PUSHPENDRA SINGH
152	3120	2000	MAHAR DEEN	STATE & ORS	LD KHATRI
153	3121	2000	SAFI MOHD.	STATE & ORS.	LD KHATRI
154	3122	2000	FATAN KHA	STATE & ORS.	LD KHATRI
155	3123	2000	MOYAB KHAN	STATE & ORS.	LD KHATRI
156	3149	2000	LRS OF KHIYARAM & ORS	B.O.R. & ORS	
157	3220	2000	SMT.BHIRAVA	STATE & ORS	NK GOYAL
158	3282	2000	RAJAK & ANR	STATE & ORS.	SG OJHA
159	3286	2000	AMAR SINGH	STATE & ORS.	LD KHATRI
160	3293	2000	MADAN LAL	STATE & ORS	RK RATHI
161	3300	2000	SHAMBHOO SINGH & ORS.	STATE & ORS.	DR.RS RAJPUROHIT
162	3356	2000	DEVI LAL	STATE & ANR	NM LODHA
163	3370	2000	LADHU SINGH	STATE & ORS.	NK GOYAL
164	3381	2000	ARVIND	STATE & ORS.	DC SHARMA
165	3384	2000	ANWAR ALI	STATE & ORS	SD VYAS
166	3403	2000	NAND LAL & ORS.	STATE & ORS.	HL KELA
167	3434	2000	BALBIR SINGH & ANR	STATE & ORS.	VN KALLA
168	3466	2000	VIRENDRA KUMAR & ANR	THAKAR DAS & ORS.	JL PUROHIT
169	3469	2000	KARTAR SINGH & ORS.	MANGI LAL & ORS.	JL PUROHIT
170	3473	2000	BASKAN	STATE & ORS.	SD VYAS
171	3581	2000	PUSHPA BHAMBANI	STATE & ORS.	M SHISHODIA
172	3588	2000	RAM LAL	STATE & ORS.	KC SAMDARIYA
173	3623	2000	JIYA RAM	B.O.R. & ORS	CR JAKHAR
174	3630	2000	M/S UNIVERSAL CABLES LTD.	STATE & ANR	V KOTHARI
175	3707	2000	M/S.MILAP TRANSPORT ROADLINES	STATE & ANR	V KOTHARI
176	3715	2000	M/S.UMA POLYMERS PVT.LIMITED	STATE & ORS.	V KOTHARI
177	3732	2000	JEEVAN SINGH & ORS.	BOARD OF RAVUNUE FOR RAJ.AT AJMER	JITENDRA CHOPRA
178	3753	2000	BAGHSINGH	SUB-REGISTRAR CO-OP.SOCI. & ORS.	VN KALLA
179	3815	2000	SHIV PRASAD CHAUDHARY	JAI NARAYAN VYAS UNIVERSITY JODHPUR	PUSHPENDRA SINGH
180	3844	2000	RAMNIWAS	STATE & ORS.	RK RATHI
181	3859	2000	AMAR NATH & ANR	STATE & ORS.	JL PUROHIT
182	3870	2000	MOOL CHAND	STATE & ORS	VN KALLA
183	3880	2000	SMT.BIRJU & ANR	SMT.PASU KANWAR & ORS	P JAIN
184	3956	2000	GANGARAM & ORS.	BOARD OF REVENUE & ORS.	BN KALLA
185	3957	2000	SHREE MAHALAXMI TALKIES	ALFRED FRANCIS & ANR	MANISH SHISHODIA
186	4050	2000	TARA CHAND & ANR	GOVIND RAM & ORS	VIKRAM PUROHIT
187	4053	2000	M/S.ZAMINDARA AUTOS LIMITED & ANR	STATE & ANR.	VINAY KOTHARI
188	4074	2000	M/S.KALA CARRYING CORPORATION & ANR	STATE & ANR	VINAY KOTHARI
189	4107	2000	VIMAL CHAND	STATE OF RAJ.& ORS.	HS SIDHU
190	4162	2000	JUGATIDAN	STATE & ORS.	RAJESH JOSHI
191	4218	2000	M/S.ALNOOR MARBLE INDUS.	STATE & ORS.	M TRIVEDI
192	4252	2000	M/S.MINERVA CINEMA	STATE & ANR	VINAY KOTHARI
193	4357	2000	LAXMAN SINGH & ORS	STATE & ORS	PRADEEP SHAH
194	4361	2000	STATE OF RAJASTHAN & ORS.	LR"S OF SHIVNATH SINGH	BABOOLAL DARJI
195	4362	2000	RAMRATAN & ANR	UNION OF INDIA & ORS.	JL PUROHIT
196	4396	2000	GURDAS SINGH	STATE & ORS	NK GOYAL
197	4423	2000	FAZLLU RAHMAN	STATE OF RAJ. & ORS.	JL PUROHIT
198	4436	2000	HAZARI RAM	STATE & ORS.	RAJESH JOSHI
199	4442	2000	NARAYAN RAM	UNION OF INDIA & ORS.	JITENDRA CHOPRA
200	4444	2000	GURMEL SINGH	PRESCRIBED AUTHORITY CUM TEHSILDAR (REV	SL JAIN
201	4455	2000	DR. KARAN SINGH RAJPUROHIT	STATE & ORS	MUKESH RAJPUROHIT
202	4486	2000	SUMER DAN	STATE & ORS	JL PUROHIT
203	4487	2000	MST. HAJRA	STATE & ORS	JL PUROHIT
204	4499	2000	JAGDISH PRASAD	STATE & ORS	SUDHIR SHARMA

Rajasthan High Court, Jodhpur					
SB Civil Writ (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
205	4501	2000	PUNAM CHAND	STATE & ORS	SN SHARMA
206	4502	2000	RAMKISHAN	STATE & ORS	SN SHARMA
207	4508	2000	VIRENDRA MODI	STATE & ORS	RAJESH JOSHI
208	4537	2000	M/S. SHREE RAM TRADERS	STATE & ANR	V KOTHARI
209	4594	2000	DR. G.S. CHAUHAN	BOARD OF SEC. EDU. RAJ.AJMER & ORS.	BR MEHTA
210	4654	2000	RAMCHANDER	MST.PYARI & ORS	NK GOYAL
211	4667	2000	KARAN SINGH	STATE & ORS.	LR CHOUDHARY
212	4711	2000	KRISHNA CONSTRUCTION COMPANY	STATE & ORS.	G MAHESHWARI
213	4739	2000	M/S.JODHPUR GASES	STATE & ORS	V KOTHARI
214	4744	2000	SRI RAM RAKHECHA & ANR	STATE & ORS	BHEEM ARORA
215	4750	2000	MANOHAR LAL TAK	STATE & ORS	SUNIL JOSHI

Rajasthan High Court, Jodhpur					
DB Civil Writ (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	4107	1999	COMMISSIONER, COMM.TAXES,RAJ.JAIPUR &ANR	M/S. RELIANCE CHEMOTEX INDU.LTD.& ANR	SANJEEV JOHARI
2	1136	2000	M/S. SHAKTI SPINNERS, BIKANER	CENTRAL,EXCISE & GOLD CON.APP. TRI.&ORS	BC MEHTA
3	3148	2000	SABAL SINGH & ORS.	JODHPUR VIDHUT VITRAN NIGAM LTD.,JODHPUR	SANJAY MATHUR

Rajasthan High Court, Jodhpur**SB Civil Writ (Service Matters) upto 31st Dec. 2000**

Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	5079	1993	PRAMOD KUMAR	STATE & ANR	NM LODHA
2	367	1996	PREM SINGH	STATE & ORS	AK RAJVANSHY
3	2940	1997	SMT. SHARDA BHARDWAJ	STATE & ORS	MUKESH RAJPUROHIT
4	911	1998	SRI KISHAN VYAS	J.N.V. UNI. JDR. & ANR	GK VYAS
5	1729	1999	UMED SINGH GUJAR	STATE & ORS	BN KALLA
6	1779	1999	RAM LAL VISHNOI & ANR	STATE OF RAJ. & ORS	RN UPADHYAY
7	4116	1999	PREM SINGH RAJPUROHIT	STATE & ORS	
8	4542	1999	GYANESH SHARMA	STATE & ORS.	
9	4791	1999	GAJ SINGH GOYAL	STATE & ORS.	SUMIT MEHTA
10	24	2000	JAG RAJ SINGH	UNION OF INDIA & ORS.	SANJAY MATHUR
11	25	2000	SANTOKH SINGH	STATE & ANR.	NM LODHA
12	738	2000	STATE OF RAJ.	JAGDISH CHANDRA PANCHAL & ANR.	JK BHAIYA
13	1578	2000	VEDIK KANYA PATHSHALA SAMITI & ANR	RAJ.NON GOVT.EDU.INDU.TRI.& ORS.	DC SHARMA
14	2343	2000	ANIL MEHTA	STATE & ORS.	MR SINGHVI
15	2913	2000	GULAB JI YADAV	STATE OF RAJ AND ORS	MR SINGHVI
16	2915	2000	MAHENDRA JAIN	STATE OF RAJ AND ORS	MR SINGHVI
17	2916	2000	LAL CHAND	STATE OF RAJ AND ORS	MR SINGHVI

Rajasthan High Court, Jodhpur					
DB SAW (Misc. Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	696	1996	HATHI SINGH	STATE & ORS	SC SINGHVI
2	1198	1997	DHUKHA	TEJA & ORS	RN BISHNOI
3	624	2000	CHHOUTA	STATE & ORS	SD VYAS

Rajasthan High Court, Jodhpur					
DB SAW (Service Matters) upto 31st Dec. 2000					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	645	2000	SHAKTI SINGH	RAJ. STATE SPORTS COUNCIL	G MATHUR

Rajasthan High Court, Jodhpur

SB Civil Writ (Misc. Matters) From 01st Jan. 2001 to 31st Dec. 2005

Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	2	2001	BEGA RAM & ANR	STATE OF RAJ. & ORS.	VIJAY BISHNOI
2	4	2001	NATHURAM	KHETARAM & ORS	SUDHIR SHARMA
3	53	2001	BHUPENDRA KUMAR	STATE & ORS	MR SINGHVI
4	66	2001	MADAN LAL	MOHAN LAL & ANR	BASTI CHAND
5	67	2001	SUGAN CHAND & ANR	STATE & ORS	VINAY JAIN
6	97	2001	BIRJA RAM	STATE & ORS	GR PUNIA
7	101	2001	HOTEL RATANADA INTERNATIONAL PVT. LTD.	MUNICIPAL CORPORATION & ANR	SUMEET MEHTA
8	108	2001	GUJARAT SIDHEE CEMENT	DR. COMM.(APPL.) & ANR	BC MEHTA
9	110	2001	MAHENDRA SINGH SOLANKI	KOTA POEN UNIVERSITY & ORS	SHAMBHOO SINGH
10	113	2001	ALI SHER	STATE & ORS	SN TRIVEDI
11	181	2001	WALA	CHOKHA & ORS	KL JASMATIYA
12	183	2001	SURAJ PRAKASH & ORS	STATE & ANR	NM LODHA
13	186	2001	RANDHIR SINGH & ANR	STATE & ORS	SUDHIR SHARMA
14	187	2001	SURENDRA KUMAR & ORS	STATE & ANR	SL JAIN
15	226	2001	BIRBAL RAM & ORS	RAM PRATAP & ORS	NK GOYAL
16	237	2001	M/S. KAMAL OIL INDUSTRIES	STATE & ORS	BC MEHTA
17	242	2001	GURDAS SINGH	BOARD OF REVENUE & ORS.	SL JAIN
18	257	2001	DAULAT SINGH	STATE & ORS	RAJESH JOSHI
19	268	2001	RAMJILAL	STATE & ORS	SG OJHA
20	275	2001	RAMESH CHAND	TAXATION OFFICER,D.T.O.JODHPUR	RK RATHI
21	277	2001	M/S. SHREE MAHADEO COTTON MILLS LTD.	ADDL. DIVISIONAL COMMISSIONER & ORS	KN JOSHI
22	285	2001	SHIV PAL SINGH	UNION OF INDIA & ORS	MC BHOOT
23	291	2001	M/S.LILADHAR (CONTRACTORS) & CO.	STATE & ORS	ANJAY KOTHARI
24	292	2001	STATE OF RAJ.	MANGI LAL & ORS	BL DARJI
25	294	2001	M/S.L.D.ENGINEERS	STATE & ORS	ANJAY KOTHARI
26	302	2001	BHAWAR SINGH	STATE & ORS	RAJESH JOSHI
27	303	2001	JODH SINGH	STATE & ORS	RAJESH JOSHI
28	308	2001	DEEN DAYAL	RAJ.FINANCIAL CORPORATION & ORS	SD VYAS
29	327	2001	AVTAR SINGH & ANR	STATE & ORS	SK GUPTA
30	337	2001	JODHPUR PATTHAR UDYOG SANGH & ANR.	STATE & ANR.	BM BOHRA
31	339	2001	SHAMBHU SINGH	STATE	RAJESH JOSHI
32	376	2001	MOHAN LAL	STATE OF RAJ.	ANJAY KOTHARI
33	391	2001	MUNICIPAL BOARD,DUNGARPUR	ESTATE OFFICER (WAF) & ANR.	BHEEM ARORA
34	401	2001	GEETA DEVI	STATE OF RAJASTHAN & ORS	DK GAUR
35	414	2001	M/S.MAYANK EQUIPMENTS	STATE & ANR	LR MEHTA
36	494	2001	RANCHHOD	STATE & ORS	BL PUROHIT
37	500	2001	M/S.RAJ KUMAR & COMPANY SIKAR	STATE & ANR	BC MEHTA
38	502	2001	ROOP RAJ	STATE & ORS	JL PUROHIT
39	503	2001	BIRDI CHAND	STATE & ORS	JL PUROHIT
40	524	2001	M/S. UDAIPUR BUILDERS	DIRECTOR,L.B.T.DEPT. & ANR	BC MEHTA
41	554	2001	M/S.SONA STONE MARBLE & CHIPS LINE INDU.	STATE & ORS	RP DAVE
42	562	2001	STATE OF RAJ.THRO.TEHSILDAR CHITTORGARH	BADRI LAL & ANR	JK BHAIYA
43	567	2001	KHATED DYEING WORKS	UNION OF INDIA & ANR	ANJAY KOTHARI
44	583	2001	DARSHAN SINGH	STATE & ORS	HSS KHARLIA
45	586	2001	SHANKER LAL	STATE & ORS	BL PUROHIT
46	599	2001	RAM CHANDRA	STATE & ORS	V BISHNOI
47	693	2001	CHHAGAN LAL SONI	STATE & ORS	SHRIDHAR PUROHIT
48	742	2001	GORDHAN RAM	STATE & ANR	SD VYAS
49	745	2001	LIBERTY PESTICIDES & FERTILIZERS LTD.&AN	STATE & ORS	T GUPTA

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50	822	2001	STATE OF RAJ.THRO.DY.CONSER.OF FOREST	FAUZA & ANR	RL JANGID
51	845	2001	DAULAT SINGH & ORS	B.O.R. & ORS	RS CHUNDAWAT
52	955	2001	EIH LTD.& ANR	STATE & ANR	LR MEHTA
53	973	2001	AJAY GARG	STATE & ORS	HS SANDHU
54	1020	2001	ACHLARAM & ORS	B.O.R. & ORS	HIMANSHU MAHESHWARI
55	1022	2001	M/S.HOTEL RESIDENCY PALACE,JODHPUR	MUNICIPAL CORPORATION,JODHPUR & ANR	SUNIL JOSHI
56	1076	2001	M/S.GULJAG IND.LTD.JODHPUR	STATE & ANR	LR MEHTA
57	1078	2001	WIPRO GE MEDICAL SYSTEMS LIMITES	STATE & ORS	SUMEET MEHTA
58	1089	2001	KAILASH CHAND & ORS	STATE & ORS	BL PUROHIT
59	1186	2001	M/S.JAGDISH PRASAD JITENDRA KUMAR	STATE & ANR	V BISHNOI
60	1187	2001	M/S.GULAB SINGH COMPANY	STATE & ANR	V BISHNOI
61	1190	2001	M/S.VIDHYA TRADING COMPANY	STATE & ANR	V BISHNOI
62	1197	2001	BHEEM RAJ & ORS	STATE & ANR	RK RATHI
63	1223	2001	ANOP SINGH	STATE & ORS	HS SANDHU
64	1233	2001	BALVINDER SINGH	STATE & ANR	V KOTHARI
65	1287	2001	SATVINDER SINGH	STATE & ANR	V KOTHARI
66	1298	2001	M/S.BALAJI OIL STORES	UNION OF INDIA & ORS	ANAND PUROHIT
67	1310	2001	ASHOK SANCHETI	DEBTS RECOVERY TRIBUNAL & ORS	MC BHOOT
68	1311	2001	PURUSHOTTAM SINGH	STATE & ORS	BL PUROHIT
69	1337	2001	MAJI DEOAJI	BOARD OF REVENUE	SHAMBHOO SINGH
70	1373	2001	GOKAL RAM & ORS.	STATE OF RAJ. & ORS.	VIJAY BISHNOI
71	1410	2001	DILIP KUMAR JAIN	BOARD OF REVENUE & ORS.	MS SINGHVI
72	1423	2001	SINDESHWAR KALA GRAM SEWA SAHAKARI SAMIT	STATE OF RAJ AND ORS	TS CHAMPAWAT
73	1441	2001	RAJENDRA KUMAR MUTHA	STATE & ANR	SUNDEEP BHANDAWAT
74	1477	2001	SMT. MOHAN KANWAR & ANR	STATE & ORS	MANISH SHISHODIA
75	1495	2001	M/S KAMLA CONSTRUCTION COMPANY BIKANER	INCOME TAX OFFICER BIKANER	SURESH OJHA
76	1524	2001	GAFUR KHAN & ORS	B.O.R.& ORS	SN SHARMA
77	1525	2001	HANS RAJ & ORS	STATE & ORS	BL PUROHIT
78	1529	2001	STATE OF RAJ.THRO.TEHSILDAR,SHIV,BARMER	BOARD OF REVENUE,AJMER & ORS	SUNIL MEHTA
79	1547	2001	SMT. AMRU DEVI	STATE OF RAJ	BL PUROHIT
80	1560	2001	RAJMATA KRISHNA KUMARI	STATE & ORS	LR MEHTA
81	1562	2001	SMT.NARAYANI DEVI	STATE & ORS	IR CHOUDHARY
82	1569	2001	NARESH KUMAR	STATE OF RAJ.	SL JAIN
83	1584	2001	DAU LAL	STATE & ORS	BK VYAS
84	1585	2001	JETH MAL	STATE & ORS	BK VYAS
85	1586	2001	LRS OF HUNTA RAM	STATE OF RAJ AND ORS	NK GOYAL
86	1613	2001	STATE OF RAJ.THRO.TEHSILDAR (REVENUE)	L.R.OF HANSRAJ & ORS	BL DARJI
87	1630	2001	GURDEEP SINGH	STATE & ORS	BL PUROHIT
88	1663	2001	SATYANARAIN	UNION OF INDIA & ORS	RR VYAS
89	1675	2001	PURSHOTTAM SINGH	STATE & ANR	V KOTHARI
90	1726	2001	HARI SINGH & ORS	B.O.R.& ORS	JR BENIWAL
91	1750	2001	JITENDRA ACHARYA	STATE & ORS	SD VYAS
92	1772	2001	GURBACHAN SINGH & ORS	B.O.R.& ORS	HS SANDHU
93	1782	2001	AMAR SINGH & ORS	STATE & ORS	JL PUROHIT
94	1800	2001	GANGARAM	B.O.R. & ORS	IR CHOUDHARY
95	1801	2001	GANGARAM	B.O.R. & ORS	IR CHOUDHARY
96	1854	2001	SOHAN LAL	STATE OF RAJASTHAN	SUDHIR SHARMA
97	1860	2001	GYAN SINGH & ORS	STATE & ORS	RS SALUJA
98	1894	2001	DEVA	STATE & ORS	BN KALLA

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99	1896	2001	MAZID KHAN	STATE & ORS	MC BHOOT
100	1907	2001	SMT. BHURI & ORS	STATE & ANR	
101	1908	2001	SMT. GEETA DEVI	STATE & ORS	GR PUNIA
102	2033	2001	KANAK MAL	STATE OF RAJ	VIJAY BISHNOI
103	2073	2001	RAJ KUMAR WADHWA	THE STATE OF RAJ AND ORS	MS SINGHVI
104	2102	2001	M/S.POLAR MARMO AGGLOMERATES LTD.	STATE & ORS	VINEET KOTHARI
105	2151	2001	KANHAIYA LAL TAK	STATE & ORS	JP JOSHI
106	2209	2001	GAMBHIR SINGH	B.O.R. & ORS	LD KHATRI
107	2212	2001	AMARA RAM	STATE & ORS	NK GOYAL
108	2215	2001	HARI SINGH	STATE & ORS	NK GOYAL
109	2238	2001	OM NARAIN AND ORS	THE ADDL.COLLECTOR(JAGIR)HANUMANGARH	NK GOYAL
110	2246	2001	POKAR LAL	STATE & ORS	JR BENIWAL
111	2264	2001	DALU AND ORS	STATE OF RAJ AND ORS	MR SINGHVI
112	2276	2001	RAJ KANWAR	STATE OF RAJASTHAN & ORS.	S D RAJPUROHIT
113	2324	2001	BHINYARAM	STATE & ORS	SK MATHUR
114	2326	2001	STATE OF RAJ. & ANR	NAND LAL & ORS	H CHOUDHARY
115	2371	2001	SMT.VASUDHA RATHORE	INDIAN OIL CORPORATION LIMITED & ORS	SS LAL
116	2389	2001	SIRAT SARAI CHERITABLE TRUST & ANR	STATE & ORS	SANJAY MATHUR
117	2398	2001	BHOMA RAM & ORS	STATE & ORS	RAJESH JOSHI
118	2419	2001	TEK SINGH LRS OF AMARJEET SINGH	STATE & ORS	RS SALUJA
119	2438	2001	PRABHULAL & ANR	STATE & ORS	ANIL KAVIRAJ
120	2449	2001	NIHAL SINGH	B.O.R. & ANR	HS SIDHU
121	2489	2001	INDER SINGH	STATE & ANR	RK RATHI
122	2499	2001	NAND LAL BRAHMIN	STATE & ORS	MANISH SHISHODIA
123	2502	2001	PURNA SHANKER & ANR	STATE & ORS	JL PUROHIT
124	2515	2001	SURENDRA SINGH	STATE & ORS	V BISHNOI
125	2518	2001	GULAM HAIDER	B.O.R. & ORS	
126	2540	2001	AVI RUBEER PRODUCT	COMMERCIAL TAXES OFFICER & ORS	BK VYAS
127	2544	2001	UTTAM PRAKASH SONI	STATE & ANR	SUMEET MEHTA
128	2556	2001	VILLAGERS OF VILLAGE SEURA,G.P.,ORA	STATE & ORS	PRADEEP SHAH
129	2559	2001	UNION OF INDIA	VEERPAL KAUR & ORS	NM LODHA
130	2585	2001	IDOL OF SHRI DWARKA DHEESH TEMPLE	STATE & ORS	KR CHOUDHATI
131	2650	2001	PURA RAM	STATE & ORS	VIRENDRA SINGH
132	2672	2001	MOTI LAL & ORS	MACT,NIMBAHEDA & ORS	MANISH PITALIYA
133	2684	2001	MAFA RAM & ORS	BHOORA RAM & ORS	SN SHARMA
134	2700	2001	GULAM HAIDER & ORS	B.O.R.& ORS	
135	2701	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
136	2702	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
137	2703	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
138	2704	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
139	2710	2001	KISTOOR RAM & ORS	B.O.R. & ORS	CR JAKHAR
140	2718	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
141	2727	2001	YOGITA PUBLIC SCHOOL SHIKSHAN SAMITI	STATE & ORS	VIKRAM PUROHIT
142	2764	2001	M/S.J.J.FILLING STATION	BHARAT PETROLEUM CORPORATION LTD. & ORS	SANGEET LODHA
143	2776	2001	BAL RAM	STATE & ORS	NL JOSHI
144	2822	2001	KASANA	ADDITIONAL COLLECTOR & ORS	RS CHUNDAWAT
145	2825	2001	SRI GANGA.SAHAKARI UP.WHO.BHAN.LTD.	STATE & ORS	V BISHNOI
146	2827	2001	MANGAL CHAND	STATE & ORS	SN SHARMA
147	2831	2001	MANGAL CHAND	STATE & ORS	SN SHARMA

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148	2832	2001	MANGAL CHAND	STATE & ORS	SUDHIR SHARMA
149	2849	2001	SMT.RAM PYARI & ORS	STATE & ORS	BM AGARWAL
150	2866	2001	LRS OF GANESH LAL	STATE & ORS	RAKESH ARORA
151	2924	2001	JASSU DAN & ORS	STATE & ORS	LR CHOUDHARY
152	2926	2001	BHOOP RAM	STATE & ORS	BL PUROHIT
153	2933	2001	GAJRAJ SINGH & ORS	STATE & ORS	MANISH SHISHODIA
154	3034	2001	DILIP SINGH	STATE & ORS	SD RAJPUROHIT
155	3094	2001	DHARAM CHAND	MAHARISHI DAYANAND SARASWATI UNI.& ORS	JR BENIWAL
156	3158	2001	NAV SHIKSHA SAMAJ, JODHPUR	STATE & ORS	BP MATHUR
157	3170	2001	RAMESH GENERAL STORE	STATE & ANR	V KOTHARI
158	3196	2001	BHAGIRATH JAT	STATE & ANR	GOVIND MATHUR
159	3246	2001	MOHAR SINGH	STATE & ORS	BL PUROHIT
160	3260	2001	RAJPUT EDUCATION TRUST, JODHPUR	COLLECTOR, JODHPUR & ORS	LR MEHTA
161	3273	2001	SMT.HASMAT BAI	PRESCRIBED AUTHORITY & ANR	VD VYAS
162	3307	2001	SMT.AMIRAN & ORS	PRESCRIBED AUTHORITY & ANR	VD VYAS
163	3326	2001	ABDUL KALEEM ANSARI	STATE & ANR	KR JANGID
164	3331	2001	MANISH JOSHI	M.D.S.UNIVERSITY & ANR	DS UDAWAT
165	3357	2001	RAJIV KACHHWAHA	STATE & ORS	MS SINGHVI
166	3358	2001	M/S.JAIN CONSTRUCTION COMPANY & ORS	STATE & ORS	SUMEET MEHTA
167	3372	2001	ISHAQ MOHD. & ORS	STATE & ANR	RAJESH JOSHI
168	3378	2001	OM PRAKASH	STATE & ANR	NK GOYAL
169	3444	2001	ROOP RAM	STATE & ORS	NK GOYAL
170	3449	2001	DHANPAT	STATE & ANR	NK GOYAL
171	3452	2001	PRABHU RAM	STATE & ORS	V BISHNOI
172	3453	2001	SAVITRI DEVI	STATE & ORS	
173	3460	2001	DEVARSA GAS CHEM.LIMITED,PALI	STATE & ORS	BC MEHTA
174	3475	2001	KAMIR KHAN	B.O.R.& ORS	AK SINGH
175	3508	2001	CHATURBHUJ & ANR.	STATE OF RAJ.	NM LODHA
176	3525	2001	BABU LAL	BOARD OF REVENUE RAJASTHAN	SM PARIHAR
177	3649	2001	SHANTI NAGAR CO-OP.HOUSING SOCIETY LTD.	STATE & ORS	BL PUROHIT
178	3651	2001	JALAM SINGH	STATE & ORS	MC BHOOT
179	3653	2001	ANIL SHARMA	STATE OF RAJASTHAN & ORS.	MS SINGHVI
180	3660	2001	STATE OF RAJ.	SATYA NARAIN & ORS	D MAHESHWARI
181	3661	2001	STATE OF RAJ.	SATYA NARAIN & ORS	JK BHAIYA
182	3665	2001	RAO GANPAT SINGH	STATE & ANR	BC MEHTA
183	3736	2001	BHERA RAM	STATE & ORS	JR BENIWAL
184	3796	2001	JINENDRA VIHAR TRUST	STATE & ORS.	MS SINGHVI
185	3867	2001	M/S V.S.SHIKSA BHANWAN SOCIETY	STATE OF RAJ	DR BHANDARI
186	3924	2001	STATE OF RAJ.	S.T.A.T. & ORS.	RP DAVE
187	3934	2001	SURESH KUMAR & ANR.	SEMI LAL & ORS.	RAKESH ARORA
188	3962	2001	SMT. HARSHWATI	BOARD OF REVENUE	S.N.SHARMA
189	3965	2001	KRISHNA LAL & ORS	B.O.R.& ORS	JR BENIWAL
190	3969	2001	KAN SINGH	STATE & ORS	HS SANDHU
191	3976	2001	M/S MAHESHWARI INDUSTRIES	STATE OF RAJ AND ORS	BC MEHTA
192	3991	2001	DAULAT MULTANI	STATE	PP CHOUDHARY
193	4019	2001	YUVRAJ SINGH	CHIRMAN DEELAR	JR BENIWAL
194	4049	2001	HANUWANT SINGH	STATE OF RAJ. & ORS.	RAJESH JOSHI
195	4127	2001	OM PRAKASH AGARWAL	STATE OF RAJ	SANGEET LODHA
196	4157	2001	JASSA RAM	STATE OF RAJ. & ORS.	JR BENIWAL

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197	4167	2001	DUNGER RAM	STATE OF RAJ	NK GOYAL
198	4169	2001	HEMANT KUMAR	STATE OF RAJ. & ANR.	NM LODHA
199	4231	2001	M/S LILA DHAR DEVKINANDAN	STATE OF RAJ. & ORS.	BC MEHTA
200	4240	2001	L.RS' OF SMT. POORI & ORS	BOARD OF REVENUE & ORS	SN SHARMA
201	4303	2001	MATESHWARI SYNTHETICS (PVT.) LTD.	STATE & ORS	SL JAIN
202	4347	2001	PUNARAM	LRS OF MOHAN SINGH & ORS	RANJEET JOSHI
203	4352	2001	M/S VIDHATA WOOD	STATE & ANR.	BC MEHTA
204	4359	2001	PRASHANT BOHRA	MUNICIPAL COUNCIL,MOUNT ABU	KHUMANA RAM JANGID
205	4378	2001	DARSHAN SINGH & ORS.	U.O.I. & ORS.	BL PUROHIT
206	4390	2001	STATE OF RAJ.	DHANNA LAL & ORS	JK BHAIYA
207	4391	2001	MUNICIPAL COUNCIL	B.O.R. & ORS	TS CHAMPAWAT
208	4393	2001	MUNICIPAL COUNCIL	B.O.R. & ORS	TS CHAMPAWAT
209	4408	2001	KANHAIYA LAL	ADDL.DIVISIONAL COMMISSIONER,JDR.& ORS	BS CHARAN
210	4414	2001	BHANWAR LAL KADWASARA	U.O.I. & ORS.	YR SONEL
211	4415	2001	SURESH KUMAR PAREEK	U.O.I. & ORS.	YUV RAJ SONEL
212	4416	2001	RAM PRAKASH ACHARYA	U.O.I. & ORS.	YUV RAJ SONEL
213	4417	2001	GOVIND LAL SUTHAR	UNION OF INDIA	YUVRAJ SONAL
214	4419	2001	RAMESH CHAND TRIPATHI	U.O.I. & ORS.	YR SINGH
215	4421	2001	HET RAM & ORS	COLLECTOR,GANGANAGAR & ORS	SL JAIN
216	4426	2001	LRS OF SHIV DAN	STATE & ORS.	VIJAY BISHNOI
217	4436	2001	SHAMBHU SINGH	STATE OF RAJ.& ANR.	KL THAKUR
218	4450	2001	BABU LAL	STATE & ORS.	MC BHOOT
219	4458	2001	MUKESH KUMAR SHARMA	STATE OF RAJ. & ORS.	VD KALLA
220	4465	2001	RISHAB SPECIAL YARNS LTD.	U.O.I. & ORS.	RAKESH ARORA
221	4499	2001	SMT MUKHTYAR KAUR & ORS.	HARI OM & ORS.	NK GOYAL
222	4520	2001	M/S.BHAIRUWSHIKHAR REAL ESTATE PVT.LTD.	STATE & ANR	
223	4524	2001	STATE OF RAJ.	BAKHTAWAR SINGH & ANR	H CHOUDHARY
224	4531	2001	RAMKARAN & ORS	B.O.R. & ORS	SHYAM SINGH BHATI
225	4533	2001	RAJENDRA SINGH RATHORE	STATE & ORS	MANISH SHISHODIA
226	4541	2001	MANGI LAL	SAHAKARI BHOOMI VIKAS BANK & ORS	H MAHESHWARI
227	4544	2001	KHINVA RAM GHINTALA	STATE & ORS	MANISH SHISHODIA
228	4564	2001	HATA & ORS	B.O.R.& ORS	SN SHARMA
229	4589	2001	SMT.UGAM BAI & ANR	STATE & ORS	MC BHOOT
230	4596	2001	M/S HARPAL SINGH BHULLAR	STATE OF RAJ. & ORS.	KS YADAV
231	4636	2001	ASLI RAM & ORS	STATE & ANR	BL PUROHIT
232	4657	2001	GURUBACHAN SINGH	B.O.R. & ORS	JR BENIWAL
233	4659	2001	PRITHVIRAJ	STATE & ANR	NK GOYAL
234	4697	2001	NAND RAM & ORS	STATE & ORS	JR BENIWAL
235	4705	2001	M/S.BHAGYODAYA CONS.PVT.LTD.	STATE & ORS	MR SINGHVI
236	4707	2001	JITENDRA KUMAR JAIN	STATE & ORS	BL PUROHIT
237	4739	2001	NARAYAN	SHANKER SINGH & ORS	RS GILL
238	4757	2001	HARI SINGH	HEM NATH & ORS	SD VYAS
239	4760	2001	GANGAJAL	STATE & ORS.	RK SINGHAL
240	6	2002	BHILWARA SPINNERERS LIMITED	STATE & ORS	LR MEHTA
241	74	2002	GANPAT LAL & ORS	STATE & ORS	KULDEEP MATHUR
242	145	2002	SHARDHA NAND CHELA SHRI MAHESHANAND GIRI	STATE & ORS	KL JASMATIA
243	181	2002	SUPER SYNCOTEX (INDIA) LTD.	STATE & ORS	LR MEHTA
244	182	2002	KAMDAR KHAN	STATE OF RAJ	SR BHANDARI
245	185	2002	M/S.BANJARA LIME PRODUCT	UNION OF INDIA & ORS	DD THANVI

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246	192	2002	SMT.PRAVEEN GARG	STATE & ORS	MS SINGHVI
247	195	2002	STONE ARCH (INDIA) MARBLES & GRANITES P.	STATE OF RAJ. & ORS	LR MEHTA
248	198	2002	JODHPUR COOP.MARKETING SOCIETY LTD.	STATE & ORS	RAJESH JOSHI
249	201	2002	SIDHARTH	STATE & ORS	RAKESH ARORA
250	211	2002	JAGDISH	STATE & ORS	PS BHATI
251	225	2002	ASSISTANT DIRECTOR	DR.C.K.PAMECHA & ORS	SUNDEEP BHANDAWAT
252	248	2002	R.S.R.T.C. & ANR	RAM PRATAP & ANR	BS BHATI
253	250	2002	CHUNNI LAL MALI & ORS	STATE & ORS	MS SINGHVI
254	280	2002	KASHIGAR	STATE & ORS	DK PARIHAR
255	283	2002	NAGAR PALIKA,BARMER	BOARD OF REVENUE & ORS	SUDHIR SHARMA
256	298	2002	GURCHARAN SINGH	STATE & ORS	HS SANDHU
257	300	2002	AMAR ENTERPRISES	STATE & ORS	LR MEHTA
258	332	2002	CHATTARPAL SINGH	CHIEF MANAGER,R.S.R.T.C.,ABU ROAD & ORS	LR CALLA
259	333	2002	CHAINA RAM	STATE & ORS	BN KALLA
260	347	2002	RAMJEEVAN	STATE & ANR	SAJJAN SINGH
261	353	2002	RAM SINGH	STATE & ORS	JS CHOUDHARY
262	413	2002	JODH SINGH	B.O.R. & ORS	TS CHAMPAWAT
263	429	2002	ATMA RAM	STATE & ANR	NK GOYAL
264	430	2002	BABU LAL SINDAL	UNION OF INDIA & ORS	OM MEHTA
265	431	2002	DHAN JI BHAI	UNION OF INDIA & ORS	OM MEHTA
266	432	2002	GANGA RAM	UNION OF INDIA & ORS	OM MEHTA
267	433	2002	SMT.SHAKUNTALA	UNION OF INDIA & ORS	OM MEHTA
268	434	2002	CHHOGA RAM	UNION OF INDIA & ORS	OM MEHTA
269	444	2002	SMT.GEETA DEVI & ORS	ADDITIONAL COLLECTOR ADMINISTRATION & ANR	SN SHARMA
270	447	2002	M/S.SOHAN LAL PUGALIA	STATE & ORS	VIKRAM PUROHIT
271	466	2002	M/S A.K. SYNTHETICS LTD.	BRAJESH KUMAR & ANR.	ASHOK CHHANGANI
272	469	2002	LRS OF GIRDHARI LAL	DADAM CHAND	LALIT KAWADIA
273	482	2002	HARI SINGH	JUDGE,LABOUR COURT & ANR	RS SALUJA
274	498	2002	SHANTA TOURS & TRAVELS	UNION OF INDIA & ANR	AK RAJVANSHY
275	503	2002	KRISHI UPAJ MANDI SAMITI,PRATAPGARH	THE ESTATE OFFICER (S.D.O.) & ANR	BHEEM ARORA
276	511	2002	RAM PRASAD & ORS	DISTT.JUDGE,MERTA & ORS	KC SAMDARIYA
277	515	2002	JETHMAL	STATE & ORS	DK GAUR
278	525	2002	RAM NIWAS	STATE & ANR.	MANISH SHISHODIA
279	527	2002	SMT.HARASHVATI	SOHAN LAL & ORS	SN SHARMA
280	531	2002	SAROOP SINGH	STATE & ORS	RS SALUJA
281	544	2002	THE NEW INDIA ASSURANCE CO. LTD.	COMM. WORKMEN'S COMPENSATION UDAIPUR & O	VASUDEO VYAS
282	604	2002	JAMNA LAL & ORS	STATE & ORS	H MAHESHWARI
283	618	2002	SHRI HIRA BAG JAIN MANDIR & DHARAMSHALA	THE ADDL. DIVISIONAL COMMISSIONER JODH.	LR MEHTA
284	622	2002	M/S PAWAN KUMAR BANSAL	STATE OF RAJ. & ORS.	KS YADAV
285	633	2002	GANESH PRASAD	STATE & ORS	BL PUROHIT
286	634	2002	KRISHAN KUMAR	ADMI.STANDING COMM.,PANCHAYAT SAMITI & OR	HS SIDHU
287	643	2002	SHAITAN RAM LOONIA	UNION OF INDIA & ORS	YR SONEL
288	647	2002	RAM NIWAS CHANDEL	UNION OF INDIA & ORS	NK GOYAL
289	648	2002	CHANDER SINGH	STATE & ANR	SANDEEP MEHTA
290	662	2002	RANJEET LAL TAYAL	UNION OF INDIA & ORS	SURESH SHRIMALI
291	675	2002	NAND SINGH	PRES.AUTHORITY,S.D.O.& ORS	HSS KHARLIA
292	722	2002	SUJA	STATE & ORS	SD VYAS
293	724	2002	BHIYAN RAM & ANR	STATE & ORS	SD VYAS
294	742	2002	AMOLAK SINGH	STATE & ORS	SD VYAS

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295	752	2002	RANCHHOR SINGH	STATE & ORS	SD VYAS
296	773	2002	M/S.SUPAM CHEMICALS PVT. LTD.	UNION OF INDIA & ANR	DD THANVI
297	775	2002	RAHUL & ANR	STATE & ANR	NK GOYAL
298	778	2002	STATE OF RAJ. & ORS.	SHRI GURNAM SINGH & ANR.	RL JANGID
299	781	2002	DR.KAILASH SINGH	UNION OF INDIA & ANR	MR SINGHVI
300	800	2002	STATE OF RAJ.THRO.ASST.COMM.COLONI.	BIRBAL & ANR	DINESH MAHESHWARI
301	825	2002	RAM NARAYAN	PRADHIKARI ADHIKARI	RAMESHWAR HEDAU
302	855	2002	BHAWANI SINGH	BALOTARA SAHAKARI BHUMI VIKAS BANK LTD.	SHAMBHOO SINGH
303	859	2002	STATE OF RAJASTHAN	JADAV & ORS.	G.A.
304	884	2002	DEVILAL & ANR	STATE & ORS	SHAMBHOO SINGH
305	916	2002	M/S.GANGA.ZILA DUGDH UTPADAK S.S.LTD.	AMAR CHAND PATODIA	BC MEHTA
306	962	2002	M/S.MUMBADEVI MARBLES PVT.LTD.	STATE & ANR	V KOTHARI
307	972	2002	M/S.SHARDA MARBLE	STATE & ANR	V KOTHARI
308	1002	2002	MST.JETI	LOON SINGH & ORS	NK GOYAL
309	1003	2002	TEJA RAM	BOARD OF REVENUE & ORS	NK GOYAL
310	1010	2002	SMT.SHANTI DEVI RATHI	UNION OF INDIA & ORS	YR SONEL
311	1012	2002	RAMESH CHAND & ANR	STATE & ORS	SK GUPTA
312	1040	2002	AMBALAL TELI	STATE & ORS	MR SINGHVI
313	1041	2002	GULJAG INDUSTRIES LIMITED	STATE & ANR	LR MEHTA
314	1085	2002	MEHTA UDYOG, JODHPUR	STATE OF RAJ. & ORS	BC MEHTA
315	1103	2002	M/S.KAMLESH TRADING COMPANY	STATE & ANR	V BISHNOI
316	1143	2002	GRAM PANCHAYAT UNCHA	STATE OF RAJ. & ORS.	MS SINGHVI
317	1151	2002	GANESHA RAM	STATE & ORS	PP CHOUDHARY
318	1152	2002	BHURA RAM & ORS	STATE & ORS	PP CHOUDHARY
319	1163	2002	MADAN GOPAL & ORS	B.O.R. & ORS	JR BENIWAL
320	1169	2002	M/S.RAVI INDUSTRIES	STATE & ORS	V KOTHARI
321	1171	2002	M/S.P.S.BOARD MILLS	STATE & ORS	V KOTHARI
322	1173	2002	JITENDRA BOTHRA	STATE & ORS	DD THANVI
323	1182	2002	DEEKEY WOOLEN INDUSTRIES PVT.LTD.	STATE & ORS	BL PUROHIT
324	1191	2002	HARI RAM	BOARD OF REVENUE & ORS	JR BENIWAL
325	1193	2002	JALORE COPERATIVE MARKETING SOCIETY LTD.	STATE & ORS	RAJESH JOSHI
326	1195	2002	SMT. SANDHYA DEVI	STATE OF RAJASTHAN & ORS.	MS SINGHVI
327	1200	2002	SUKHVEER SINGH	STATE & ORS	HS SIDHU
328	1210	2002	OM PRAKASH GUPTA	THE WELFARE & CESS COMM. BHILWARA	JR BENIWAL
329	1212	2002	HINDUSTAN ZINC LIMITED	STATE & ORS	GOVIND MATHUR
330	1219	2002	RAM CHANDRA	STATE & ORS	PP CHOUDHARY
331	1227	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA
332	1245	2002	M/S.PACKERS INDIA, BHILWARA	STATE & ORS	BC MEHTA
333	1253	2002	OM PRAKASH & ANR	PANCHAYAT SAMITI,NOHAR & ORS	JS CHOUDHARY
334	1255	2002	STATE OF RAJASTHAN	HET RAM & ORS	AK KHATRI
335	1258	2002	RAM KISHAN	STATE & ANR	BL PUROHIT
336	1262	2002	GRAM PANCHAYAT,JEERAVAL,DIST.SIROHI	STATE & ORS	BL PUROHIT
337	1313	2002	BALVINDRA SINGH & ORS	B.O.R. & ORS	JR BENIWAL
338	1327	2002	KRISHNA LAL	STATE OF RAJ. & ORS.	PR MEHTA
339	1333	2002	NARAYAN RAM	STATE & ORS	SANGEET LODHA
340	1343	2002	JAGDISH PRASAD	UNION OF INDIA & ORS	MC BHOOT
341	1345	2002	SMT.SOMATI DEVI	STATE & ANR	RS SALUJA
342	1368	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA
343	1369	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA

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344	1370	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA
345	1372	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA
346	1373	2002	ALL RESIDENTSOF VILL.RAMAWAS KHURD &ORS	STATE & ORS	GR PUNIA
347	1374	2002	ALL RESIDENTS OF VILL.RAMAWAS KHURD & OR	STATE & ORS	GR PUNIA
348	1409	2002	BAJRANG LAL	STATE & ORS	BL PUROHIT
349	1410	2002	JOGENDRA SINGH	STATE OF RAJ. & ORS.	SN SHARMA
350	1416	2002	MAHMOOD ALI & ORS.	BOARD OF REVENUE FOR RAJ.& ORS.	SN SHARMA
351	1426	2002	LRS OF PEERA RAM & ORS	STATE & ORS	VIJAY PUROHIT
352	1445	2002	SURTA RAM	STATE & ORS	BL PUROHIT
353	1446	2002	SANJAY KUMAR	UNION OF INDIA & ORS.	SANJEEV JOHARI
354	1472	2002	LRS OF BAGH SINGH	STATE & ORS	RANJEET JOSHI
355	1483	2002	JORA & ORS	B.O.R.& ORS	SUDHIR SHARMA
356	1525	2002	OM PRAKASH	STATE & ORS	GR PUNIA
357	1543	2002	GANESHA RAM	STATE & ORS	BN KALLA
358	1569	2002	KISHAN LAL & ORS	STATE & ANR	GR GOYAL
359	1570	2002	MEERA DEVI	STATE & ANR	GR GOYAL
360	1586	2002	VIJAY KUMAR	STATE & ORS	SG OJHA
361	1599	2002	MANPHOOL & ORS	STATE & ORS	DRON KAUSHIK
362	1606	2002	HANUMAN PRASAD	BOARD OF REVENUE & ORS	JR BENIWAL
363	1610	2002	M/S.KHATRI ENTERPRISES	BHARAT SANCHAR NIGAM LTD. & ORS	HS SHRIMALI
364	1617	2002	SUBBA SINGH & ANR	BOARD OF REVENUE,RAJ.AJMER & ORS	HEMANT SHRIMALI
365	1636	2002	GRAM PANCHAYAT DAUTINA & ANR	STATE & ORS	GR PUNIA
366	1650	2002	M/S.GATI LIMITED	STATE & ORS	ANJAY KOTHARI
367	1657	2002	KAMAL PRAKASH BIYANI	STATE & ORS	LR MEHTA
368	1676	2002	CHANDRA PRAKASH	STATE & ORS	AK SINGH
369	1707	2002	SHREE CHARBHUJA YUWA SANSTHAN	STATE & ORS.	RN UPADHYAY
370	1719	2002	MADAN LAL	STATE & ORS.	SANJAY MATHUR
371	1730	2002	RAM LAL	STATE & ORS	MANISH SHISHODIA
372	1734	2002	M/S S.S.R. & COMPANY	THE AUTHORITY UNDER THE MINIMUM WAGES	SN TRIVEDI
373	1765	2002	STATE OF RAJ.	RAMURAM & ANR	AK KHATRI
374	1814	2002	CHAMPA LAL & ANR	STATE & ORS	BL PUROHIT
375	1820	2002	POLA RAM	STATE & ORS	SHREEDHAR PUROHIT
376	1821	2002	POLA RAM	STATE & ORS	SHREEDHAR PUROHIT
377	1832	2002	DR. KALYAN SINGH RAO	STATE OF RAJ. & ORS.	JP JOSHI
378	1895	2002	KHEEM RAJ BOHRA & ANR	STATE & ORS	ANAND PUROHIT
379	1896	2002	UMADARAM	STATE & ORS	VIJAY BISHNOI
380	1908	2002	LALURAM	STATE & ORS	VIJAY BISHNOI
381	1917	2002	SMT.FEF KANWAR	STATE & ORS	PS BHATI
382	1938	2002	M/S.HINDUSTAN AUTO TRADERS	UNION OF INDIA & ORS	JP JOSHI
383	1939	2002	M/S.VRAJ TRACTORS	UNION OF INDIA & ORS	JP JOSHI
384	1946	2002	M/S.TINWARI AUTOMOBILES	UNION OF INDIA & ORS	JP JOSHI
385	1947	2002	KAMAL BAHETI	UNION OF INDIA & ORS	JP JOSHI
386	1975	2002	M/S.BAGGURAM LAKHMICHAND	STATE & ORS	V KOTHARI
387	1978	2002	M/S.KRISHAN KUMAR & CO.	STATE & ORS	ANJAY KOTHARI
388	2078	2002	BRIJLAL	STATE OF RAJ. & ORS	VN KALLA
389	2124	2002	HARLAL	STATE & ORS	SURESH SHRIMALI
390	2152	2002	SRINIVAS KAYAL	STATE & ORS	BHEEM ARORA
391	2199	2002	M/S.SHYAM CHAVIGRAH, CHURU	OM PRAKASH & ORS	MR SINGHVI
392	2202	2002	MAGAN DEVI	STATE OF RAJ. & ORS.	MS SINGHVI

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393	2218	2002	GANSHYAM	STATE & ORS	V BISHNOI
394	2240	2002	SHIVDAT	STATE & ORS	MC BHOOT
395	2242	2002	RANVEER SINGH	STATE & ORS	GR PUNIA
396	2289	2002	SATYANARAYAN	STATE & ORS	PR MEHTA
397	2300	2002	DHANNA RAM	STATE & ORS	JR BENIWAL
398	2303	2002	PURKHA RAM	STATE OF RAJ. & ORS	JR BENIWAL
399	2304	2002	PURKHA RAM	STATE & ORS	JR BENIWAL
400	2326	2002	NAND KUMAR GOTAM	JUDGE,INDISTRIAL DISPUTE TRI.CUM-L.C.&OR	MAHESH BORA
401	2332	2002	DURGA RAM	STATE & ORS	BP MATHUR
402	2338	2002	KALA	STATE OF RAJ. & ORS.	PR MEHTA
403	2342	2002	AMSINGH	LABOUR COURT & ANR	VIJAY MEHTA
404	2357	2002	STATE & ANR	PRITHVI SINGH & ANR	AK KHATRI
405	2360	2002	KULWANT SINGH & ANR	STATE & ORS	BK VYAS
406	2386	2002	STATE OF RAJ	SH.LALJI	BC MEHTA
407	2406	2002	VIJAY KUMAR @ SEWANTI LAL	STATE & ORS	SANJAY MATHUR
408	2412	2002	VELJI	STATE & ORS	RK SINGHAL
409	2425	2002	BULIDAN SINGH	STATE & ANR.	MC BHOOT
410	2434	2002	RAMESH KUMAR	MUNICIPAL BOARD, RANI,PALI & ANR	PRADEEP SHAH
411	2453	2002	BHANWAR LAL	JUDGE,LABOUR COURT & ORS	RS SALUJA
412	2456	2002	RUGHA RAM @ RUG SINGH	STATE OF RAJ. & ORS	LD KHATRI
413	2472	2002	BALWANTA RAM & ANR	STATE & ORS	MC BHOOT
414	2479	2002	M/S.OM PRAKASH GYAN CHAND	STATE & ORS	BM AGARWAL
415	2495	2002	MANAGER GANGANAGAR SAHAKARI SPINN. MILLS	STATE & ORS.	RAJESH JOSHI
416	2615	2002	M/S.SRINATH CEMENT PVT.LTD.	UNION OF INDIA THRO.SEC.TO GOVT.	BL PUROHIT
417	2638	2002	GURCHARAN SINGH & ANR	STATE & ORS	JR BENIWAL
418	2715	2002	MANOHAR SINGH SIKLIGAR	MANAGER,GANGAPUR CO-OP.SPI.MILLS LTD.&AN	MANISH SHISHODIA
419	2743	2002	MAHARANA OF MEWAR CHERITABLE FOUNDATION	PRESIDENT CITY PALACE KAMGAR UNION & ANR	LEKH RAJ MEHTA
420	2803	2002	DUNGAR MAL	STATE & ANR	JP JOSHI
421	2820	2002	PARVAT SINGH	STATE & ORS	BL PUROHIT
422	2843	2002	HINDUSTAN ZINC LIMITED	STATE & ORS	RAJESH JOSHI
423	2868	2002	BHAGIRATH	STATE & ORS	AK SINGH
424	2870	2002	ADU RAM	STATE & ORS	AK SINGH
425	3011	2002	SAHI RAM & ORS	STATE & ORS	HS SANDHU
426	3025	2002	ABID HUSSAIN	STATE & ANR.	BN KALLA
427	3042	2002	NALWAYA MINERAL INDUSTRIES PVT. LTD.	STATE & ORS	DD THANVI
428	3084	2002	DAYA SHANKER	STATE & ORS	JP JOSHI
429	3087	2002	STATE OF RAJ.	MOOL CHAND & ANR	JK BHAIYA
430	3146	2002	BHANWAR LAL & ORS	B.O.R.& ORS	BS CHARAN
431	3208	2002	SHIV SINGH	STATE & ANR.	VIKAS BALIA
432	3211	2002	M/S.MARUTI INDUSTRIES	STATE & ORS	V KOTHARI
433	3212	2002	M/S.MARUTI PLASTER & MINECHEM	STATE & ORS	V KOTHARI
434	3266	2002	CHHOGA	BOARD OF REVENUE FOR RAJ.AT AJMER & ORS.	MS SINGHVI
435	3267	2002	M/S.SHYAM CEMENT PVT.LTD.	UNION OF INDIA & ORS	V KOTHARI
436	3268	2002	M/S.TIGER CEMENT PVT.LTD.	UNION OF INDIA & ORS	V KOTHARI
437	3314	2002	STATE OF RAJ.	GIRDHARI LAL & ANR	JK BHAIYA
438	3332	2002	STATE OF RAJ.THRO.SUB REGISTRAR,FIRST	B.O.R. & ORS	VIJAI BISHNOI
439	3352	2002	MEWAR MARBLES LIMITED	STATE & ANR.	TRIBHUVAN GUPTA
440	3353	2002	MANOHAR LAL	STATE & ORS	RAJESH JOSHI
441	3371	2002	C.P.JIWANA & ANR	BHALLA RAM & ANR	SUMEET MEHTA

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442	3383	2002	RAM KARAN	STATE & ORS.	HS SIDHU
443	3393	2002	PUKH RAJ & ANR	STATE & ORS	JS CHOUDHARY
444	3414	2002	MANGLA RAM & ANR	B.O.R. & ORS	CR JAKHAR
445	3418	2002	STATE OF RAJ.THRO.SUB REGISTRAR	MAHENDRA SINGH & ORS	SS BHATI
446	3437	2002	BABU LAL GEHLOT	LABOUR COURT & ORS	VIJAY MEHTA
447	3461	2002	JASWANT SINGH CHOUDHARY	STATE & ORS	DD THAVI
448	3463	2002	RAJASTHAN BARYTES LIMITED	STATE & ORS	DD THANVI
449	3464	2002	SHAKIR HUSSAIN	STATE & ORS	DD THANVI
450	3474	2002	MOTA RAM	STATE & ORS	BL PUROHIT
451	3478	2002	DR.KALYAN SINGH RAO	STATE & ORS	JP JOSHI
452	3479	2002	BHAKHAR RAM & ANR.	STATE OF RAJ. & ORS.	G VAISHNAV
453	3519	2002	M/S.NATIONAL BISCUITS	R.F.C. & ORS	BK AGARWAL
454	3536	2002	CHHAGNA JAT & ANR	STATE & ORS	CHAITANYA GAHLOT
455	3542	2002	VEER SINGH	STATE & ORS	LD KHATRI
456	3552	2002	KAPOORA	B.O.R. & ORS	RAJESH JOSHI
457	3557	2002	JETHA & ORS	STATE & ORS	CS KOTWANI
458	3559	2002	M/S.TINWARI AUTOMOBILES	UNION OF INDIA & ORS	JP JOSHI
459	3560	2002	M/S.VRAJ TRACTORS	UNION OF INDIA & ORS	JP JOSHI
460	3561	2002	M/S.HINDUSTAN AUTO TRADERS	UNION OF INDIA & ORS	JP JOSHI
461	3587	2002	MST.DHAN KANWAR & ORS	STATE & ORS	BL PUROHIT
462	3612	2002	HARBIR SINGH	STATE & ANR	BL PUROHIT
463	3654	2002	MADHU SUDAN PARANJAPE	STATE & ORS	DD THANVI
464	3679	2002	MANALK CHAND TAK	GRAM PANCHAYAT,SANDWA,CHURU & ORS	SUDHIR SHARMA
465	3706	2002	JAS RAM	STATE & ORS	RS GILL
466	3714	2002	M/S.KRISHNA MINES	STATE & ORS	DD THANVI
467	3715	2002	DR.M.S.SINGHVI	STATE & ORS	DD THANVI
468	3716	2002	B.N.PAREEK	STATE & ORS	DD THANVI
469	3717	2002	SATYADEO PAREEK	STATE & ORS	DD THANVI
470	3718	2002	ASHOK KUMAR KARWA	STATE & ORS	DD THANVI
471	3723	2002	MANGLAM CEMENT LTD.	STATE & ORS	DD THANVI
472	3736	2002	NATHU LAL & ANR	PANNA LAL & ORS	LALIT KAWADIA
473	3741	2002	JAI SINGH	STATE & ORS	MS SINGHVI
474	3782	2002	BHERU SINGH & ORS	B.O.R. & ORS.	JITENDRA CHOPRA
475	3784	2002	DEEPAK SAMDANI & ANR.	STATE & ORS	SURESH SHRIMALI
476	3806	2002	HAPU & ORS	STATE & ORS	SUDHIR SHARMA
477	3833	2002	ARAVALI MINERALS & CHEMICAL INDUS.P.LTD.	STATE & ORS	DD THANVI
478	3834	2002	ANAND KUMAR AGARWAL	STATE & ORS	DD THANVI
479	3835	2002	BEST CHEMICAL LIMESTONE INDUS.PVT. LTD.	STATE & ORS	DD THANVI
480	3836	2002	M/S.LUCKY MINMAT PVT. LTD.	STATE & ORS	DD THANVI
481	3838	2002	MAHIPAL SINGH	STATE & ORS	DD THANVI
482	3846	2002	NARENDRA KUMAR NALWAYA & ORS	STATE & ORS	DD THANVI
483	3848	2002	M/S.KASHI RAM & SONS	STATE & ORS	DD THANVI
484	3849	2002	ASSOCIATED STONE INDUSTRIES (KOTAH) LTD.	STATE & ORS	DD THANVI
485	3904	2002	GIRI RAJ PRASAD	STATE & ORS	SANGEET LODHA
486	3921	2002	SMT.GEETABEN & ANR	STATE & ORS	SD VYAS
487	3926	2002	M/S.KHARTA RAM CHOUDHARY	STATE & ORS	SD VYAS
488	3927	2002	M/S.KHARTA RAM CHOUDHARY	STATE & ORS	SD VYAS
489	3998	2002	SOHAN LAL	BHAIRU BUX & ANR	NK GOYAL
490	3999	2002	STATE & ANR.	MAN SUKH RAM & ANR.	HEMANT CHOUDHARY

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491	4003	2002	RAGHUVVEER SINGH	THE JUDGE LABOUR COURT BHILWARA	GOVIND MATHUR
492	4004	2002	VALJI	THE VIKAS ADHIKARI & ANR.	VINOD PUROHIT
493	4036	2002	SURAJ KARAN & ANR	INDUSTRIAL TRIBUNAL, BHILWARA & ANR.	SANJEEV JOHARI
494	4078	2002	DURGADASS	STATE & ORS	SURESH SRIMALI
495	4142	2002	MANJU CHANDAK	STATE OF RAJ.& ORS	AK SINGH
496	4154	2002	JK CORP. LTD.	STATE & ANR.	LEKH RAJ MEHTA
497	4158	2002	M/S.NARAYAN DAS BHAGCHAND	STATE & ANR.	V KOTHARI
498	4199	2002	DR.S.R.GIRI	UNION OF INDIA & ORS	ANJAY KOTHARI
499	4238	2002	SURYA KUMAR	URBAN IMPROVEMENT TRUST,JODHPUR & ORS	NM LODHA
500	4258	2002	ANIL PRAKASH SONI	STATE & ORS.	SANGEET LODHA
501	4267	2002	PRABHU DAYAL SUTHAR	LABOUR COURT, BIKANER & ORS	SN TRIVEDI
502	4288	2002	BALRAJ SINGH	STATE & ANR.	BL PUROHIT
503	4309	2002	M/S.ASHOK MINERALS	STATE & ORS	DD THANVI
504	4310	2002	GANESH KUMAR AGARWAL	STATE & ORS	DD THANVI
505	4311	2002	KISHAN AGARWAL	STATE & ORS	DD THANVI
506	4312	2002	GRASIM INDUSTRIES LTD.	STATE & ORS	DD THANVI
507	4316	2002	KRASHN KUMAR	STATE & ORS	RS SALUJA
508	4324	2002	RATHORE AGRO PVT. LTD.,BILARA	JODHPUR VIDYUT VITRAN NIGAM LTD. & ORS.	BC MEHTA
509	4334	2002	SANWAR MAL & ORS	STATE & ORS.	PP CHOUDHARY
510	4335	2002	M/S.LOKHITKARINI CHIMNI-BHATTA S.S.LTD.	STATE & ORS	DD THANVI
511	4336	2002	SHRI MODI MINERAL GRINDING MILLS PVT.LTD	STATE & ORS	DD THANVI
512	4337	2002	MODI LEVIGATED KAOLIN PVT. LTD.	STATE & ORS	DD THANVI
513	4338	2002	M/S DEEPAK ENTERPRISES	THE STATE OF RAJ AND ORS	MS SINGHVI
514	4379	2002	SMT.SUDHA PARIHAR	STATE & ORS.	DD THANVI
515	4380	2002	ASSOCIATED SOAPSTONS DIST.CO.PVT.LTD.STA	TE & ORS.	DD THANVI
516	4381	2002	BIRLA CORPORATION LTD.	STATE & ORS.	DD THANVI
517	4391	2002	M/S.PRIYANKA INDUSTRIES	RAJ.FINANCIAL CORPORATION & ANR.	MS SINGHVI
518	4400	2002	RATAN LAL JOSHI	B.O.R. & ORS.	ASHOK CHHANGANI
519	4403	2002	PRABHU SINGH	B.O.R. & ORS.	AK SINGH
520	4436	2002	SMT.JANKI BAI	STATE & ANR.	RK RATHI
521	4479	2002	SOHAN LAL & ANR	HINDUSTAN ZINC LTD. & ORS	IR CHOUDHARY
522	4484	2002	GRAM PANCHAYAT,SARANA,BARMER	STATE & ORS.	NM LODHA
523	4498	2002	SMT.RAJ KANWAR	STATE & ORS.	JP JOSHI
524	4552	2002	M/S.MULTANI TOOLS COMPANY,NAGAU	UNION OF INDIA & ORS.	ANJAY KOTHARI
525	4611	2002	KUNWARANI RAJESHWARI KUMAR & ORS	STATE & ORS	DINESH MEHTA
526	4613	2002	NORATAN MAL SURANA	DUNGAR RAM & ORS.	ANAND PUROHIT
527	4648	2002	SMT.SANTOSH	JUDGE,LABOUR COURT & ANR.	BK VYAS
528	4649	2002	CHUNNI LAL	STATE & ORS	TR SINGH SODHA
529	4663	2002	SHRI RAMAVATAR	INDIAN OIL CORPORATION LTD & ORS.	MC BHOOT
530	4690	2002	M/S.KRISHNA MOHAN CONSTRUCTIONS	STATE & ANR	VINEET KOTHARI
531	4705	2002	M/S.KMC CONSTRUCTIONS LTD.	STATE & ORS.	V KOTHARI
532	4717	2002	KHUMA RAM CHOUDHARY	LABOUR COURT & INDUS.TRI.,JODHPUR & ORS	AK RAJVANSHY
533	4765	2002	KISHNA RAM	STATE & ORS	GR PUNIA
534	4791	2002	JAGRAJ SINGH & ORS	STATE & ORS.	BM AGARWAL
535	4845	2002	RAMNIWAS	EX. ENGINEER, PHED, MERTA CITY & ORS	IR CHOUDHARY
536	4851	2002	SHYAMA RAM	EX. ENGINEER, PHED,MERTA CITY & ORS	IR CHOUDHARY
537	4853	2002	STATE & ANR.	GUNNA RAM & ANR	VIMAL KISHORE MATHUR
538	4870	2002	MANI BHUSHAN	JUDGE,LABOUR COURT & ORS.	KS YADAV
539	4871	2002	AJIT YADAV & ANR	STATE & ORS	MR SINGHVI

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540	4885	2002	SONANA KHETALA JI TRUST & ANR	STATE & ORS.	NM LODHA
541	4890	2002	KAMAL KISHORE BAHETI	UNION OF INDIA & ORS.	JP JOSHI
542	4891	2002	SURJA RAM & ORS	STATE & ORS.	AS RATHORE
543	4911	2002	M/S.PREMRAJ TARACHAND	STATE & ORS.	ANJAY KOTHARI
544	4913	2002	HINDUSTAN ZINC LTD.	STATE & ORS	VINEET KOTHARI
545	4922	2002	JOGENDRA SINGH & ANR	STATE & ORS	B.L.PUROHIT
546	4923	2002	PURKHA RAM	STATE & ORS	BL PUROHIT
547	4926	2002	HIMMAT RAM SUTHAR & ORS	STATE & ANR	SANGEET LODHA
548	4959	2002	MUNICIPAL BOARD,RATANGARH	STATE & ORS	DS RAJVI
549	22	2003	RAJ.ANUSHAKTI PRIYOJNA KARMCHAARI SANGH	UNION OF INDIA & ORS	PP CHOUDHARY
550	28	2003	M/S.RMI FOODS LTD.	STATE & ANR	V KOTHARI
551	47	2003	BIKANER PRODHA SHIKSHAN SAMITI	STATE & ORS.	BL PUROHIT
552	198	2003	CHHANWAR SINGH	B.O.R. & ORS	CR JAKHAR
553	208	2003	ASHA MANDOVARA	STATE & ORS	MS SINGHVI
554	217	2003	M/S.J.K.CONSTRUCTION CO.	STATE & ORS.	ANJAY KOTHARI
555	249	2003	CENTRAL STATE FARM & ORS	B.O.R.& ORS	NM LODHA
556	251	2003	NANDA	LABOUR COURT & ANR	VIJAY MEHTA
557	258	2003	SMT. KAMLESH KUMARI	STATE OF RAJASTHAN & ORS.	MS SINGHVI
558	295	2003	SHANTI LAL SINGHVI	STATE & ORS.	MR SINGHVI
559	304	2003	NAVRATANMAL JAIN	UNION OF INDIA	GIRISH JOSHI
560	350	2003	STATE OF RAJ.	AHSANUL HAQ & ANR	MUKESH RAJPUROHIT
561	386	2003	M/S.MATESHWARI ENTERPRISES	STATE & ORS	SD VYAS
562	393	2003	STATE OF RAJ.THRO.EXE.ENGINEER,PHED,HANU	RAJENDRA PRASAD & ANR.	CS KOTWANI
563	471	2003	AMAR SINGH	JUDGE,LABOUR COURT & ANR.	RS SALUJA
564	482	2003	ISHWAR SINGH CHOUDHARY	UNION OF INDIA & ANR	ANJAY KOTHARI
565	512	2003	GOSWAMI VITHALNATHJI @ LALMANIJI MAHARAJ	STATE & ORS	MR SINGHVI
566	535	2003	M/S.KARWASHRA WOOLLEN MILL PVT. LTD.	STATE & ORS	SS PUROHIT
567	544	2003	SMT.GEETA DEVI & ANR	STATE & ORS	P DAVE
568	546	2003	TITA & ORS.	STATE & ORS.	RK SINGHAL
569	549	2003	HARTEJ KAUR	STATE OF RAJ.THRO.SEC.GOVTF.OF RAJ.& ORS.	BL PUROHIT
570	558	2003	SHRI PANCH KANSARA SAMAJ SAMITI	STATE & ORS	BL PUROHIT
571	644	2003	LRS' HUKMA RAM & ORS	B.O.R. & ORS	GS CHAMPAWAT
572	650	2003	SHERA RAM	DIST.COLLECTOR, CHURU & ORS	BN KALLA
573	670	2003	VARDA RAM	STATE & ORS	BK BHATNAGAR
574	676	2003	GEEPEE CEVAL PROTEINS & INVESTMENT LTD.	STATE & ORS	LEKH RAJ MEHTA
575	679	2003	RUKA RAM	STATE & ORS	PRITHVI RAJ SINGH
576	685	2003	MADAN LAL	STATE & ORS	NM LODHA
577	700	2003	BALDARSHAN SINGH	STATE & ORS	BL PUROHIT
578	701	2003	HARDARSHAN SINGH	STATE & ORS	BL PUROHIT
579	702	2003	AVTAR SINGH	STATE OF RAJ.& ORS	BL PUROHIT
580	703	2003	BALWANT SINGH	STATE & ORS	B.L. PUROHIT
581	720	2003	UIT SRI GANGANAGAR	STATE & ORS	DRON KAUSHIK
582	723	2003	MANDIR CHARBUJA JI	STATE & ORS	RANJEET JOSHI
583	731	2003	DWARKESH ENTERPRISE PVT. LTD.	STATE & ORS	BC MEHTA
584	733	2003	J.B. UCH MADHYAMIK VIDYALAYA LADNU	STATE & ANR	MC BHOOT
585	736	2003	SHRI RAM CHHANGANI DHARAMSHALA TRUST	STATE & ORS	PK LOHRA
586	757	2003	BAID HOSPITAL & RESEARCH CENTRE (P)LTD.	STATE & ORS	BL PUROHIT
587	762	2003	HOTEL RATANADA INTERNATIONAL P. LED.	STATE OF RAJ. & ORS	VINEET KOTHARI
588	769	2003	PANNA RAM	ADDL. COLLECTOR & ORS	GR GOYAL

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589	771	2003	BHAGA RAM & ANR.	STATE & ANR	ANAND PUROHIT
590	782	2003	RAM LAL & ANR.	STATE & ORS.	MR SINGHVI
591	808	2003	DEVI CHARAN	STATE & ORS	SAMPAT RAJ BHANDARI
592	828	2003	STATE OF RAJ.	M/S.GANGA RICE & GENERAL MILLS & ORS	SS BHATI
593	840	2003	RAGHUVVEER SINGH & ORS	STATE & ORS	SUDHIR SHARMA
594	880	2003	WILLIAM ROBERT	U.O.I.& ORS	DRON KAUSHIK
595	894	2003	MST. SARASWATI BISHNOI	DEVENDRA KUMAR & ORS	HEMANT SHRIMALI
596	912	2003	RAJ. BOARD OF MUSLIM WAKF TH. ABDUL GANI	STATE & ORS	BR MEHTA
597	930	2003	RANJIT KUMAR HARIJAN	STATE OF RAJ. & ORS	RAKESH ARORA
598	940	2003	MAHESH KUMAR	STATE & ORS	DL RAWLA
599	952	2003	SATYA NARAYAN JAITHLIA	STATE OF RAJ. & ORS	MS SINGHVI
600	970	2003	HEMA RAM	DIST.COLLECTOR,CHURU & ORS	IR CHOUDHARY
601	974	2003	CHAIRMAN,BALESAR KRIYA VIKARAY S.S.LTD.	JUDGE, LABOUR COURT & ANR.	RS SALUJA
602	1000	2003	JAGDISH	STATE & ORS.	JR BENIWAL
603	1005	2003	RUPA & ORS.	STATE & ORS.	RK SINGHAL
604	1009	2003	BHAJNA RAM & ORS	STATE & ORS	RS SALUJA
605	1011	2003	SUNIL TALWAR	BHIM SINGH & ORS	RAJESH JOSHI
606	1015	2003	BALSAMAND HORTICLUTRE & ANIMAL HUS.ENTE.	STATE & ORS.	LEKH RAJ MEHTA
607	1024	2003	STATE OF RAJ.	RAM SINGH & ORS	SUNIL MEHTA
608	1029	2003	BHERU SINGH	LABOUR COURT & ORS	VIJAY MEHTA
609	1033	2003	MANAGING COMMITTEE- SANGRIYA COLLEGE	KHAAYALI RAM BHOBIA	HS SIDHU
610	1041	2003	SHANKER LAL & ANR	STATE & ORS	JP JOSHI
611	1052	2003	BADRI LAL	LABOUR COURT & ANR	VIJAY MEHTA
612	1081	2003	MANOHAR SINGH	STATE & ORS	DD THANVI
613	1087	2003	STATE OF RAJ.	DR.GIRISH DUTT SHARMA & ORS	RAVI BHANSALI
614	1090	2003	MANGI LAL & ORS	STATE & ORS.	DK GAUR
615	1093	2003	M/S.NIRLAAC CHEMICALS & PHAR.PVT. LTD.	STATE & ORS	RAJESH SHAH
616	1104	2003	RAM SWAROOP & ORS	STATE & ORS	SAJJAN SINGH
617	1137	2003	SMT.PANKI	STATE & ORS	RANJEET JOSHI
618	1201	2003	MEWAR TILES (P) LTD.	AJMER VIDHYUT VITRAN NIGAM LTD.& ORS	MR SINGHVI
619	1202	2003	RAJA RAM MARBLES & GRANITES (P) LTD.	AJMER VIDHYUT VITRAN NIGAM LTD. & ORS	MR SINGHVI
620	1206	2003	M/S.C.B.GOEL	STATE & ORS	KK BISSA
621	1212	2003	DIPESH MERDIA & ANR	STATE & ORS	SANGEET LODHA
622	1216	2003	VIJAY KUMAR & ORS	STATE & ORS	BHEEM ARORA
623	1222	2003	M/S.ARAVALI ASSOCIATES	STATE & ORS	RAJESH JOSHI
624	1233	2003	INDIAN OIL CORPORATION LIMITED	STATE & ORS	JP JOSHI
625	1235	2003	HARI SINGH	STATE & ORS	SAJJAN SINGH
626	1236	2003	ARIHANT MARBLES & GRANITES PVT. LTD.	AJMER VIDHYUT VITRAN NIGAM LTD. & ORS.	BL PUROHIT
627	1237	2003	GOPA RAM	STATE & ORS	GK VYAS
628	1251	2003	BAID HOSPITAL RESEARCH CENTRE PVT.LTD.	STATE & ANR	BL PUROHIT
629	1261	2003	SHANKAR LAL	MOTI & ORS	LALIT KAWADIA
630	1263	2003	M/S.LALITA UDHYOG	STAATE & ORS	AK SINGH
631	1267	2003	M/S.K.G.ASSOCIATE PVT. LTD.	STATE & ORS	DILIP KAWADIA
632	1269	2003	DALBAR SINGH	STATE & ORS	SN TRIVEDI
633	1276	2003	GOTAN LIMESTONE KHANIZ UDHYOG	STATE & ORS	DD THANVI
634	1277	2003	M/S KANHAIYA LAL GURJAR	STATE & ORS	DD THANVI
635	1278	2003	JAI RAM	STATE & ORS	DD THANVI
636	1279	2003	M/S.NATIONAL LIMESTONE COMPANY PVT.LTD.	STATE & ORS.	DD THANVI
637	1280	2003	SARVAJEET SINGH GUJARKHANI	STATE & ORS	DD THANVI

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638	1284	2003	PRAJAPATIA BRAHMA KUMARIS ISHWARIYA V.V.	STATE & ANR	BL MAHESHWARI
639	1297	2003	SMT.GANGA KANWAR	STATE & ORS	SANJEEV SHARMA
640	1298	2003	HARI SINGH	STATE & ORS	BL PUROHIT
641	1328	2003	SUPREME MARBLE & GRANITE LIMITED	STATE & ORS	DD THANVI
642	1329	2003	H.C.JAIN	STATE & ORS	DD THANVI
643	1330	2003	M/S.J.J.MINERALS	STATE & ORS	DD THANVI
644	1331	2003	MINING & MINERAL INDUSTRIES	STATE & ORS	DD THANVI
645	1345	2003	MADAN LAL PASRICHA	G.M.,RAJ.STATE GANGA.SUGAR MILLS LTD.&OR	DK PARIHAR
646	1391	2003	MEHANT SHRI RAMA KANT DAS GURU ANAND DAS	STATE OF RAJ.& ORS	SN TRIVEDI
647	1396	2003	MOHAN SINGH	ASHOK KUMAR & ORS	NK GOYAL
648	1456	2003	MARUDHAR MAHILA SHIKHSA SANSTHAN,BORUND	GRAM PANCHAAT, BORUNDA & ORS	JR BENIWAL
649	1463	2003	MAL SINGH	STATE & ORS	SN TRIVEDI
650	1495	2003	MANGLA RAM	STATE & ORS	BC MEHTA
651	1520	2003	HEXACOM INDIA LTD.	MUNICIPAL CORPORATION, JODHPUR & ORS	RAJESH JOSHI
652	1528	2003	DEVI LAL	STATE & ORS	BL PUROHIT
653	1529	2003	MITHTHU LAL VAISHNAV	STATE & ORS	RS SALUJA
654	1547	2003	GIRDHARI LAL	STATE & ANR	NM LODHA
655	1575	2003	MUKNA RAM	STATE & ORS	SACHIN ACHARYA
656	1580	2003	KISHAN LAL	MUNICIPAL BOARD, BARMER & ORS	RK RATHI
657	1588	2003	STATE OF RAJ.	DR.AVADH BIHARI JOHARI & ORS	RAVI BHANSALI
658	1591	2003	M/S.KAMAL MAHAVEER GUM INDUSTRIES	RAJ.INDUS.DEVE.& INVE.COR. LTD.& ORS	SUMEET MEHTA
659	1592	2003	JODHPUR VIDHYUT VITRAN NIGAM LIMITED	NEW INDIA ASSURANCE COMPANY LTD.& ORS	SUMEET MEHTA
660	1593	2003	RAM CHANDRA	STATE OF RAJ AND ORS	DILIP SINGH RAJVI
661	1594	2003	RAGHUNATH	STATE & ORS	DS RAJVI
662	1597	2003	M/S.KARWASHRA WOOLLEN MILL PVT. LTD.	STATE & ORS	SS PUROHIT
663	1633	2003	STATE & ORS	JUDGE,LABOUR COURT & ORS	CP TRIVEDI
664	1645	2003	JK CEMENT WORKS NIMBAHERA	STATE & ANR	DD THANVI
665	1647	2003	ZAHOR AHMED	STATE & ORS	DD THANVI
666	1648	2003	SATNAM SINGH	STATE & ORS	DD THANVI
667	1734	2003	MST JABRAN	MADINA & ORS	NK GOYAL
668	1775	2003	SUMER SINGH	STATE & ORS	AK RAJVANSHY
669	1776	2003	RAJESH KUMAR DHAKA	STATE & ORS	AK RAJVANSHY
670	1813	2003	SANDEEP YADAV	DIVISIONAL FOREST OFFICER & ANR	GK VYAS
671	1825	2003	BIRLA CEMENT WORKS	JUDGE, IT-CUM-L.C. & ANR	SANJAY MATHUR
672	1845	2003	M/S.H.C.TEXTILES	R.F.C.& ORS	BM AGARWAL
673	1850	2003	SHANKER SINGH	LABOUR COURT, BIKANER & ORS	SG OJHA
674	1859	2003	KARGIL SAHID ARJUN RAM	STATE & ORS	IR CHOUDHARY
675	1884	2003	DULICHAND BOKADIA	B.O.R. & ORS	RANJEET JOSHI
676	1958	2003	SHAMBHOO SINGH	STATE & ORS	BL PUROHIT
677	1959	2003	SHAMBHOO SINGH	STATE & ORS	BL PUROHIT
678	2005	2003	ASHOK KUMAR	LABOUR COURT & ORS	SANDEEP SARUPARIA
679	2034	2003	M/S. MEHTA UDYOG	STATE & ORS	BC MEHTA
680	2068	2003	SUNIL	STATE & ORS	MUKESH RAJPUROHIT
681	2070	2003	SMT.BHANTI BAI	STATE & ORS	SURESH SHRIMALI
682	2091	2003	LAL CHAND	STATE & ORS	DL MOTHSRA
683	2097	2003	LALOO & ORS.	DY. CONSERVATOR OF FOREST & ANR.	MANOJ JOSHI
684	2116	2003	TATA FINANCE LIMITED	STATE & ORS	RK RATHI
685	2148	2003	PANNA & ORS	STATE & ORS	BL PUROHIT
686	2154	2003	TAIYAB ALI	STATE & ORS	SN SHARMA

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687	2159	2003	SOHAN RAM	STATE & ORS	GR PUNIA
688	2171	2003	AIRCEL DIGILINK INDIA LTD.	MUNCIPAL CORPORATION, JODHPUR & ANR	RAJESH JOSHI
689	2181	2003	J.K.SYNTHETICS LTD.	STATE & ORS	DD THANVI
690	2182	2003	MOHD.SHER KHAN	STATE & ORS	DD THANVI
691	2183	2003	JK WHITE CEMENT WORKS	STATE & ORS	DD THANVI
692	2192	2003	RAJ.BOARDOF MUSLIM WAKF	BOARD OF REVENUE & ORS	OM MEHTA
693	2203	2003	JANKI DAS VAISNAV	VIKAS ADHIKARI, BHUPAL SAGAR & ANR	VINOD PUROHIT
694	2205	2003	M/S MADHUVAN CHEMICALS	THE UNION OF INDIA & ORS	SANJAY MATHUR
695	2209	2003	INDIAN HOTELS COMPANY LTD.	STATE & ORS	RAJESH JOSHI
696	2220	2003	SHANTIDOOT JANODAYA TRUST & ANR	STATE & ORS	PP CHOUDHARY
697	2234	2003	SHAMBHU SINGH	STATE & ORS	TS CHAMPAWAT
698	2243	2003	RUPA RAM	JUDGE, LABOUR COURT & ANR	BN KALLA
699	2249	2003	MOHD.RAFIQ PATHAN	JUDGE,INDUSTRIAL TRIBUNAL CUM L.C.& ORS.	TRIBHUVAN GUPTA
700	2257	2003	MAHARWAL BRIJRAJ SINGH & ANR	STATE & ANR	JP JOSHI
701	2284	2003	RAM CHANDER	UNION OF INDIA & ANR	VINEET KOTHARI
702	2285	2003	SH. AMRA RAM	UNIO OF INDIA & ANR	VINEET KOTHARI
703	2286	2003	SMT. KAMLA DEVI	UNION OF INDIA & ANR	VINEET KOTHARI
704	2289	2003	ABDUL GANI	PRESCRIBED AUTHORITY & ORS.	NK RASTOGI
705	2351	2003	PARU & ANR.	STATE	SL JAIN
706	2371	2003	LEELA DHAR GOUR	JUDGE, LABOUR COURT & ANR	CP TRIVEDI
707	2375	2003	STATE & ORS	JAI NARAYAN & ANR	AGA
708	2408	2003	NATHU LAL KOLI	JUDGE,LABOUR COURT, BHILWARA & ORS	BN KALLA
709	2439	2003	NAND RAM	LABOUR COURT & ANR	AK SINGH
710	2453	2003	KUNDAN LAL	JUDGE,INDUS.TRIBUNAL CUM L.C.& ORS.	SANJEEV JOHARI
711	2461	2003	MANOJ KUMAR & ANR	M.D.S. UNIVERSITY, AJMER & ANR	SN TRIVEDI
712	2464	2003	VINOD NAYAK	L.I.C. &ORS	RAKESH ARORA
713	2473	2003	MOHAN RAM & ANR.	SHERA RAM & ORS	KC SAMDARIA
714	2480	2003	BIRAM RAIGER	STATE & ORS	SURESH SHRIMALI
715	2489	2003	POONAM CHAND	STATE & ORS	SD VYAS
716	2493	2003	BHERU LAL & ORS	RAJ.BOARD OF MUSLIM WAKF & ANR	PC PUROHIT
717	2511	2003	DEVI SINGH	STATE & ORS	AK SINGH
718	2514	2003	KISHAN SINGH & ORS	STATE & ANR.	SD VYAS
719	2606	2003	M/S.A.S.K.ENGINEER COMPANY & ORS	STATE & ORS	PS BHATI
720	2628	2003	SMT.NANDU & ANR	B.O.R. & ORS	RK CHARAN
721	2644	2003	STATE OF RAJ. THRO.COLLECTOR,PALI	AMAR SINGH & ORS	JK BHAIYA
722	2652	2003	STATE OF RAJ.	MURARI & ANR	CS KOTWANI
723	2655	2003	DHAN RAJ	LABOUR COURT & ORS	VIJAY MEHTA
724	2658	2003	REWANT RAM	STAT & ORS	SK GUPTA
725	2659	2003	REWANT RAM	STATE & ORS	SK GUPTA
726	2660	2003	STATE OF RAJ. & ANR	NATHULAL	CL JAIN
727	2662	2003	DILIP SINGH	STATE & ORS	HS SIDHU
728	2680	2003	JAGDISH	JUDGE,LABOUR COURT & ANR	RS SALUJA
729	2685	2003	M/S.R.R.ENTERPRISE,THRO.KAMAL KISHORE	STATE & ORS	RANJEET JOSHI
730	2688	2003	STATE OF RAJ.	M/S.SHIV OIL INDUS.	CL JAIN
731	2724	2003	ASHOK KUMAR	SAGRA RAM & ORS	CR JAKHAR
732	2735	2003	KHEMA RAM	STATE & ORS	TS CHAMPAWAT
733	2753	2003	GOPAL LAL & ANR	B.O.R.& ORS	CR JAKHAR
734	2767	2003	M/S.PASCHIMI RAJ.DUGDH UTPADAK S.S.LTD.	STATE & ANR	BC MEHTA
735	2790	2003	M/S.PASCHIMI RAJ.DUGDH UTPADAK S.S.LTD.	STATE & ORS	BC MEHTA

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736	2808	2003	BHOPALWALA ARYA HIGHER SEC.SCHOOL & ANR	STATE & ORS	VK AGARWAL
737	2849	2003	M/S.BADRI PRASAD & COMPANY	STATE & ORS	DS THIND
738	2860	2003	UNITED INDIA INSURANCE COMPANY	S.S.BLOW CHEM PRIVATE LIMITED & ANR	SANJEEV JOHARI
739	2862	2003	ADHUNIK CLAY PRODUCTS PVT. LTD.	R.F.C. & ORS.	JP JOSHI
740	2869	2003	ISHWAR SINGH	UNION OF INDIA & ORS	SANDEEP MEHTA
741	2882	2003	BHAGWATI LAL	B.O.R. & ORS	DC SHARMA
742	2884	2003	MANAGING COMMITTEE, MARWAR COLLEGE	STATE & ORS	SN TRIVEDI
743	2894	2003	M/S.GANGA RAM RAU RAM	STATE & ORS	JS CHOUDHARY
744	2987	2003	STATE & ORS	KAILASH CHANDRA & ANR	G.A.
745	3000	2003	CHANDRA SINGH & ORS	RAM MANDIR & ORS	VARUN GOYAL
746	3110	2003	MUNICIPAL COUNCIL ,UDAIPUR	M.D.DIRECTOR GULSHAN INFRA PRO.PVT.LTD.	DEELIP KAWADIA
747	3127	2003	PURAN CHAND & ANR	STATE OF RAJ	HS SANDHU
748	3170	2003	M/S SARAS PRODUCTS	KRISHI UPAJ MANDI SAMMITEE	MAHENDRA DAVE
749	3228	2003	M/S.SACHDEVA & COMPANY	STATE & ORS	DD THANVI
750	3229	2003	M/S.BABU LAL OM PRAKASH	STATE & ORS	DD THANVI
751	3247	2003	BHOORA RAM & ORS.	UNION OF INDIA	RK SINGHAL
752	3257	2003	SMT.USHA UDAWAT	STATE & ORS	SN SHARMA
753	3264	2003	SARPANCH,GRAM PANCHAYAT,BHAWAL & ANR	AMOLAK RAJ & ORS	IR CHOUDHARY
754	3279	2003	BAGDA RAM MEGHWAL	RSRTC & ANR	MUKESH RAJPUROHIT
755	3303	2003	M/S.SARLA MARBLES PVT. LTD.	STATE & ORS	BC MEHTA
756	3304	2003	M/S.PREM MARBLES PVT. LTD.	STATE & ORS	BC MEHTA
757	3355	2003	RAJENDRA SINGH	STATE & ORS	BM BOHRA
758	3418	2003	STATE OF RAJ.	JANGIR SINGH	G.A.
759	3423	2003	M/S.MAHALAXMI CONSTRUCTION CO.	STATE & ANR	ANJAY KOTHARI
760	3513	2003	DALLE SINGH	LRS OF KOOP SINGH & ORS	AK ACHRAYA
761	3582	2003	MOHAN LAL & ORS	STATE & ORS	NM LODHA
762	3656	2003	BADRI NARAYAN BISSA	STATE & ANR	LN BISSA
763	3679	2003	DEEPCHAND JAIN	URBAN IMPROVEMENT TRUST, JODHPUR & ORS	SG OJHA
764	3683	2003	BHUPENDRA SINGH & ANR	STATE & ORS	SUDHIR SHARMA
765	3785	2003	DEVA RAM BISHNOI & ORS	STATE & ORS	
766	3987	2003	LRS OF KALYAN SINGH	B.O.R.& ORS	TS CHAMPAWAT
767	4247	2003	RADHA KISHAN	STATE & ORS	JP JOSHI
768	4327	2003	BHANWAR LAL	STATE & ORS	MS BHANDARI
769	4417	2003	SMT.KUSUM RATHORE & ORS	STATE & ANR	DC SHARMA
770	4422	2003	NAGAR PALIKA MANDAL,CHHOTI SADARI	ADDL.DIVI.COMM.& ORS	KAILASH JOSHI
771	4470	2003	SMT.SHASHI GUPTA	AJMER VIDYUT VITRAN NIGAM LTD.& ANR	BL PUROHIT
772	4498	2003	DIRECTOR,RAJ.PATRIKA LTD.JAIPUR	JUDGE,INDUSTRIAL TRI.BIKANER & ANR	SHAILENDRA KALA
773	4636	2003	MOHD.SIRAJ	INDUS.TRIBUNAL CUM L.C.& ORS	PR MEHTA
774	4662	2003	RANDHIR SINGH & ANR	STATE & ORS	SUDHIR SHARMA
775	4720	2003	JETHA RAM	STATE & ORS	VIJAY BISHNOI
776	4725	2003	SOHAN SINGH & ANR	DIST.COLLECTOR & ORS	PR SINGH
777	4746	2003	SMT.SUNITA MITTAL	STATE & ORS	BL PUROHIT
778	4753	2003	U.I.T.,JODHPUR	LRS OF RAMLAL & ORS	DURGA RAM
779	4773	2003	KRISHAN LAL & ORS	STATE & ORS	H.S.KHARLIA
780	4811	2003	SUKHDESHAN SINGH	JUDGE,LABOUR COURT & ANR	KS YADAV
781	4899	2003	PRAKASH CHAND	GENERAL MANAGER,R.S.R.T.C. & ORS	GJ GUPTA
782	5066	2003	DHAN SINGH	STATE & ORS	SG OJHA
783	5067	2003	NATHU KANWAR @ SUGAN KANWAR	STATE & ORS	SG OJHA
784	5091	2003	RAM CHANDRA & ORS	B.O.R.& ORS	MAHENDRA TRIVEDI

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785	5192	2003	CHANNU RAM	RAM NARAYAN & ORS	VARUN GOYAL
786	5232	2003	CHANDRA SHEKHAR	STATE & ORS	KAILASH TRIVEDI
787	5244	2003	SMT.MATHURA DEVI	STATE & ORS	SAJJAN SINGH
788	5371	2003	JAI CHAND	BOARD OF REVENUE & ORS	SL JAIN
789	5405	2003	RAM PRATAP & ORS	STATE & ORS	BM AGGARWAL
790	5417	2003	KISHAN SINGH	STATE & ANR	NK GOYAL
791	5461	2003	JAGRAM	B.O.R. & ORS	SL JAIN
792	5486	2003	RAJENDRA KUMAR	LABOUR COURT, JODHPUR	VIJAY MEHTA
793	5491	2003	JC-724797 NB/SUB R.K.TIWARI	UNION OF INDIA & ORS	KK SHAH
794	5518	2003	SAURABH KUMAR	STATE & ORS	SUDHIR SHARMA
795	5552	2003	MOHAN LAL	STATE & ORS	MS SINGHVI
796	5577	2003	NEW MAHAVEER MARBLES & TRADING COMPANY	UNION OF INDIA & ORS	BL MAHESHWARI
797	5584	2003	ACHARYA SHRI VIJAY BHANU CHANDRA & ANR	STATE & ORS	IJ LODHA
798	5586	2003	MAYADEVI PANERI	RAJASTHAN BOARD OF MUSLIM WAKF & ANR.	SANJAY MATHUR
799	5637	2003	KAMLESH	MUNICIPAL CORPORATION, JODHPUR & ANR	MAHESH BORA
800	5702	2003	GANESH RAM & ANR	STATE & ORS	SHAMBHOO SINGH
801	5764	2003	AYUB ALI SAYYED & ORS.	STATE & ORS	SURESH SHRIMALI
802	5765	2003	CHHOGA	STATE & ORS	SG OJHA
803	5770	2003	BHANWAR LAL	B.O.R. & ORS	SG OJHA
804	5811	2003	GULSHAN ALI & ANR	MUNICIPAL BOARD, SURATGARH	SL JAIN
805	5815	2003	NARESH KUMAR	STATE & ORS	SN SHARMA
806	5827	2003	M/S.SANTLAL SANWAR MAL	STATE & ORS	DD THANVI
807	5828	2003	SANTLAL	STATE & ORS	DD THANVI
808	5829	2003	UDAIPUR MINERAL DEVE.SYNDI.(P.) LTD.	STATE & ORS	DD THANVI
809	5831	2003	VALLABH MEHTA	STATE & ORS	DD THANVI
810	5832	2003	M/S.GOLECHA MINERAL (P.) LIMITED	STATE & ORS	DD THANVI
811	5834	2003	JAIPUR MINERAL DEVE. SYNDICATE PVT. LTD.	STATE & ORS	DD THANVI
812	5835	2003	SMT.JAMNA DEVI	STATE & ORS	DD THANVI
813	5845	2003	MURLI MANOHAR	STATE & ANR	LN BISSA
814	5846	2003	NARPAT RAM	STATE & ANR	LN BISSA
815	5854	2003	CHATRA MAL	STATE & ORS	SD VYAS
816	5880	2003	MAAN SINGH	STATE & ORS	NK GOYAL
817	5882	2003	MOHAN LAL JOSHI	STATE & ORS	TS CHAMPAWAT
818	5939	2003	RATAN KUMAR SHARMA	EXECUTIVE OFFICER & ORS	DK PARIHAR
819	5963	2003	M/S.GOTAM FERTILIZERS	STATE & ORS	CS KOTWANI
820	6000	2003	STATE OF RAJ.& ORS	HAKAM SINGH & ORS	CL JAIN
821	6043	2003	LALU RAM	STATE & ORS	TS CHAMPAWAT
822	6057	2003	HEM SINGH & ORS	MUNICIPAL BOARD, BARMER & ANR	MC BHOOT
823	6102	2003	STATE OF RAJ.	HARDINRAM & ANR	GA
824	6123	2003	ISE KHAN	STATE & ORS	LR CHOUDHARY
825	6129	2003	M/S.VINOD KUMAR KISHORE KUMAR	STATE & ORS	KK RAWAL
826	6137	2003	M/S.VINAYAK TRADING CO.	STATE & ORS	KK RAWAL
827	6244	2003	KASHYAP GEOTRIYA RAWAL BRAHMAN SAMAJ	STATE & ORS	KAMLESH KUMAR RAWAL
828	6312	2003	RESIDENT ENGINEER,R.H.B.	JUDGE, LABOUR COURT & ANR	PC SHARMA
829	6320	2003	SHAKUNTALA	STATE & ANR	DD THANVI
830	6321	2003	M/S.HARISH CLAYS	STATE & ORS	DD THANVI
831	6323	2003	JANGEER KAUR & ANR	STATE & ORS	HSS KHARLIA
832	6332	2003	SURENDER KUMAR & ORS	STATE & ORS	BL PUROHIT
833	6359	2003	HARJI RAM	NEHRU & ANR	NM LODHA

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834	6378	2003	STATE & ORS	PREM SINGH & ORS	VK MATHUR
835	6380	2003	VARDHMAN PHARMA	STATE & ORS	RN UPADHYAYA
836	6414	2003	HINDUSTAN PETROLEUM CORPORATION LTD.	STATE & ORS	LEKH RAJ MEHTA
837	6425	2003	GURTEJ SINGH	DISTT.JUDGE,SRIGANGANAGAR & ORS	GJ GUPTA
838	6435	2003	HAKMA RAM	STATE & ORS	ANAND PUROHIT
839	6436	2003	KARNARAM	STATE & ORS	
840	6480	2003	STATE OF RAJ.	M/S.NAV BHARAT MARBLES INDUSTRIES	CL JAIN
841	6514	2003	LATE SH.PURSHOTTAM BHATT & ANR	UNION OF INDIA & ORS	BC MEHTA
842	6526	2003	SMT.KAILASH BAI	STATE & ORS	RS SALUJA
843	6527	2003	DINESH CHANDRA	STATE & ANR	RS SALUJA
844	6529	2003	NARAIN LAL	STATE & ORS	RS SALUJA
845	6567	2003	STATE OF RAJ.THRO.DIST.COLLECTOR & ANR	CHITTAR LAL & ORS.	HEMANT CHOUDHARY
846	6584	2003	SMT.SHANTA DEVI & ANR	MUNICIPAL COUNCIL & ORS PALI	NM LODHA
847	6627	2003	FATEH SINGH	STATE & ANR.	SN SHARMA
848	6628	2003	FATEH SINGH	STATE OF RAJ. & ANR.	SN SHARMA
849	6629	2003	SMT.PRAKASH KANWAR	STATE & ANR.	SN SHARMA
850	6632	2003	BADRI NARAYAN	THE ADDL. COLLECTOR & ORS	MANISH SHISODIA
851	6633	2003	CHAMPALAL	THE ADDL. COLLECTOR & ORS	MANISH SHSODIA
852	6691	2003	MANSINGH	STATE & ANR	DK GAUR
853	6728	2003	RAJIRAM & ANR	B.O.R. & ORS	
854	6733	2003	LALIT NARAYAN TAK & PARTY	STATE & ORS	NM LODHA
855	6741	2003	BHALLA RAM	STATE & ORS	RK RATHI
856	6771	2003	MAHESH CHAND MEHTA	STATE & ORS	BL PUROHIT
857	6783	2003	M/S.PEACOCK INDUSTRIES LTD.	UNION OF INDIA & ORS	SG OJHA
858	6788	2003	SHANTI NATH & ANR	S.D.O.,GIRWA & ORS	JP JOSHI
859	6789	2003	TRILOK SINGH	B.O.R. & ORS	RC GAUR
860	6791	2003	M/S.BHANWAR LAL JAIN	STATE & ORS	SP VYAS
861	6817	2003	RANU SINGH	STATE & ORS	VIJAY MEHTA
862	6819	2003	M/S.JAMBOO KUMAR JAIN DAL MILL	STATE & ORS	KULDEEP MATHUR
863	6840	2003	DR.RULDURAM GUPTA	STATE & ORS	PS BHATI
864	6862	2003	STATE OF RAJ	DALPAT SINGH	ANJAY KOTHARI
865	6865	2003	RAGHUNATH RAM	BOARD OF REVENENU & ORS	DK PARIHAR
866	6868	2003	DALI CHAND	STATE & ORS	SURESH SHRIMALI
867	6873	2003	M/S.GULJAG IND.LTD.JODHPUR	STATE & ORS	LEKH RAJ MEHTA
868	6876	2003	M/S.VIDHATA WOOD	STATE OF RAJ. & ORS	BC MEHTA
869	6889	2003	SMT.DARIYAV BAI & ORS	B.O.R. & ORS	JITENDRA CHOPRA
870	6899	2003	UMESH BHARGAVA	VED PRAKASH	DK GAUR
871	6909	2003	DAWAR RAM CHAUDHARY	STATE & ORS	RAJESH JOSHI
872	6927	2003	MUNICIPAL BOARD, DUNGARPUR	RAJ.BOARD OF MUSLIM WAKF & ORS	BHEEM ARORA
873	6965	2003	SHANTI LAL	STATE & ORS	SN SHARMA
874	6966	2003	BHOPAL SINGH	STATE & ORS	SN SHARMA
875	6972	2003	PRAVEEN KUMAR	STATE & ORS	SN SHARMA
876	6973	2003	AMOLAK SINGH	STATE & ORS	SN SHARMA
877	6980	2003	GOVARAM	STATE & ORS	SHAMBHOO SINGH
878	6982	2003	M/S.SERMON MARBLES PVT. LTD.	STATE & ORS	JP CHHANGANI
879	7002	2003	SHIV SAHAI JOHARI	STATE & ORS	SUDHIR SHARMA
880	7014	2003	MAHANT RAM NARAYAN PURI	STATE & ORS	BR MEHTA
881	7029	2003	NAVIN KUMAR	STATE OF RAJ. & ORS	S.N.SHARMA
882	7030	2003	SMT. GYAN KUMARI	STATE OF RAJ. & ORS	S.N.SHARMA

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883	7032	2003	AVTAR SINGH & ORS	STATE OF RAJ. & ORS	J.L.PUROHIT
884	7042	2003	SMT. CHANDO	BOARD OF REVENUE & ORS	ANAND PUROHIT
885	7087	2003	EX. CONST. SAHI RAM	UOI & ORS	KK SHAH
886	7098	2003	SMT. VIDHYAWATI	STATE OF RAJ. & ANR	H.K.JAIN
887	7107	2003	M/S.CHOPRA GUWAR GUM INDUSTRIES	STATE & ORS	AR MEHTA
888	12	2004	BHOOR SINGH	STATE & ORS	RK SINGHAL
889	22	2004	SUKHDEV RAM	STATE OF RAJ. & ORS	M.S.SINGHVI
890	43	2004	SOHAN SINGH	ADDL. DISTT.COLLECTOR & ORS	VK AGGARWAL
891	45	2004	STATE & ORS	CHATURA & ORS	BC MEHTA
892	53	2004	M/S.VEDANKUR MINERALS PVT. LTD.	STATE & ORS	VINEET KOTHARI
893	72	2004	HARI SHANKER BHATT	STATE & ORS	BN KALLA
894	77	2004	JASVEER SINGH & ORS	STATE & ORS	BL PUROHIT
895	96	2004	M/S.G.S.BANSAL & CO.	F.C.I. & ORS	NR CHOUDHARY
896	110	2004	SMT.DHEERAJ KANWAR	MAHIPAL SINGH	RK THANVI
897	130	2004	NARPAT SINGH	BOARD OF REVENUE & ORS	JITENDRA CHOPRA
898	136	2004	RAMDEV & ANR	MUNICIPAL BOARD,SURATGARH	KAILASH KHATRI
899	142	2004	SAJJAN SINGH THEKEDAR	UNION OF INDIA & ANR	RS SALUJA
900	146	2004	SMT.RASHMI JOSHI	STATE & ORS	RAJESH JOSHI
901	149	2004	UMED SINGH CHOUDHARY	STATE & ORS	RAJESH JOSHI
902	165	2004	SADBHAV ENGINEERING LIMITED	STATE & ORS	MANISH SHISHODIA
903	213	2004	JASVEER SINGH & ORS	STATE & ORS	BL PUROHIT
904	220	2004	SHRI RISHABHDEV DIGAMBAR JAIN TIRTHA R.C	STATE & ORS	RAKESH SINHA
905	221	2004	HAR CHAND	B.O.R.& ORS	RAKESH ARORA
906	233	2004	ANAND SONI	LABOUR COURT & ANR	VIJAY MEHTA
907	246	2004	SMT.SANGEETA	HANSRAJ & ANR	PRADEEP SHAH
908	272	2004	STATE & ORS	MANGI LAL & ORS	BK MEHAR
909	274	2004	KALU	INDUSTRIAL TRIBUNAL CUM-L.C.& ORS	PR MEHTA
910	285	2004	MOOL CHAND & ANR	KISHOREMAL & ANR	SURESH SHRIMALI
911	293	2004	RAMJAN	BOARD OF REVENUE & ORS	ANIL KUMAR SINGH
912	383	2004	RAJ.PARIVAHAN NIGAM SANYUKT KARAM.FED.	R.S.R.T.C. & ORS	KS YADAV
913	397	2004	STATE OF RAJ. THROUGH COLLECTOR NAGAU	DUDHARAM	CL JAIN
914	401	2004	NARPAT SINGH	STATE & ORS	RN UPADHYAYA
915	402	2004	NARAYAN LAL	STATE & ORS	RN UPADHYAYA
916	403	2004	SHRAWAN SINGH	STATE & ORS	RN UPADHYAYA
917	404	2004	SURENDRA SINGH	STATE & ORS	RN UPADHYAYA
918	424	2004	SAMPAT RAJ PAGARIA	STATE & ORS	RAJESH JOSHI
919	472	2004	R.S.R.T.C. & ANR.	JOGENDRA SINGH & ANR	BS BHATI
920	475	2004	MANPHOOL	B.O.R. & ORS	SL JAIN
921	484	2004	AJAY KUMAR KANKARIA	MUNICIPAL CORPORATION,THRO.COMM.JODHPUR	ANJAY KOTHARI
922	489	2004	SATTAR MOHD.	STATE OF RAJ & ORS	BL PUROHIT
923	497	2004	HANUMAN SINGH-HITENDRA KUMAR TAK & PARTY	STATE & ANR	MR SINGHVI
924	502	2004	PAWAN KUMAR	STATE & ORS	CP TRIVEDI
925	514	2004	OM PRAKASH & PARTY THRO.OM PRAKASH	STATE & ORS	MR SINGHVI
926	527	2004	GORDHAN SINGH	STATE & ORS	SHAMBHOO SINGH
927	530	2004	MANOJ KUMAR	STATE & ORS	BS CHARAN
928	531	2004	ISAK MOHAMMAD	LRS OF MOHD. YUNUS & ORS	IR CHOUDHARY
929	570	2004	RAJARAM & ORS	STATE & ORS	BN KALLA
930	573	2004	STATE & ORS	SHRI VELJI & ANR	B.C.MEHTA
931	592	2004	MANGIA	STATE & ORS	BL PUROHIT

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932	601	2004	SMT.SANTOSH & ANR.	STATE & ANR.	HS SANDHU
933	614	2004	LIKHMI CHAND	ADDL.COLLECTOR & ORS	SUNIL MEHTA
934	618	2004	SMT.GHEESI BAI	STATE	MANISH PITALIYA
935	619	2004	SMT.GHEESI BAI & ANR.	STATE	MANISH PITALIYA
936	620	2004	RAMNATH SINGH	JUDGE,LABOUR COURT, JODHPUR & ANR.	KK SHAH
937	664	2004	L.I.C. OF INDIA & ORS	STATE & ORS	BK BHATNAGAR
938	677	2004	SMT.NEERU DEVI	UNION OF INDIA & ORS	BL PUROHIT
939	696	2004	ROOPA RAM	GRAM PANCHAYAT,BANKALI & ORS	JR PATEL
940	703	2004	GOPI LAL & ANR	CHIEF ENGINEER MAHI PROJECT,BANSWARA &AN	PR MEHTA
941	707	2004	CHHOGA	STATE & ORS	SG OJHA
942	711	2004	KRISHAN LAL & ORS	STATE & ORS	HS SANDHU
943	741	2004	BHANWAR LAL	STATE& ORS	BN KALLA
944	752	2004	MUKHTIAR SINGH & ANR	STATE & ORS	RAM KISHORE SONI
945	753	2004	RAJ KAMAL PAREKH	STATE & ORS	BM BOHRA
946	796	2004	HARISH CHANDRA	STATE & ORS	MANISH SHISHODIA
947	834	2004	ROOP KALA BEAUTY PARLOUR	CIVIL JUDGE & ANR	K.C.SAMDARIYA
948	922	2004	BHANWAR DAS SAD	STATE & ORS	SG OJHA
949	943	2004	PATRAM	STATE OF RAJ. & ORS	B.N.KALLA
950	954	2004	M/S.BHAWAN VA PATH NIRMAN (BOHRA) & CO.	STATE & ANR.	ANJAY KOTHARI
951	955	2004	M/S.B.GOUTAM & CO.	STATE & ORS	VINEET KOTHARI
952	1001	2004	BAGDAWAT	STATE & ORS	BL PUROHIT
953	1002	2004	SHER SINGH	STATE & ORS	BL PUROHIT
954	1003	2004	DAYA RAM & ANR	STATE & ORS	BL PUROHIT
955	1004	2004	SURESH KUMAR	STATE & ORS	BL PUROHIT
956	1005	2004	RAM SINGH	STATE & ORS	BL PUROHIT
957	1017	2004	SMT.RAM KANWAR RATHORE	UNION OF INDIA & ORS	MS SINGHVI
958	1027	2004	VIJAY KUMAR	MUNICIPAL CORPORATION, JODHPUR & ANR	MAHESH BORA
959	1042	2004	JASVEER SINGH & ORS	STATE & ORS	BL PUROHIT
960	1048	2004	BHANI RAM	LABOUR COURT & ORS	GIRISH SANKHALA
961	1061	2004	RISHAB ROLLING & GRADING MILLS	STATE & ANR.	SANJEEV JOHARI
962	1071	2004	SHIV RAJ SINGH & ANR	BOARD OF REVENUE & ORS	AK SINGH
963	1089	2004	SMT.SOBHA	B.O.R. & ORS	DILIP KAWADIA
964	1122	2004	HAKIA @ HAKA RAM	LRs OF HIRA	KAILASH TRIVEDI
965	1125	2004	STATE OF RAJ.	LAXMAN SINGH	IS PAREEK,A.G.A.
966	1138	2004	ABDUL REHMAN	SYED MOHD.UMAR THRO.LRS & ORS	RR NAGORI
967	1149	2004	MOOLA RAM	STATE & ORS	PRITAM SOLANKI
968	1150	2004	SAHAB RAM & ANR	S.D.O.(DRO) HANUMANGARH & ANR	TRILOK JOSHI
969	1169	2004	MALA RAM & ANR	KISHAN LAL & ORS	AK RAJVANSHY
970	1172	2004	SULTAN	STATE & ORS	KR CHOUDHARY
971	1208	2004	SAMRATH LAL & ORS	ADDL.DISTT.JUDGE (FAST TRCK)NO.2 & ORS	KC SAMDARIYA
972	1209	2004	RAM NATH SINGH	PRESIDING OFFICER,LABOUR COURT & ANR	KK SHAH
973	1213	2004	RAM CHANDRA	STATE & ORS	SUDHIR SHARMA
974	1233	2004	KAMLA DEVI	STATE & ORS	GJ GUPTA
975	1234	2004	M/S.CHOUDHARY & CO.UDAIPUR	UNION OF INDIA & ANR	BC MEHTA
976	1236	2004	VEENA KUMARI & ANR	STATE & ORS	SUDHIR SHARMA
977	1245	2004	BHARU RAM	LABOUR COURT & ANR	VIJAY MEHTA
978	1254	2004	LALIT KUMAR SHARMA	UNION OF INDIA THRO.INCOME TAX OFFICER	BC MEHTA
979	1265	2004	HANSRAJ & ORS	STATE & ORS	SS PUROHIT
980	1343	2004	M/S.MAHESHWARI TRADERS	STATE & ORS	PP CHOUDHARY

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981	1349	2004	RAJENDRA SINGH	STATE & ORS	SN BHATT
982	1372	2004	BIRAMA RAM	JAIPUR NAGAU ANCHALIK GRAMIN BANK	RS SALUJA
983	1416	2004	STATE OF RAJ.	BARSINGA RAM & ORS	JK BHAIYA
984	1422	2004	RAJNI	JUDGE,LABOUR COURT,JODHPUR & ANR.	KK SHAH
985	1434	2004	DEVI LAL & ORS	STATE & ORS	RS GILL
986	1436	2004	GHEESA LAL KALAL	STATE & ORS	NL JOSHI
987	1466	2004	JAN MOHAMMAD CHHIPA	SMT.DHAPI DEVI & ORS	MC BHOOT
988	1498	2004	RAHIM BUX	STATE & ORS	BL PUROHIT
989	1504	2004	NATIONAL INSURANCE CO. LTD.	SURAJ MAL BANTHIYA & ANR	VD VYAS
990	1511	2004	HIMMATA RAM JAT & ORS	B.O.R. & ORS	N TRIVEDI
991	1537	2004	GUMAN RAM & ORS	B.O.R. & ORS	GR PUNIA
992	1548	2004	JAI POLYMERS COMPANY PVT.LTD.	STATE & ORS	DD THANVI
993	1564	2004	JEEVRAJ SINGH	B.O.R.& ORS	AK SINGH
994	1570	2004	PREMJEET TAK	LABOUR COURT & ANR	AK RAJVANSHY
995	1572	2004	KARIM BUX	SRI ENGINEERING LTD. & ANR	DK PARIHAR
996	1588	2004	M/S.S.N.NANDY & COMPANY	DISTT.MAGISTRATE,CHAIRMAN,B.W.P.C.& R.F.	RAVI BHANSALI
997	1589	2004	LALU RAM & ANR.	STATE & ORS	SUDHIR SHARMA
998	1630	2004	KHALIL KHAN	B.O.R. & ORS	MANISH SHISHODIA
999	1661	2004	GOVIND RAM	LABOUR COURT & ANR	VIJAY MEHTA
1000	1685	2004	BHANWAR LAL	JUDGE,LABOUR COURT,JODHPUR & ANR.	KK SHAH
1001	1706	2004	KERA & ORS	STATE & ANR.	RS SALUJA
1002	1739	2004	LIFE INSURANCE OF INDIA	STATE OF RAJ & ANR.	BK BHATNAGAR
1003	1766	2004	GOVIND SINGH & ORS	STATE & ORS	JR PATEL
1004	1814	2004	GOPI RAM	OM PRAKASH & ORS	
1005	1835	2004	KAILASH DEVI	STATE & ORS	HS SIDHU
1006	1836	2004	DHARAMVEER	STATE & ORS	HS SIDHU
1007	1837	2004	NANU DEVI	STATE & ORS	HS SIDHU
1008	1841	2004	BADRI PRASAD	STATE & ORS	HS SIDHU
1009	1846	2004	DESHLA RAM	SENIOR INSPECTOR POSTAL DEPARTMENT & ANR	DK PARIHAR
1010	1888	2004	OM PRAKASH	PRINCIPAL,JAWAHAR NAVODYA SCHOOL & ANR	RS SALUJA
1011	1893	2004	GHEESU LAL KALAL	STATE & ORS	NL JOSHI
1012	1912	2004	STATE OF RAJ.	GURJEET SINGH & ANR	DINESH MAHESHWARI
1013	1941	2004	BHAIRU LAL & ANR	STATE & ORS	SL JAIN
1014	2008	2004	SMT. SANGEETA SONI	ADD. DISTRICT JUDGE,DEEDWANA,& ORS.	MK TRIVEDI
1015	2020	2004	P.S.G.N.K.S.S.SCHOOL,SRI GANGANAGAR	A.A.U.PAYMENT OF GRATUITY ACT,JPR.& ORS.	RK SINGHAL
1016	2021	2004	P.S.G.N.K.S.S.SCHOOL,SRI GANGANAGAR	APPELLATE AUTHORITY & ORS.	RK SINGHAL
1017	2022	2004	PRIN.S.G.N.K.S.S.S,SHRI GANGANAGAR.	A.A.U.PAYM.OF GRATUITY ACT,JPR.& ORS.	RK SINGHAL
1018	2023	2004	P.S.G.N.K.S.S.S.,SHRI GANGANAGAR	APP.AUTH.JAIPUR, & ORS.	RK SINGHAL
1019	2060	2004	ISCON SURGICALS LTD.(ISL)	STATE OF RAJ. & ANR.	VINEET KOTHARI
1020	2084	2004	SHEOPAT RAM	SUPERINTENDING ENGINEER & ORS.	HS SIDHU
1021	2085	2004	SHEOPAT RAM	SUPERINTENDEING ENGINEER & ORS.	HS SIDHU
1022	2117	2004	PRATAP KARSENA	ABHAY KUMAR & ORS	JK BHAIYA
1023	2127	2004	SMT. SULOCHANA KATARIA	STATE OF RAJ. & ANR.	SL JAIN
1024	2133	2004	COMMISSIONER, M.CORP.	LABOUR COURT & ANR.	YASHWANT MEHTA
1025	2150	2004	CHITORGARH MARBLE LAGHU UDHYOG SANSTHAN	STATE & ORS.	MS SINGHVI
1026	2242	2004	RAM LAL	THE JUDGE LABOUR COURT,GANGANAGAR & ORS	KS YADAV
1027	2266	2004	GOVIND SINGH	LABOUR COURT, JODHPUR & ANR	VIJAY MEHTA
1028	2313	2004	PBA INFRASTRUICTURE LTD.,UDAIPUR	STATE	MANISH SHISHODIA
1029	2365	2004	DUNGAR RAM & ANR	B.O.R. & ORS	LR PUNIA

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1030	2428	2004	MOHAMMED UMAR	LABOUR COURT & ANR	VIJAY MEHTA
1031	2432	2004	ORIENTAL INSURANCE CO.LTD.	PHOOL KANWAR & ORS	BC MEHTA
1032	2435	2004	JALORE CO-OP.MARKETING SOCIETY LTD.	STATE & ORS	RAJESH JOSHI
1033	2452	2004	MISS. SANGEETA KHALKO & ANR.	STATE & ANR.	CS KOTWANI
1034	2456	2004	BIRBAL RAM & ANR.	SHRI TARSEM LAL & ANR.	SN TRIVEDI
1035	2479	2004	MOHAMMED SALIM & ORS	SMT.RAHMAT BAI & ORS	DK PARIHAR
1036	2495	2004	M/S.PAYAL SELECTION & CO.	U.O.I. & ORS.	ANJAY KOTHARI
1037	2497	2004	BHANWAR SINGH	STATE & ORS	BM BOHRA
1038	2501	2004	BHINMAL MARKETING CO-OP.SOCIETY LTD.	STATE & ORS	RAJESH JOSHI
1039	2502	2004	JALORE SAHKARI UPBHOKTA WHO.BHANDAR LTD.	STATE & ORS	RAJESH JOSHI
1040	2524	2004	ANDA RAM	STATE & ORS	SUDHIR SHARMA
1041	2525	2004	ROOPA RAM	STATE & ORS	SUDHIR SHARMA
1042	2527	2004	SURTA RAM	STATE & ORS	SUDHIR SHARMA
1043	2528	2004	SMT. KAMLESH LADDHA	STATE OF RAJ. & ORS	MANISH SHSODIA
1044	2559	2004	KESHAR SINGH	STATE & ORS	BL PUROHIT
1045	2576	2004	BHAGIRATH RAM & ORS	BOARD OF REVENUE,RAJ.AJMER & ORS	HEMANT CHOUDHARY
1046	2648	2004	KHAJAN SINGH	MANAGER,GANGA.KENDRIYA SEHKARI BANK LTD.	RK SINGHAL
1047	2653	2004	JUG RAJ SINGH	DISTRICT JUDGE,SRIGANGANAGAR & ORS.	GJ GUPTA
1048	2736	2004	SMT. KANTA	SUPRENTENDENT,M.D.M.HOSPITAL & ORS.	DK PARIHAR
1049	2782	2004	NARAYAN LAL	STATE & ORS	BL PUROHIT
1050	2789	2004	KUNDAN LAL & ORS	STATE & ORS	HS SIDHU
1051	2791	2004	M/S. AGRO POLYMERS P LTD.,UDAIPUR	U.O.I. & ORS.	ANJAY KOTHARI
1052	2800	2004	LRS OF BHINJA RAM	BOARD OF REVENUE & ORS	C.R.JAKHAR
1053	2805	2004	SMT. SUSHILA TAILOR	THE JUDGE,LABOUR COURT JODHPUR & ORS.	VINOD PUROHIT
1054	2867	2004	JETHA RAM	STATE & ORS.	ANAND PUROHIT
1055	2929	2004	RAJ.SPINNING & WEAVING MILLS	STATE & ANR.	SANJEEV JOHARI
1056	2936	2004	DEVI LAL & ORS.	STATE & ANR.	RS SALUJA
1057	3036	2004	MANGLARAM	STATE & ORS	BC MEHTA
1058	3041	2004	ABHAY KUMAR	SHRILAL	SURESH SHRIMALI
1059	3048	2004	HANSRAJ & ORS.	STATE & ORS.	MANISH PITALIYA
1060	3065	2004	STATE OF RAJ.	SUKHDEV SINGH & ORS	DINESH MAHESHWARI
1061	3115	2004	MANJEET SINGH	STATE & ORS.	AK SINGH
1062	3116	2004	BHANWAR SINGH	STATE & ORS.	AK SINGH
1063	3117	2004	PRAKASH KOUR	STATE & ORS.	AK SINGH
1064	3118	2004	DALBEER SINGH	STATE & ORS.	AK SINGH
1065	3191	2004	NIZAM	STATE & ORS.	DS RAJVI
1066	3193	2004	HANSRAJ	STATE & ORS	BL PUROHIT
1067	3215	2004	DUNGAR RAM NAYAK	STATE & ORS.	VIJAY BISHNOI
1068	3231	2004	NAINI & ORS	STATE & ORS	HS SHRIMALI
1069	3232	2004	STATE OF RAJ.	B.O.R. & ANR	CP TRIVEDI
1070	3240	2004	KHINVANI & ORS.	STATE OF RAJ. & ORS.	ANIL KUMAR SINGH
1071	3267	2004	CHANDRA RAM	STATE & ORS	RAJESH JOSHI
1072	3271	2004	UDA & UDAILAL & ANR	BOARD OF REVENUE,AJMER & ORS	SAJJAN SINGH
1073	3319	2004	CHANDRA SINGH	CHIEF MANAGER,R.S.R.T.C.,JALORE & ANR	DK PARIHAR
1074	3322	2004	MAHENDRA PAL & ORS	EXECUTIVE ENGINEER,P.H.E.D.& ORS	AK RAJVANSHY
1075	3335	2004	NATHU RAM	STATE & ORS.	BL PUROHIT
1076	3336	2004	PAHRAJ RAM	STATE & ORS.	BL PUROHIT
1077	3381	2004	MANGAL CHAND	JUDGE,LABOUR COURT BIKANER & ORS.	RS SALUJA
1078	3398	2004	JUMME KHAN	STATE & ORS	BK BHATNAGAR

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1079	3401	2004	SHANKAR LAL JANGID	STATE & ORS.	SHREEDHAR PUROHIT
1080	3429	2004	ARJUN RAM MOTSARA	STATE & ORS.	BL PUROHIT
1081	3443	2004	ASHU RAM & ANR.	ADDL.CIVIL JUDGE (S.D.) NO.2 & ANR.	AK SINGH
1082	3462	2004	TARA KUMARI	STATE & ORS	DC SHARMA
1083	3468	2004	OMPRAKASH	INDIAN OIL CORPORATION LTD. & ORS.	DLR VYAS
1084	3474	2004	LRS OF KANHIYA LAL & ORS	STATE & ORS	SUDHIR SHARMA
1085	3479	2004	SENIOR DIVI.MANAGER,L.I.C.OF INDIA & ANR	SMT.JANKI DEVI & ORS.	BL PUROHIT
1086	3514	2004	RATAN SINGH & ORS.	STATE & ORS.	D.K.GAUR
1087	3523	2004	M/S. SUNDER LAL GARGE	UNION OF INDIA & ORS.	RAJESH JOSHI
1088	3528	2004	M/S APEX MARMO GRANI P. LTD.	STATE & ORS	ANJAY KOTHARI
1089	3530	2004	M/S.LUCID COLLOIDS LTD.	JODHPUR VIDYUT VITERAN NIGAM LTD. & ORS	BL PUROHIT
1090	3546	2004	HISTORIC RESORT HOTELS PVT.LTD.	STATE & ORS.	LR MEHTA
1091	3563	2004	SHRI CHAKRA HOUSING PVT.LTD.CO.	DIVISIONAL COMMISSIONER & ORS	MC BHOOT
1092	3600	2004	GANESHA RAM & ANR.	BOARD OF REVENUE & ORS.	CR JAKHAR
1093	3603	2004	SMT.SITA DEVI	STATE & ORS	ABDUL AZIZ KHAN
1094	3700	2004	PURVA SAINIK KALYAN SAHAKARI SAMITI LTD.	STATE & ORS.	BM AGGARWAL
1095	3748	2004	RAM KUMAR & ANR.	STATE & ORS.	VIJAY CHAHAR
1096	3750	2004	KARNI SINGH	STATE & ORS	HS SIDHU
1097	3802	2004	BHARAT HOTELS LTD.& ANR	STATE & ORS	PP CHOUDHARY
1098	3868	2004	JEEVA RAM	PRESIDING OFFICER LABOUR COURT,JOD.& ORS	KK SHAH
1099	3959	2004	RADHA KISHAN VAISNAV	JUDGE,LABOUR COURT,JODHPUR & ORS.	VINOD PUROHIT
1100	3987	2004	BHERULAL	STATE & ORS.	KC SAMDARIYA
1101	4038	2004	RAJ. FINANCIAL CORPORATION, JAIPUR & ANR	NIKHIL KUMAR & ORS.	P DAVE
1102	4082	2004	SUNIL DUTT	JUDGE,LABOUR COURT & ANR	KS YADAV
1103	4096	2004	BALRAJ	STATE & ORS.	DALIP SINGH RAJVI
1104	4201	2004	SMT.LALI	COMMISSIONER,NAGAR NIGAM,JODHPUR & ORS	TRIBHUVAN GUPTA
1105	4214	2004	RAM PRATAP	STATE & ORS	HS SANDHU
1106	4221	2004	GRAM PANCHAYAT,REWADA,PANCHYAT S.RASHMI	STATE & ORS.	MANISH SHISHODIA
1107	4224	2004	SAHEB RAM & ORS.	STATE & ORS.	BL PUROHIT
1108	4268	2004	TOLA RAM	STATE & ORS.	AK SINGH
1109	4269	2004	LRS OF SURJA RAM	STATE & ORS.	ANIL KUMAR SINGH
1110	4281	2004	PULKIT ANGELS MODEL SCHOOL SAMITI,	ADDL.CIVIL JUDGE,(J.D.),HANUMANGARH &ORS	RK SINGHAL
1111	4316	2004	M/S.ASHOK KUMAR MAHESH CHANDRA	STATE & ORS.	SUDHIR SHARMA
1112	4332	2004	KUSHAL SINGH	UNION OF INDIA & ORS	HARISH PUROHIT
1113	4404	2004	AMI CHAND	STATE & ORS	GR PUNIA
1114	4405	2004	BHANWAR LAL	STATE & ORS.	DALIP SINGH RAJVI
1115	4416	2004	SMT.SHANTI	BOARD OF REVENUE, AJMER & ORS	AK SINGH
1116	4443	2004	SHREE TRADING CORPORATION & ORS	A.D.J.NO.I, JODHPUR & ANR	RR CHACHA
1117	4451	2004	MOOL CHAND & ANR.	STATE & ORS	NK GOYAL
1118	4452	2004	RAJESH KUMAR	STATE & ORS.	DALIP SINGH RAJVI
1119	4457	2004	DIS.COLLECTOR CUM CHAIRMAN IDSMT & ANR.	CHAIRMAN,STANDING LOK ADALAT & ANR.	NL JOSHI
1120	4458	2004	SURENDRA KUMAR & ORS.	STATE & ANR.	HS SIDHU
1121	4593	2004	SAMPAT RAM	STATE & ORS.	HS SIDHU
1122	4602	2004	RAJKUMAR MEGHWAL	JUDGE,LABOUR COURT,JODHPUR & ORS	VINOD PUROHIT
1123	4648	2004	RAM LAL SALVI	JUDGE, LABOUR COURT UDAIPUR & ANR	VINOD PUROHIT
1124	4710	2004	JUGNU ICE FACTORY	STATE & ORS.	MUKESH RAJPUROHIT
1125	4722	2004	NATIONAL INSURANCE COMPANY LIMITED	SMT. PREM SOLANKI & ANR.	VD VYAS
1126	4761	2004	SMT.BABLI	STATE & ORS	RAJESH SHAH
1127	4772	2004	JALOR SAHKARI UPBHOKTA WHOL.BHANDAR,	STATE & ORS.	RAJESH JOSHI

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1128	4806	2004	DAYALU RAM	STATE & ORS	BL PUROHIT
1129	4813	2004	ASSTT.DIRECTOR,L.& B.TAX,UDAIPUR	ADDL.DIVI.COMM., UDAIPUR & ANR	SS BHANDAWAT
1130	4842	2004	NACHHATAR SINGH & ORS.	STATE & ORS.	HS SANDHU
1131	4859	2004	BARDA & ORS.	STATE OF RAJ. & ORS.	HIMANSHU MAHESHWARI
1132	4881	2004	GOKAL	UDAI LAL & ORS.	BR MEHTA
1133	4885	2004	RAM SINGH	STATE & ANR.	RAJESH JOSHI
1134	4963	2004	ISHWAR LAL	JUDGE,LABOUR COURT,JODHPUR & ANR.	RS SALUJA
1135	4969	2004	SURESH KUMAR	R.S.R.T.C.,HANUMANGARH & ANR.	GJ GUPTA
1136	4997	2004	THE MUNICIPAL BOARD,DUNGARPUR	NOOR MOHAMMED & ANR.	BHEEM ARORA
1137	5014	2004	JAI NARAYAN & ANR.	STATE & ORS.	TRIBHUVAN GUPTA
1138	5015	2004	CHOGA RAM & ORS.	STATE & ORS.	TRIBHUVAN GUPTA
1139	5046	2004	SMT. PURVI DEVI	STATE & ORS.	VINEET JAIN
1140	5055	2004	GANESH TRADING COMPANY	STATE & ORS.	BM AGGARWAL
1141	5058	2004	M/S. JASPAL SINGH HARPAL SINGH	G.M.,INDIAN OIL COR. LTD. & ANR.	ML GARG
1142	5170	2004	STATE & ANR	JEEVAN MAL & ANR	SN TIWARI,GA
1143	5178	2004	UDAI LAL	M/S. MAHAVEER MARBLES & ORS.	GR PUNIA
1144	5222	2004	ASHOK KUMAR BOHRA	COOPERATIVE DAIRY FEDERATION & ORS.	MUKESH RAJPUROHIT
1145	5290	2004	LALU	BHERULAL & ORS.	
1146	5314	2004	GURDEV SINGH & ORS.	STATE & ORS.	SUDHIR SHARMA
1147	5315	2004	GURDEV SINGH & ORS.	STATE & ORS.	SUDHIR SHARMA
1148	5327	2004	SMT. NATHI DEVI	STATE & ORS.	SACHIN ACHARYA
1149	5337	2004	JALORE CO-OP. MARKETING SOCIETY,JALORE	STATE & ORS.	RAJESH JOSHI
1150	5338	2004	BANA RAM	STATE & ANR.	SUDHIR SHARMA
1151	5352	2004	KHUDA BUX & ORS.	STATE & ORS.	BL PUROHIT
1152	5353	2004	TIKUM DAS	STATE & ANR.	SUDHIR SHARMA
1153	5363	2004	MOHAMMED SYED	STATE & ORS	SUDHIR SHARMA
1154	5365	2004	WESTERN MINERAL INDUSTRIES,	RAJ.STATE INDU.DEV.& INV.CORPN.LTD & ANR	RAKESH SINHA
1155	5382	2004	SHAMSHUDEEN	STATE & ORS	KAUSAR PARVEEN
1156	5405	2004	SHYAM GIRI	JUDGE,LABOUR COURT BIKANER & ORS.	RS SALUJA
1157	5411	2004	ROOP SINGH ALIAS RAJESH & ANR.	STATE & ORS.	SACHIN ACHARYA
1158	5416	2004	GURDEV SINGH & ORS.	STATE & ORS.	SUDHIR SHARMA
1159	5435	2004	KASNA RAM @ KISHAN	STATE & ORS	PC SHARMA
1160	5456	2004	TAHAL SINGH & ORS.	STATE OF RAJ. & ORS.	DRON KAUSHIK
1161	5468	2004	HARNEK SINGH & ORS.	STATE & ANR.	GR GOYAL
1162	5484	2004	CHAMBAL FERTILISERS & CHEMICALS LTD.	U.O.I. & ORS.	LEKH RAJ MEHTA
1163	5485	2004	SUBHMANGAL MARBLES & GRANITES PVT.LTD.	STATE & ANR.	JP JOSHI
1164	5486	2004	LRS OF GURDAYAL SINGH & ORS	STATE & ORS	KS YADAV
1165	5502	2004	OM PRAKASH	SURENDRA KUMAR & ORS.	GR GOYAL
1166	5513	2004	PRATHVI RAJ	UCO BANK & ORS.	KS YADAV
1167	5514	2004	MOTIRAM & ANR	B.O.R. & ORS	JR BENIWAL
1168	5515	2004	MANGILAL	STATE & ANR.	SUDHIR SHARMA
1169	5519	2004	MAHESH KUMAR	STATE & ANR.	SUDHIR SHARMA
1170	5525	2004	RAVINDRA KUMAR	INDU.TRI.CUM LABOUR COURT & ANR.	SL JAIN
1171	5530	2004	ANMOL CEMENTS	THE CHIEF MANAGING DIRECTOR,R.F.C.& ORS.	IR CHOUDHARY
1172	5531	2004	VINOD KUMAR KEJRIWAL	STATE & ORS.	RAJESH JOSHI
1173	5534	2004	JODHARAM	STATE & ORS.	SANGEET LODHA
1174	5564	2004	TARUN ADWANI	BOARD OF SECO.EDUCATION RAJ. & ANR.	ANAND PUROHIT
1175	5569	2004	NARENDRA KUMAR	BALDEV SINGH & ORS	SL JAIN
1176	5582	2004	SOHANLAL	STATE & ANR	SUDHIR SHARMA

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1177	5583	2004	MOHAMMED FAROOQ	STATE & ANR.	SUDHIR SHARMA
1178	5586	2004	GHAMANDA RAM	B.O.R. & ORS.	ANAND PUROHIT
1179	5590	2004	MALKEET SINGH	STATE & ORS.	DK GAUR
1180	5601	2004	ROOGA RAM & ANR.	STATE & ORS.	SUDHIR SHARMA
1181	5636	2004	MAJOR SINGH & ANR.	STATE & ORS.	BL PUROHIT
1182	5637	2004	PUNJI LAL	JUDGE,I.T.CUM LABOUR COURT & ORS.	PR MEHTA
1183	5639	2004	AJMER SINGH	JUDGE,LABOUR COURT,AND INDU.TRIB.& ANR.	KS YADAV
1184	5640	2004	GIRDHARI SINGH	A.D.J.,NO.2,JODHPUR & ORS.	SD VYAS
1185	5648	2004	RAMCHANDRA	DISTRICT COLLECTOR,HANUMANGARH & ORS.	MANOJ BHANDARI
1186	5687	2004	JUGAL KISHORE	LABOUR COURT & ANR	ASHVINI SWAMI
1187	5708	2004	MANJIT SINGH	STATE & ORS	HS SANDHU
1188	5718	2004	SHANTI DEVI	STATE OF RAJ. & ORS.	BK VYAS
1189	5727	2004	FATTA RAM & ORS.	STATE & ORS.	HS SANDHU
1190	5779	2004	SURENDRA PAL GARG	JUDGE,LABOUR COURT,SRIGANGANAGAR & ORS.	KS YADAV
1191	5790	2004	BHANWAR RAM & ORS	ADDITIONAL COLLECTOR & ORS	JR BENIWAL
1192	5823	2004	TULSI RAM & ORS	B.O.R.& ORS	JP JOSHI
1193	5855	2004	SHANKER LAL	B.O.R. & ORS.	MANISH SHISODIA
1194	5858	2004	SMT. TULSA DEVI MARWADI	STATE & ANR.	BM BOHRA
1195	5892	2004	CHANDAN SINGH & ORS.	B.O.R. & ORS.	TS CHAMPAWAT
1196	5898	2004	STATE OF RAJ.THRO.TEHSILDAR, RANIWADA	SAVA & ORS	G.A.
1197	5901	2004	SMT. CHUKKA	STATE & ANR.	MS RAJPUROHIT
1198	5932	2004	STATE OF RAJ.	M/S.BHARAT WOOLEN MILLS & ORS	VIJAI BISHNOI
1199	5948	2004	DARSHAN SINGH-II	JUDGE LABOUR COURT,SRIGANGANAGAR & ANR.	KS YADAV
1200	9	2005	LAL SINGH	INDU.TRIBU.CUM LABOUR COURT,UDAIPUR &ANR	MRIDUL JAIN
1201	10	2005	BACHHAN SINGH	INDUSTRIAL TRIBUNAL CUM LABOUR COURT &AN	MRIDUL JAIN
1202	25	2005	MOHAMMED HUSSAIN	STATE & ORS.	RN UPADHYAY
1203	34	2005	LRS DURGA DAN CHARAN & ORS	LUNA RAM & ORS	RAJESH PANWAR
1204	58	2005	LIFE INS.CORPN.B.M.,JODHPUR & ANR.	STATE & ANR.	HARISH MATHUR
1205	72	2005	BIKANER VYAPAR UDYOG MANDAL & ORS.	STATE & ORS.	MS SINGHVI
1206	78	2005	D.M.,ORIENTAL INSURANCE CO.LTD.	U.O.I. & ORS.	BC MEHTA
1207	88	2005	BHIKH SINGH	STATE & ORS	BL PUROHIT
1208	100	2005	BANWARI LAL & ORS.	STATE & ORS.	ASHWANI SWAMI
1209	113	2005	UNITED INDIA INSURANCE COMPANY LTD.& ANR	DIST.LEGAL SERVICE AUTHORITY(D.J.)& ANR.	MANOJ BHANDARI
1210	114	2005	UNITED INDIA INSURANCE CO.LTD. & ANR.	DIST.LEGAL SERVICE AUTHORITY (D.J.)&ANR.	MANOJ BHANDARI
1211	118	2005	UNITED INDIA INSURANCE COMPANY LTD.& ANR	DIST.LEGAL SERVICE AUTHORITY (D.J.)& ANR	MANOJ BHANDARI
1212	120	2005	PRABHU RAM	STATE & ORS	SHAMBHOO SINGH
1213	143	2005	GOVERDHAN	STATE & ORS.	DD CHITLANGI
1214	162	2005	SMT. SUGNI DEVI	STATE & ANR.	SUDHEER SHARMA
1215	186	2005	RAGHUNATH RAM	SAMPADA ADHIKARI & ORS	LR PUROHIT
1216	206	2005	SITO @ MAHA KAUR & ANR.	B.O.R.,AJMER & ORS.	HS SANDHU
1217	255	2005	CHAIN SINGH	STATE & ORS.	MUKESH VYAS
1218	261	2005	VIKASH ADHIKARI	I.T.CUM LABOUR COURT,BHILWARA & ORS.	SL JAIN
1219	296	2005	RAMDEV PRAKASH SONI	STATE & ORS.	RANJEET JOSHI
1220	347	2005	RADHA KRISHAN	THE ADD.COLLECTOR,SHRI GANGANAGAR & ORS.	GR PUNIA
1221	348	2005	HEM RAJ	THE ADD.COLLECTOR SHRI GANGANAGAJ & ORS.	GR PUNIA
1222	349	2005	OM PRAKASH	THE ADD.COLLECTOR,SHRI GANGANAGAR & ORS.	GR PUNIA
1223	350	2005	SMT. NIRMLA	THE ADD.COLLECTOR,SHRI GANGANAGAR & ORS.	GR PUNIA
1224	359	2005	KRISHAN LAL & ORS.	THE ADD.COLLECTOR,SHRI GANGANAGAR & ORS.	GR PUNIA
1225	368	2005	M/S. KHICHA PHOSCHEM PVT LTD.	AJMER VIDYUT VIT.NIGAM LTD.AJMER & ORS.	BL PUROHIT

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1226	370	2005	MANMOHAN ARORA	ESTATE OFFICER,M.C.,JODHPUR & ORS	MANISH SHISHODIA
1227	404	2005	RANJEETMAL GANESHARAM VYAS DHR.RAMDEORA	COMMISSIONER, DEVASTHAN , UDAIPUR & ORS	S.D.VYAS
1228	412	2005	STATE OF RAJ.THRO.TEHSILDAR,KOLAYAT	TIKU RAM & & ORS	KR BISHNOI,A.G.A.
1229	433	2005	BHANWAR LAL KUMAWAT	UDAIPUR ZILA SAH.BHOO.VIK.DEVE.BANK &ORS	BC MEHTA
1230	484	2005	M/S.SONI & CO.	STATE & ANR	TRIBHUVAN GUPTA
1231	492	2005	NARENDRA PRAKASH SHARMA	JUDGE,LABOUR COURT,BIKANER & ANR.	VINOD PUROHIT
1232	517	2005	STATE OF RAJ.	SADIQ KHAN & ANR.	DY.G.A.
1233	535	2005	THE CHIEF PROJECT MANAGER,WAPCOS,IGNP,	PRESIDENT,WAPCOS CONTRA.EMPL.UNION & ANR	SANJAY MATHUR
1234	549	2005	BHINYA RAM & ANR	ZILA PARISHAD,JODHPUR & ORS	MC BHOOT
1235	565	2005	SMT.PREM KANWAR	STATE & ORS.	SUDHEER SHARMA
1236	566	2005	DWARKA LAL	STATE & ORS.	SUDHEER SHARMA
1237	567	2005	MANPHOOL RAM	STATE & ORS.	SUDESH KUMAR GUPTA
1238	580	2005	MALKIYAT SINGH & ANR.	STATE & ORS.	DS THIND
1239	583	2005	POLA RAM	STATE & ANR.	MANOJ BHANDARI
1240	613	2005	THAMA RAM KHATIK	STATE & ORS.	TRIBHUVAN GUPTA
1241	646	2005	POONARAM & ORS.	B.O.R.AJMER & ORS.	CR JAKHAR
1242	653	2005	JHUMAK LAL & ORS	MAHADEV SHUKLA & ORS	PR MEHTA
1243	676	2005	TITAR SINGH	STATE & ORS.	SUDHEER SHARMA
1244	681	2005	VERMA RAM	STATE & ANR	TS CHAMPAWAT
1245	684	2005	HANSA RAM	THE DISTT. COLLECTOR,SIROHI & ORS.	MANOJ BHANDARI
1246	730	2005	UDAI LAL	B.O.R. & ORS	SL JAIN
1247	757	2005	NARAYAN SINGH & ANR.	B.O.R. & ORS.	TS CHAMPAWAT
1248	763	2005	OM PRAKASH	SANJEEV KUMAR	VK BHADU
1249	782	2005	GHANSHYAM	STATE & ORS.	SUDHEER SHARMA
1250	783	2005	RADHAYSHYAM	STATE & ORS.	SUDHEER SHARMA
1251	787	2005	TEJ KUMAR	STATE & ORS.	DD THANVI
1252	803	2005	KALU RAM	STATE & ORS.	SK GUPTA
1253	804	2005	KALU RAM	STATE & ORS.	SK GUPTA
1254	823	2005	MOVLE KHAN	STATE & ORS.	LD KHATRI
1255	829	2005	MANGI LAL	B.O.R.,AJMER & ORS.	SM PARIHAR
1256	833	2005	BHIK KANWAR	B.O.R. & ORS.	TS CHAMPAWAT
1257	885	2005	GURMEET SINGH GHANSHYAM DASS CHAR.TRUST	STATE & ORS.	GR GOYAL
1258	909	2005	ADITYA RUIYA	SUBHAM CREATIONS & ANR.	SAJJAN SINGH
1259	912	2005	VIJAY LAL & ORS.	STATE & ORS.	NK GOYAL
1260	913	2005	SOHAN LAL	STATE & ORS.	RK THANVI
1261	919	2005	SHRI NATH LIME INDUSTRIES,GOTAN	STATE & ORS.	RANJEET JOSHI
1262	931	2005	M/S.MADAN KEROSENE STORE & ANR.	STATE & ORS.	KR CHOUDHARY
1263	953	2005	M/S.CLAIRE COMFORTS PVT.LTD.	STATE & ORS.	DD THANVI
1264	971	2005	BALVINDER SINGH	STATE & ORS	NL JOSHI
1265	1016	2005	SMT.KAMLA RAJPUROHIT & ANR.	STATE & ORS	MUKESH RAJPUROHIT
1266	1027	2005	STATE OF RAJ.	SMT.SARLA & ORS.	SMT.VIDHYAWATI BORA
1267	1034	2005	WEST ZONE CULTURAL CENTRE	STATE & ORS.	DILIP KAWADIA
1268	1074	2005	KUNDAN SINGH	STATE & ORS	JR BENIWAL
1269	1078	2005	HARI SINGH & ORS.	STATE & ORS.	SP SHARMA
1270	1081	2005	KUMARI MANJU	STATE & ORS	GR PUNIA
1271	1102	2005	ANTER KANWAR	B.O.R. & ORS.	SD VYAS
1272	1104	2005	RAM NARAIN	BAL RAM & ORS.	CS KOTWANI
1273	1119	2005	GURUNANAK ALLIED INDUSTRIES	STATE & ORS	BC MEHTA
1274	1133	2005	STATE & ORS.	PRATAP SINGH & ANR.	RR KANWAR,AGA

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1275	1196	2005	RAMKARAN	STATE & ORS.	RANJEET JOSHI
1276	1199	2005	PARMENDRA SINGH	STATE & ANR.	SP ARORA
1277	1200	2005	BASTIMAL P JAIN	STATE & ORS.	NARPAT SINGH
1278	1201	2005	GRAM PANCHAYAT,BERU	STATE & ORS.	JR BENIWAL
1279	1202	2005	SMT.SAVITRI @ KESHAR DEVI & ORS.	B.O.R.,AJMER & ORS.	HS SANDHU
1280	1225	2005	KUIYA RAM & ANR.	BADARAM & ORS	AK KHATRI
1281	1262	2005	M/S.TELI ART & HANDICRAFTS	STATE & ANR.	ANJAY KOTHARI
1282	1284	2005	UNITED INDIA INSURANCE COMPANY LIMITED.	RAVINDRA SINGH & ANR.	VASU DEO VYAS
1283	1316	2005	SHRAVAN RAM ALIAS SHRAVAN KUMAR	DISTRICT COLLECTOR,CHURU & ORS.	KC SAMDARIYA
1284	1342	2005	JODHPUR VIDYUT VITRAN NIGHAM LTD.& ORS.	BAR ASSOCIATION,CHURU & ANR.	RAM NATH SARAN
1285	1356	2005	JITENDRA RAJPUROHIT	STATE & ORS.	PS BHATI
1286	1358	2005	SMT. PATASI DEVI	MOHAMMAD ISLAM & ORS.	BM BOHRA
1287	1361	2005	JARNEL SINGH	SUPPT.ENGINEER,HANUMANGARH & ANR.	HS SIDHU
1288	1406	2005	NATIONAL INSURANCE CO.LTD.	LADU LAL & ORS.	VASUDEO VYAS
1289	1418	2005	URMUL RURAL HEALTH RESEARCH & DEVE.TRUST	STATE & ORS	BL PUROHIT
1290	1454	2005	SANWAR RAM	STATE & ORS	SD VYAS
1291	1459	2005	RAMESH CHAND JINDAL & ORS.	STATE & ORS.	LEKHRAJ MEHTA
1292	1471	2005	M/S.UTTAMA DEVI SETIA COTTON G&P FACTORY	STATE & ORS.	PANKAJ SHARMA
1293	1472	2005	M/S.HANUMANGARH COTTON SEED PROCESSORS,	STATE & ORS.	PANKAJ SHARMA
1294	1486	2005	RAJ KUMAR & ORS.	STATE & ORS.	BL PUROHIT
1295	1495	2005	LRS OF ISHAR RAM & ORS.	B.O.R.,AJMER & ORS.	AK SINGH
1296	1497	2005	GOPAL & ORS.	DISTRICT JUDGE,BIKANER & ORS.	BHEEMKANT VYAS
1297	1501	2005	GANGA SINGH	B.O.R.,AJMER & ORS.	ANAND PUROHIT
1298	1547	2005	SMT.SAVITRI & KESHAR DEVI & ORS.	B.O.R.,AJMER & ORS.	HS SANDHU
1299	1584	2005	MALKEET SINGH	STATE & ORS	DEVENDRA SINGH
1300	1590	2005	M/S.BHARAT LIME & CHEMICALS	STATE & ORS	BC MEHTA
1301	1595	2005	MURLI MANOHAR PALIWAL	U.I.T.,JODHPUR & ANR.	DR.PRATISHTHA
1302	1612	2005	MALKEET SINGH	STATE & ORS	DEVENDRA SINGH
1303	1641	2005	OM PRAKASH	STATE & ORS.	SL JAIN
1304	1656	2005	MANGI LAL BUNKER & ORS.	UNION OF INDIA & ORS.	ANJAY KOTHARI
1305	1680	2005	SATENDRA NATH KOUSHIK	STATE & ORS.	SL JAIN
1306	1683	2005	MANNA LAL	JUDGE,LABOUR COURT,UDAIPUR & ORS.	RS SALUJA
1307	1703	2005	GANGA SINGH	J.V.V.N.LTD.,JODHPUR & ORS.	SP SHARMA
1308	1712	2005	GOVIND NARAIN AGARWAL	R.F.C. & ORS	DR.SS BHANDAWAT
1309	1713	2005	JAMALUDEEN	STATE & ORS.	SACHIN ACHARYA
1310	1718	2005	SMT.PARVATI DEVI	R.F.C. & ORS	DR.SS BHANDAWAT
1311	1737	2005	SMT.SANTO & ORS.	B.O.R. & ORS.	HS SANDHU
1312	1752	2005	SMT.USHA RANI	STATE & ORS.	SL JAIN
1313	1753	2005	AMIR CHAND	STATE & ORS.	SL JAIN
1314	1754	2005	BHANI RAM	STATE & ORS.	SL JAIN
1315	1755	2005	SAHIB CHAND NAGPAL	STATE & ORS.	SL JAIN
1316	1756	2005	DALIP KUMAR	STATE & ORS.	SL JAIN
1317	1800	2005	JAI ARORA & ANR.	STATE & ANR.	RK RATHI
1318	1842	2005	SMT.CHATAR KANWAR & ORS.	STATE & ANR.	PS BHATI
1319	1843	2005	M/S.SARASWATI SANGMARMAR UDYOG KHEMA &O	STATE & ORS	MAHENDRA TRIVEDI
1320	1846	2005	AMOLAK CHAND & ANR.	STATE & ORS.	BL PUROHIT
1321	1847	2005	BHAWANI SINGH	STATE & ORS	RS SALUJA
1322	1849	2005	RAJESH PORWAL	MAHAVEER PAREEK & ORS	RK RATHI
1323	1851	2005	MOOL SINGH & ORS.	STATE & ORS.	BL PUROHIT

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1324	1855	2005	GURMEET SINGH GHANSHYAM DASS CHARI.TRUST	STATE & ORS	GR GOYAL
1325	1859	2005	RAJ.STATE ROAD TRANSPORT CORPN.,JAIPUR	STATE & ORS.	SANGEET LODHA
1326	1860	2005	RSRTC, JAIPUR	STATE & ORS	SANGEET LODHA
1327	1865	2005	GULAB SINGH	JUDGE,LABOUR COURT,BIKANER & ORS.	RS SALUJA
1328	1879	2005	UNITED INDIA INSURANCE CO.LTD. & ANR.	PERMANENT LOK ADALAT,CHURU & ANR.	MANOJ BHANDARI
1329	1886	2005	SHREE PESTICIDES P.LTD.,	RAJ.STATE I.D.& I.C.LTD.(RIICO),& ORS.	ANJAY KOTHARI
1330	1887	2005	RAJU	STATE & ORS	SURESH SHARIMALI
1331	1898	2005	ANIL KUMAR	SANCHALAK,CENTRAL STATE FARM & ANR.	SN TRIVEDI
1332	1933	2005	SMT.PUSHPA DEVI	STATE & ANR.	HSS KHARLIA
1333	1937	2005	RATI LAL	JUDGE,INDU.TRIBUNAL,JODHPUR & ORS.	LR CALLA
1334	1977	2005	RAJ.STATE ROAD TRANSPORT CORPN.	STATE & ORS.	SANGEET LODHA
1335	1978	2005	RSRTC,JAIPUR	STATE & ORS	SANGEET LODHA
1336	1979	2005	RSTC,JAIPUR	STATE & ORS	SANGEET LODHA
1337	1987	2005	M/S.NIRMA LIMITED	UNION OF INDIA & ORS	MS SINGHVI
1338	2015	2005	SHYAM SUNDER	DR. MOHAN K. VYAS & ORS.	RK THANVI
1339	2031	2005	GAUTAM LAL	STATE & ORS.	MS RAGHAW
1340	2032	2005	NATHU LAL	STATE & ORS.	MS RAGHAW
1341	2033	2005	SHANTILAL SHARMA	STATE & ORS.	MS RAGHAW
1342	2035	2005	CHANDRA BHUSHAN	STATE & ORS.	MS RAGHAW
1343	2036	2005	BHARAT LAL	STATE & ORS.	RS CHNDAWAT
1344	2051	2005	UNITED INDIA INSURANCE CO.LTD.	DIST.LEGAL SERVICES AUTHORITY & ORS.	MANOJ BHANDARI
1345	2053	2005	CHAGAN LAL	STATE & ORS	MS RAGHAW
1346	2054	2005	BHARAT LAL	STATE & ORS.	MS RAGHAW
1347	2055	2005	NATHU LAL	STATE & ORS.	MS RAGHAW
1348	2070	2005	SHANTI LAL KUMHAR	STATE & ORS.	SACHIN ACHARYA
1349	2073	2005	BHERU LAL	RATANI BAI & ANR.	RAKESH ARORA
1350	2090	2005	PEMA RAM MEGHWAL & ORS.	STATE & ANR.	RN UPADHYAY
1351	2095	2005	SAVITRI	STATE & ORS.	BL PUROHIT
1352	2144	2005	THE KAYASTH GENERAL SABHA,JODHPUR	STATE & ORS.	VK MATHUR
1353	2159	2005	CHHOTA RAM	STATE & ORS.	HR CHAWLA
1354	2182	2005	BHANWAR SINGH & ORS.	STATE & ORS.	GR PUNIA
1355	2190	2005	DAMDAS	B.O.R.,AJMER & ORS.	NR GOSWAMI
1356	2204	2005	SEEMA RANI & ORS	STATE & ORS	TS CHAMPAWAT
1357	2219	2005	MOHAMMED HANIF	STATE & ORS	SD VYAS
1358	2239	2005	S.C.SANGAL & ANR.	CHIEF INSPECTOR OF FACT.& BOILERS,& ANR.	MANOJ K SHARMA
1359	2261	2005	PAPPU DEVI & ORS.	STATE & ORS.	JR BENIWAL
1360	2265	2005	BIKANER SAHKARI UPBHOKTA WHOL.BHANDAR	STATE & ORS.	RAJESH JOSHI
1361	2284	2005	HEERA LAL	MANAGING DIRECTOR,GANGA.SUGAR MILLS LTD	DK PARIHAR
1362	2292	2005	STATE & ANR	JAMAL & ORS	A.G.A.
1363	2294	2005	BHIM SINGH	STATE & ORS.	ANJAY KOTHARI
1364	2303	2005	S.M.K.SHERANI	UNION OF INDIA & ORS.	MR SINGHVI
1365	2304	2005	SIYA RAM	JUDGE,LABOUR COURT & ANR	KS YADAV
1366	2326	2005	RATAN LAL & ORS.	STATE & ORS.	SAJJAN SINGH
1367	2335	2005	TULCHA RAM	LABOUR COURT, JODHPUR & ANR	VINOD PUROHIT
1368	2336	2005	HARJI RAM	ASST.ENGINEER & ORS	DK PARIHAR
1369	2341	2005	CHENA RAM & ORS	B.O.R. & ORS	GIRISH JOSHI
1370	2342	2005	M/S OM SHIV SHAKTI ASSOCIATES	STATE & ORS.	BM BOHRA
1371	2351	2005	PRITAM SINGH	STATE & ORS	KISHAN BANSAL
1372	2352	2005	SAYAR CHAND	DIRECTOR,AGRI.MARKE.FOR THE STATE & ORS	DR.RL SONEL

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1373	2358	2005	KISHAN LAL	STATE & ANR.	TS CHAMPAWAT
1374	2360	2005	THE STATE OF RAJ.	MOHAN RAM & ORS.	LR UPADHYAY,DY.G.A.
1375	2395	2005	BANSWARA ZILA ADARESH G.N.S.S.LTD.& ORS.	STATE & ORS.	MAHENDRA TRIVEDI
1376	2396	2005	HARPHOOL SINGH & ANR.	STATE & ORS.	HS SIDHU
1377	2436	2005	SUBHASH CHAND	NAVNEET SACHDEVA & ORS.	RK THANVI
1378	2467	2005	M/S. SHIVA FERTILISERS LTD.	UNION OF INDIA & ORS.	TRIBHUVAN GUPTA
1379	2471	2005	M/S. JAIRAM PHOSPHATES LTD.	UNION OF INDIA & ORS.	TRIBHUWAN GUPTA
1380	2472	2005	M/S.BOHRA INDUSTRIES LTD.	UNION OF INDIA & ORS.	TRIBHUVAN GUPTA
1381	2473	2005	PRATHVI RAJ & ANR.	STATE & ORS.	CS KOTWANI
1382	2485	2005	MUKH RAM	STATE & ORS.	SUDHEER SHARMA
1383	2488	2005	DR. CHETANDRA JAVERIA	STATE & ORS	M.R. SINGHVI
1384	2489	2005	SATYA KUMAR JOSHI	CHAIRMAN,M/S PRAKASH ROAD LINES LTD.&ANR	CS BISSA
1385	2541	2005	STATE OF RAJ.	SHIVLAL & ORS	K.R.BISHNOI
1386	2557	2005	MADAN MOHAN RANGA & ANR.	ADMINI.S.S.PUSHK.S.S.SCHOOL,BIKANER &ANR	PANKAJ GUPTA
1387	2566	2005	RADHEY SHYAM & ANR.	JUDGE,I.T.& LAB.COURT,SRIGANGANAGAR &ANR	KS YADAV
1388	2579	2005	SHYAM LAL	JUDGE,LABOUR COURT,BHILWARA & ANR.	RS SALUJA
1389	2580	2005	GULAM MUSTFA & ANR.	B.O.R.,AJMER & ORS.	SUDHEER SHARMA
1390	2581	2005	DASRATH SINGH & ORS.	STATE & ORS.	SUDHEER SHARMA
1391	2598	2005	BAG SINGH & ORS.	UNION OF INDIA & ORS.	SL JAIN
1392	2607	2005	SUWALAL KUMAWAT & ORS.	STATE & ORS.	RS SALUJA
1393	2628	2005	MANGI LAL	STATE & ORS.	JS CHOUDHARY
1394	2641	2005	LAXMI CHAND	CHIEF MANAGER,R.S.R.T.C. & ANR.	PR MEHTA
1395	2644	2005	LAL SINGH	STATE & ORS.	SANDEEP SARUPARIA
1396	2661	2005	RAJEEV UPADHYAY	UNION OF INDIA & ORS	SG OJHA
1397	2664	2005	BHANWAR LAL	STATE & ORS	JS CHOUDHARY
1398	2709	2005	M/S.PARK CLUB & RESORTS LTD.	JODHPUR VIDYUT VITRAN NIGAM & ORS	MC BHOOT
1399	2728	2005	SMT.KANKOO DEVI	THE JUDGE IND.TRIBU.CUM LABOUR COURT UDA	PR MEHTA
1400	2741	2005	UNITED INDIA INSURANCE CO.LTD.	NIRANJAN SINGH & ANR.	VASUDEO VYAS
1401	2758	2005	DOONGA RAM	STATE & ANR.	GL CHOUDHARY
1402	2809	2005	SUBHASH CHANDRA	BHANWAR LAL GANDHI	SG OJHA
1403	2821	2005	MARUDHAR EDUCATION SOCIETY,BIKANER	STATE & ORS	HEMANT CHOUDHARY
1404	2836	2005	RAVINDRA KUMAR & ORS.	PERMANENT LOK ADALAT,HANUMANGARH & ORS.	BL PUROHIT
1405	2855	2005	MST.MAGHI	MST.MAGHI & ORS	SD VYAS
1406	2864	2005	SMT. SHANTI	STATE & ORS	SUNIL MEHTA
1407	2884	2005	BABULAL	FACTORY MANAGER,J.C.T.MILLS & ANR.	GIRISH SANKHLA
1408	2904	2005	M/S.TEESTA AGRO INDUSTRIES LTD.	UNION OF INDIA & ORS.	TRIBHUVAN GUPTA
1409	2915	2005	BALDEV SINGH & ORS.	STATE & ORS.	HS SANDHU
1410	2941	2005	SURINDER KAUR BHATIA	STATE & ORS.	SACHIN ACHARYA
1411	2943	2005	PRITHVI SINGH	STATE & ORS.	JP JOSHI
1412	2961	2005	VADILAL GANDHI	STATE & ANR.	PR MEHTA
1413	3017	2005	ABDUL SAMAD	J.V.V.N.LTD.,JODHPUR & ORS.	SAJJAN SINGH
1414	3061	2005	NATIONAL INSURANCE CO.LTD.	SANDEEP KUMAR JAIN & ANR.	SANJEEV JOHARI
1415	3084	2005	FATEHKARAN & ANR.	PEERDAN & ORS.	HL KELA
1416	3114	2005	UDA RAM	B.O.R. & ORS.	JP JOSHI
1417	3143	2005	PARVATI DEVI & ORS.	B.O.R.,AJMER & ORS.	
1418	3208	2005	J.K.WHITE CEMENT WORKS	STATE & ANR	LR MEHTA
1419	3231	2005	DHIRENDRA KUMAR	STATE & ORS	BD PUROHIT
1420	3259	2005	BHURILAL MANARIA	STATE & ANR.	BEENA BHATI
1421	3266	2005	BUTA SINGH	STATE & ORS.	HEMANT CHOUDHARY

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1422	3267	2005	KRISHAN KUMAR & ORS.	STATE & ORS.	SUDHEER SHARMA
1423	3307	2005	M/S.SHREE CHANCHAL INDUSTRIES(P)LTD.ANR.	J.V.V.N. LTD.JODHPUR & ORS.	BC MEHTA
1424	3309	2005	KASHI RAM	MEHAR CHAND & ANR.	SL JAIN
1425	3312	2005	BHERU LAL RAGEER	STATE & ANR.	SANDEEP SARUPARIA
1426	3313	2005	BHAGWATI LAL	STATE & ANR.	SANDEEP SARUPARIA
1427	3326	2005	SMT.LEELA DEVI BALLANI	STATE & ORS.	ARJUN PUROHIT
1428	3332	2005	AMI LAL	ADDL.DISTRICT COLLECTOR,NOHAR & ORS.	GR PUNIA
1429	3338	2005	GANESH MAL @ GANESH RAM & ORS.	STATE & ORS.	BL PUROHIT
1430	3343	2005	SHANKAR LAL & ORS.	STATE & ORS.	SANDEEP SARUPARIA
1431	3354	2005	RAJ KUMAR & ORS.	STATE & ANR.	GL CHOUDHARY
1432	3370	2005	PURNA RAM	A.D.J.,RAJGARH & ANR.	JR BENIWAL
1433	3382	2005	M/S.FIRST CAPITAL INDIA LTD.	UNION OF INDIA & ORS.	MS SINGHVI
1434	3444	2005	OIL AND NATURAL GAS CORPN.LTD. & ANR.	STATE & ORS.	MS SINGHVI
1435	3446	2005	M/S.MEWAR INDUSTRIAL CORPORATION LTD.	UNION OF INDIA & ORS	TRIBHUWAN GUPTA
1436	3448	2005	LEHRU & ORS	STATE & ORS	SANDEEP SARUPARIA
1437	3464	2005	WEST ZONE CULTURAL CENTRE	STATE & ORS.	
1438	3471	2005	CHIEF MEDICAL & HEALTH OFFICER & ANR.	CHATURBUJ & ANR	SK VYAS,G.A.
1439	3494	2005	BHANWAR SINGH	JUDGE,LABOUR COURT & ANR.	KS YADAV
1440	3513	2005	STATE OF RAJ.	B.O.R. & ANR.	LR CHOUDHARY
1441	3529	2005	STATE OF RAJ.	MALU & ANR	G.A.
1442	3535	2005	AMI CHAND & ORS.	JUDGE,LABOR COURT,SRI-GANGANAGAR & ANR.	DS THIND
1443	3560	2005	BHIKA RAM & ORS.	B.O.R.,AJMER & ORS.	SURESH SHRIMALI
1444	3604	2005	DHULESHWAR & ORS	STATE & ORS	RK SINGHAL
1445	3626	2005	NITIN BOHRA & ORS	STATE & ORS	MUKESH VYAS
1446	3627	2005	SARWAN SINGH & ANR.	MANAGEMENT ALCOBEX METALS LTD.& ANR.	DK PARIHAR
1447	3636	2005	MUKHTYAR SINGH	STATE OF RAJ.	NK GOYAL
1448	3641	2005	MANGI LAL	PRINCIPAL,HARIDEV JOSHI GOVT.GIRLS COLLE	RK SINGHAL
1449	3646	2005	HEMENDRA KUMAR	J.L.GOYANI & ORS.	BY COURT ORDER
1450	3651	2005	R.S.R.T.C.,JAIPUR & ANR.	ABDUL WAHID & ANR.	BS BHATI
1451	3656	2005	SMT. KAMALA	STATE & ORS.	HR CHAWLA
1452	3687	2005	LRS OF BHANWAR LAL & ORS.	SOIL CONSERVATION OFFICER & ANR.	DK PARIHAR
1453	3693	2005	POONJA	STATE & ORS.	
1454	3745	2005	SHANKER LAL	STATE & ORS.	RAJESH JOSHI
1455	3746	2005	SMT.KIRAN SHARMA	STATE & ORS.	RAJESH JOSHI
1456	3760	2005	CHAINA RAM & ORS.	B.O.R.,AJMER & ORS.	ASHOK CHHANGANI
1457	3761	2005	VED PRAKASH SONI	BHILWARA MAHILA URBAN CO-OP.BANK LTD.&OR	ASHOK CHHANGANI
1458	3778	2005	DR.RAKESH KUMAR GOYAL	M/S. AMBIKA MILLS STORE, & ANR.	RK SINGHAL
1459	3797	2005	LRS OF JAGANNATH & ORS.	STATE & ORS.	CP SONI
1460	3818	2005	RAJESH KUMAR	NAVNEET SACHDEVA & ORS.	RK THANVI
1461	3827	2005	GANGA NARBADA MINERAL WATER (P.) LTD.	STATE & ANR.	ANJAY KOTHARI
1462	3829	2005	LEKH RAM	D.J.,SRIGANGANAGAR & ORS.	RK SINGHAL
1463	3859	2005	ARVIND PANDIT	STATE & ANR.	VINOD PUROHIT
1464	3860	2005	LAXMIKANT PARASAR	JUDGE,LABOUR COURT,BHILWARA & ANR.	VINOD PUROHIT
1465	3863	2005	SURJEET SINGH	STATE & ORS	BN CALLA
1466	3892	2005	ORIENTAL INSURANCE CO. LTD.	SMT.SARJU & ANR.	VD VYAS
1467	3899	2005	GHANSHYAM DASS	KHAYALI RAM & ORS.	GR GOYAL
1468	3916	2005	RATAN LAL JAIN	JUDGE,LABOUR COURT,UDAIPUR & ORS.	RS SALUJA
1469	3930	2005	NARAYAN	STATE & ORS.	BL PUROHIT
1470	3932	2005	BHAGIRATH	STATE & ORS.	BL PUROHIT

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1471	3935	2005	NASIM BANO & ORS.	LRS OF CHOITH RAM & ORS.	MR SINGHVI
1472	3943	2005	SMT. KANKAR KANWAR	STATE & ORS.	MS SINGHVI
1473	3957	2005	SMT.KAMLA & ORS.	STATE & ANR.	BL MAHESHWARI
1474	3972	2005	BHINVA RAM & ORS.	STATE & ORS.	JR BENIWAL
1475	3977	2005	HANUMAN PRASAD	STATE & ORS.	BL PUROHIT
1476	3991	2005	RAJKUMAR GODHA	JUDGE, LABOUR COURT, BHILWARA & ANR.	VINOD PUROHIT
1477	4028	2005	M/S.SANJAY MALVIYA	DISTT.JUDGE, JODHPUR & ORS.	KK SHAH
1478	4057	2005	M/S.SARAS SEWASHRAM	EMPLOYEES PROVIDENT FUND APPE.TR.& ANR.	MANISH SHISHODIA
1479	4075	2005	M/S. JASNATH & COMPANY	STATE & ORS.	DS RAJVI
1480	4087	2005	M/S. SHARMA TRANSPORT COMPANY	STATE & ORS.	DRON KAUSHIK
1481	4092	2005	SMT. SAMITA NAWAL	STATE & ORS.	RN UPADHYAY
1482	4097	2005	VISHNA RAM	PRINCIPAL, MARU VAN PRAKSHISHAN KENDRA	SD PUROHIT
1483	4129	2005	SMT.MOOLI	STATE & ORS.	KC SAMDARIA
1484	4135	2005	DEVI LAL MALI	JUDGE, LABOUR COURT, BHILWARA & ORS.	VINOD PUROHIT
1485	4257	2005	M/S DEEPAK TRANSPORT COMPANY	STATE & ORS.	DRON KAUSHIK
1486	4258	2005	M/S DEEPAK TRANSPORT COMPANY	STATE & ORS.	DRON KAUSHIK
1487	4259	2005	MAHENDRA SINGH	STATE & ORS.	RAJESH JOSHI
1488	4299	2005	SHRI GOPALNATH	CHAIRMAN, INDIAN RAYON AND INDU. & ORS.	MAHESH BORA
1489	4315	2005	MAGA RAM	B.O.R., AJMER & ORS.	CR JAKHAR
1490	4328	2005	M/S.MAHADEV TRADING COMPANY	STATE & ORS.	BL PUROHIT
1491	4341	2005	SMT. RANI	STATE & ORS.	MR SINGHVI
1492	4353	2005	JAI NARAYAN & ORS.	STATE & ORS.	VIJAY BISHNOI
1493	4374	2005	HAMIR RAM & ORS.	STATE & ORS.	CR JAKHAR
1494	4376	2005	RAM PAL & ORS.	STATE & ORS.	CR JAKHAR
1495	4392	2005	TEJA RAM	STATE & ORS.	CR JAKHAR
1496	4410	2005	AMBA LAL NAYAK	G.M., GRAND LAKS. VILLAS PALACE HOTEL & ORS	HARISH PUROHIT
1497	4445	2005	M/S.SHIV STONE CRASHING COMPANY	STATE & ANR.	MUKESH SHARMA
1498	4495	2005	SMT.SAROJANI KANWAR @ SAROJ KANWAR	STATE & ORS.	CS KOTWANI
1499	4525	2005	PAPPY & ORS	LABOUR COURT, BIKANER & ORS	PRAKASH SHARMA
1500	4590	2005	KIRAN DEVI & ANR.	STATE & ORS.	JR BENIWAL
1501	4591	2005	DHANRAJ SINGH	STATE & ORS.	DK PARIHAR
1502	4595	2005	INDER SINGH	STATE & ORS.	TS CHAMPAWAT
1503	4604	2005	TARA SINGH	STATE & ORS.	NL JOSHI
1504	4643	2005	M/S.DEEPAK & CO.	RAJ.STATE AGRICULTURAL MARKE.BOARD & ANR.	REKHA BORANA
1505	4650	2005	STATE OF RAJ.	MEHBOOB ILAHI & ANR.	NM CHANDANI, AGA
1506	4652	2005	SATYA NARAYAN	STATE & ORS.	MS SINGHVI
1507	4676	2005	ORIENTAL INSURANCE CO. LTD.	PERMANENT LOK ADALAT & ORS.	ANIL BACHHAWAT
1508	4697	2005	VEERA	STATE & ORS.	
1509	4698	2005	HEERA	STATE & ORS.	RK SINGHAL
1510	4699	2005	FATEH SINGH	STATE & ORS.	
1511	4741	2005	RADHEY SHYAM	STATE & ORS.	MS PUROHIT
1512	4787	2005	BHERUN LAL SHARMA	STATE & ORS.	RK SINGHAL
1513	4806	2005	AMBA LAL	JUDGE, LABOUR COURT CUM I.T., UDAIPUR & ORS	TRIBHUVAN GUPTA
1514	4837	2005	BHANWAR LAL	STATE & ORS.	JR BENIWAL
1515	4850	2005	STATE OF RAJ. THRO. TEHSILDAR, KOTRI, BHILWA	LALIT KUMAR & ANR	IS PAREEK, AGA
1516	4861	2005	GHEESULAL VAISHNAV	JUDGE, LABOUR COURT, BHILWARA & ORS.	VINOD PUROHIT
1517	4870	2005	STATE OF RAJ.	HARNEK SINGH & ANR	RK SONI, AGA
1518	4877	2005	MUNICIPAL BOARD, JALORE	STATE & ANR.	DS RAJVI
1519	4881	2005	SECRETARY, WATER & P.C.S.(INDIA) LTD. & ORS	BHAKAR RAM & ORS.	SANJAY MATHUR

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1520	4891	2005	KODAR LAL	STATE & ORS.	MS RAGHAW
1521	4902	2005	STATE & ANR	SHANTI LAL JAIN & ORS	SS SHARMA,DY.G.A.
1522	4907	2005	SHER SINGH	STATE & ANR.	PS BHATI
1523	4920	2005	BABU LAL	JUDGE,LABOUR COURT BHILWARA & ORS.	VINOD PUROHIT
1524	4945	2005	BANSHI LAL	EXECUTIVE ENGINEER,IRRIGATION DIVI.& ORS	DK PARIHAR
1525	4947	2005	HEERA & ORS.	JUDGE,LABOUR COURT AND I.T. & ANR.	VINOD PUROHIT
1526	4955	2005	STATE & ORS.	RAJENDRA KUMAR & ORS.	OP RATHI,DY.GA
1527	4959	2005	PROJECT OFFICER,LOK JUMBISH PROJECT	STATE OF RAJ. & ORS.	RAJESH JOSHI
1528	4962	2005	CHHOTY LAL	STATE & ORS.	RS SALUJA
1529	4963	2005	M/S.JAY SHREE CHEMICALS & FERTILISERS,	UNION OF INDIA & ORS.	TRIBHUVAN GUPTA
1530	4965	2005	ALOK RAWAL & ANR.	JAI NARAYAN VYAS UNI.JODHPUR & ANR.	TRIBHUWAN GUPTA
1531	4996	2005	MAHAVIR PRASAD VAISHNAV	JUDGE,I.& LABOUR TRIBUNAL,BHILWARA &ANR.	VINAY SHRIVASTAVA
1532	4998	2005	STATE OF RAJ.	MADAN GOPAL & ORS.	SK VYAS.,GA
1533	5063	2005	SMT.LAXMI DEVI & ORS	BRAHAMJOT & ANR.	CS KOTWANI
1534	5074	2005	RAMJI RAM	STATE & ORS.	IS PAREEK
1535	5088	2005	CHHAGAN SINGH & ORS.	STATE & ORS	TARUN JOSHI
1536	5090	2005	M/S. MUKESH MARBLE	UNION OF INDIA & ORS.	LALIT KAWADIA
1537	5095	2005	SMT.CHANDRA KANTA	MUNICIPAL BOARD,SIROHI	AS RATHORE
1538	5148	2005	SAURBH SHRIVASTAVA	STATE & ORS	DD THANVI
1539	5201	2005	RADHA KISHAN	LABOUR COURT,JODHPUR & ANR.	DEVILAL R VYAS
1540	5248	2005	DINESH CHANDRA	STATE & ORS.	JR BENIWAL
1541	5270	2005	MOOL CHAND	A.D.J.NO.1,BHILWARA & ORS.	HIMANSHU MAHESHWARI
1542	5277	2005	STATE OF RAJ.	KUMHA RAM & ORS.	MAHIPAL BISHNOI
1543	5282	2005	CHIF MANAGER,R.S.R.T.C,UDAIPUR	ASRAR MOHD.& ANR.	VK MATHUR
1544	5332	2005	AMAR SINGH & ANR.	STATE & ORS.	RAKESH ARORA
1545	5341	2005	PARAS RAM	LABOUR ENFORCEMENT OFFICER(C),JOD.& ORS.	KS GILL
1546	5347	2005	MAHESH PRASAD GAUR	JUDGE,INDUSTRIAL TRIBUNAL,JODHPUR & ORS.	CS KOTWANI
1547	5351	2005	APNI BACHAT GHAR YOJNA MAHILA S.S.LTD.	STATE & ORS.	HS SHRIMALI
1548	5411	2005	MANAGEMENT,M/S.PESTICIDES INDIA	SATYANARAYAIN AGRAWAL & ANR.	MR SINGHVI
1549	5436	2005	RAMDEV & ORS.	STATE & ORS.	IR CHOUDHARY
1550	5451	2005	MANGI LAL	A.C.J.(J.D.)NO.3,BIKANER & ORS.	DD CHITLANGI
1551	5457	2005	RAJ.STATE ROAD TRNSPORT CORPN.JPR.& ANR.	RAM SINGH & ANR.	BS BHATI
1552	5475	2005	GANPAT SINGH	C.M.JALORE-SIROHI D.D.U.S.S.LTD. & ANR.	GIRISH SANKHALA
1553	5480	2005	SMT.TULSI BAI	STATE & ORS.	BS DEORA
1554	5517	2005	CHHOGA LAL & ORS.	B.O.R. & ORS.	MS SINGHVI
1555	5535	2005	MANROOP	MULA RAM & ORS.	CS RAJPUROHIT
1556	5537	2005	SATYA PRKASH	STATE & ANR.	HARISH MATHUR
1557	5538	2005	MAHALAXMI TRANSPORT COMPANY & ANR.	PERMANENT LOK ADALAT BALOTARA & ANR.	BC MEHTA
1558	5551	2005	TRILOK SINGH	STATE & ORS.	KISHAN BANSAL
1559	5576	2005	RANG LAL & ORS.	STATE & ORS	ANAND PUROHIT
1560	5584	2005	ANAND KUMAR	STATE & ANR.	RK RATHI
1561	5588	2005	UNKAR SINGH	STATE & ORS.	DK PARIHAR
1562	5589	2005	RAMJAN KHAN	BOMBAY MERCANTILE CORPORATION BANK & ORS	MA SIDDIQUI
1563	5591	2005	JAGDISH & ANR.	B.O.R.,AJMER & ORS.	SANDEEP SARUPARIA
1564	5602	2005	HARBANS SETHI	STATE & ORS.	MS SINGHVI
1565	5612	2005	KHUMA MALI & ORS.	STATE & ORS.	RAKESH ARORA
1566	5636	2005	ALORA ARC STEELS PVT.LTD.	STATE & ORS.	BC MEHTA
1567	5689	2005	GURDEEP	KOR SINGH	VINOD BHADU
1568	5695	2005	BABU LAL	STATE & ORS.	SL JAIN

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1569	5709	2005	M/S OM ASSOCIATES	STATE & ORS.	SAJJAN SINGH
1570	5724	2005	KHEEM RAJ PALIWAL	STATE & ORS.	PP CHOUDHARY
1571	5741	2005	SHIV RAJ SHIKSHAN SANSTHAN	RAJ.PRATHMIK SHIKSHA PARISHAD & ORS.	AK RAJVANSHY
1572	5748	2005	STATE OF RAJ.	YOGESH MISHRA & ORS	G.A.
1573	5754	2005	BACHANA RAM	STATE & ORS.	VIJAY BISHNOI
1574	5755	2005	BHANWAR LAL	STATE & ORS	VIJAY BISHNOI
1575	5777	2005	ROHITASH	STATE & ORS.	HS SIDHU
1576	5783	2005	GURBAKSH SINGH	STATE & ORS.	HS SIDHU
1577	5797	2005	HARISH CHANDRA & ORS.	STATE & ORS.	SL JAIN
1578	5810	2005	JORA RAM CHOUDHARY	STATE & ORS	MS SINGHVI
1579	5824	2005	RAM AVTAR	A.D.J.,NO.2,BIKANER & ORS.	CS KOTWANI
1580	5860	2005	GOURI SHANKER	STATE & ORS.	SL JAIN
1581	5862	2005	MOHD AYUB	PRESI.OFFICER,COURT OF CIVIL JUDGE & ANR	SD PUROHIT
1582	5883	2005	M/S.CHANDRA SHUBH YATRA COMPANY LTD.	STATE & ORS.	BL MAHESHWARI
1583	5897	2005	M/S.RAJ.ASSOCIATES	UNION OF INDIA & ORS.	MANOJ BHANDARI
1584	5923	2005	DEVI LAL	STATE OF RAJ.	N.K.GOYAL
1585	5934	2005	M/S.SONI (JAIN) DEVELOPERS COMPANY	MUNICIPAL COUNCIL UDAIPUR & ANR.	TS CHAMPAWAT
1586	5957	2005	UDA	STATE & ORS.	AS RATHORE
1587	5962	2005	RAJENDRA RAJ SINGHVI	STATE & ORS.	BC MEHTA
1588	5975	2005	RAM BABU	STATE & ANR.	SAJJAN SINGH
1589	5987	2005	STATE OF RAJ.	NATHA SINGH & ORS	RK SONI,AGA
1590	5991	2005	GIRDHARI RAM	U.O.I.& ORS.	CR JAKHAR
1591	5992	2005	MADAN LAL JAT	JUDGE,LABOUR COURT,JODHPUR & ANR.	BP DADHICH
1592	6003	2005	SMT.MADHU	INDIAN OIL CORPN.LTD. & ORS.	GR PUNIA
1593	6004	2005	OM PRKASH	RAJ.SPINNING AND WEAVING MILLS LTD.& ANR	DK PARIHAR
1594	6007	2005	STATE OF RAJ.	RAMANLAL & ANR.	G.A.
1595	6017	2005	BHARAT RAJ BARBER	LAXMI VILAS PLACE HOTEL I.T.D.C. & ANR.	DK PARIHAR
1596	6024	2005	R.S.R.T.C.,JAIPUR & ORS	ISMAIL KHAN & ANR.	AS RATHORE
1597	6025	2005	UNION OF INDIA & ANR.	KASAM KHAN	KAMAL DAVE
1598	6027	2005	STATE OF RAJ. & ORS.	MOHAN & ANR.	G.A.
1599	6040	2005	RAILWAY CASUAL LABOUR UNION	UNION OF INDIA & ORS.	SN TRIVEDI
1600	6067	2005	DEVI LAL	JUDGE,LABOUR COURT,BHILWARA & ANR.	RS SALUJA
1601	6075	2005	STATE OF RAJASTHAN,	GURMEL SINGH & ANR.	A.G.A.
1602	6102	2005	MANISH PARIKH	MOHANLAL SUKHARIA UNIV. & ANR	KULDEEP MATHUR
1603	6104	2005	ACHAL SINGH CHOUDHARY	MUNICIPALITY BARMER & ANR.	MK DUDY
1604	6128	2005	CHATRA & ORS.	BOARD OF REVENUE,AJMER & ORS.	KC SAMDARIYA
1605	6135	2005	M/S.RAJENDRA CHOUDHARY	STATE & ORS.	JP JOSHI
1606	6149	2005	KHUSHJEET SINGH SANKHLA	STATE & ORS.	SUNIL JOSHI
1607	6164	2005	PAHAR SINGH	STATE & ORS.	SUDHEER SHARMA
1608	6172	2005	SAHAB RAM & ORS.	STATE & ORS.	NK GOYAL
1609	6194	2005	BOTH CHAND	STATE & ORS.	NL JOSHI
1610	6201	2005	KANDHARI & KANDHARI PVT.LTD.CO.	I.T.AND LABOUR COURT,UDAIPUR & ORS.	MANOJ BHANDARI
1611	6203	2005	KANDHARI & KANDHARI PVT.LTD.CO.	I.T.AND LABOUR COURT,UDAIPUR & ORS.	MANOJ BHANDARI
1612	6207	2005	S.S.GUPTA	BHARAT SANCHAR NIGAM LIMITED & ORS.	RAJESH JOSHI
1613	6214	2005	ORIENTAL INSURANCE CO.LTD.& ANR.	PRAKASH MAL PARAK & ORS.	BC MEHTA
1614	6215	2005	DEVI SINGH	ASSI.ENGINEER,P.H.E.D.,REV.(S.D.I)&ANR.	BN KALLA
1615	6219	2005	BALVEER SINGH	HARBANS SINGH & ORS.	HS SIDHU
1616	6234	2005	HATHI SINGH	STATE & ORS.	IR CHOUDHARY
1617	6236	2005	SMT.SUNILA SHARMA	STATE & ORS.	KASHI NATH JOSHI

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1618	6246	2005	MOHAN	STATE & ORS.	BN KALLA
1619	6249	2005	ARBUDA PHOTOGRAPHERS SOCIETY,	STATE & ORS.	ANAND PUROHIT
1620	6253	2005	NAWALA RAM	STATE & ORS.	GR PUNIA
1621	6254	2005	BHANWARA RAM	STATE & ORS.	GR PUNIA
1622	6255	2005	GANESHA RAM	STATE & ORS.	GR PUNIA
1623	6257	2005	UNION OF INDIA	SURJA RAM & ORS.	IS PAREEK
1624	6259	2005	GAURISHANKAR & ORS.	R.S.I.D.AND I.C..LTD.(RIICO) & ORS.	KN JOSHI
1625	6275	2005	SMT.KALU	STATE & ORS.	BP BOHRA
1626	6290	2005	SMT.BADAN KANWAR & ORS.	JUDGE,M.A.C.T.,PALI & ORS.	BK BHATNAGAR
1627	6293	2005	PUSKAR LAL	BHIM SINGH & ORS.	SANDEEP SARUPARIA
1628	6295	2005	HEERON & ORS.	B.O.R.AJMER & ORS.	LD KHATRI
1629	6300	2005	GRAM PANCHAYAT- TASWARIYA & ORS.	STATE & ORS.	PS BHATI
1630	6306	2005	KANDAS & ORS.	STATE & ANR.	DR BOHRA
1631	6316	2005	LALIT KUMAR KANOJIA	PUNJAB NATIONAL BANK & ORS.	ASHOK CHHANGANI
1632	6340	2005	RAVINDRA SINGH	DARSHAN SINGH & ORS.	RK THANVI
1633	6352	2005	KANDHARI & KANDHARI PVT.LTD.CO.	I.T.AND LABOUR COURT UDAIPUR & ORS.	MANOJ BHANDARI
1634	6376	2005	BHAGWAN SINGH & ORS.	STATE & ORS.	BL PUROHIT
1635	6384	2005	MANOHAR & ORS.	JUDGE,LABOUR COURT AND I.T.UDAIPUR & ANR	VINOD PUROHIT
1636	6403	2005	JAI SINGH & ORS.	STATE & ORS.	BM AGARWAL
1637	6419	2005	CHETAN GURJAR	STATE & ANR.	SP ARORA
1638	6425	2005	NAGOR SINGH & ANR.	STATE & ORS.	RS GILL
1639	6445	2005	DEVASI RAM	KRISHNA LAL & ORS.	SN TRIVEDI
1640	6448	2005	VED PRAKASH	STATE & ORS.	KISHAN BANSAL
1641	6449	2005	MANOHAR LAL	STATE & ORS.	KISHAN BANSAL
1642	6456	2005	JABBAR SINGH	STATE & ORS.	DHIRENDRA SINGH
1643	6460	2005	HARMENDRA SINGH	STATE & ORS.	SD GOSWAMI
1644	6466	2005	PREETAM SINGH & ORS.	STATE & ORS.	HR CHAWLA
1645	6467	2005	RAM SINGH	STATE & ORS.	KAMAL DEEP SINGH
1646	6475	2005	SAITAN SINGH & ANR.	STATE & ANR	TS CHAMPAWAT
1647	6476	2005	AMAR SINGH	STATE & ANR.	TS CHAMPAWAT
1648	6479	2005	SUSHIL AGARWAL	STATE & ORS.	ANAND PUROHIT
1649	6490	2005	M/S. JAMANSINGH PABUSINGH PETROL PUMP,	STATE & ORS.	G VAISHNAV
1650	6493	2005	GRAM PANCHAYAT,BARANI & ORS.	STATE & ORS.	HEMANT CHOUDHARY
1651	6498	2005	IMMAMUDIN & ANR.	B.O.R.AJMER & ORS.	HEMANT SHRIMALI
1652	6504	2005	SMT. ASHA & ORS.	STATE OF RAJ.	NK GOYAL
1653	6506	2005	BHAGIRATH	STATE & ANR.	HS SIDHU
1654	6514	2005	LALIT KUMAR MULAWAT & ANR.	RECOVERY OFFICER,DEBT RECO.TRIBUNAL &ORS	BC MEHTA
1655	6548	2005	SMT.SADHNA	STATE & ORS.	JP JOSHI
1656	6553	2005	MRS. TOPKANWAR & ORS.	B.O.R.,AJMER & ORS.	TS CHAMPAWAT
1657	6560	2005	MANOJ SINGH	STATE & ORS.	BHEEM ARORA
1658	6561	2005	SWAROOP SINGH	STATE & ORS.	VINAY JAIN
1659	6565	2005	STATE OF RAJ.	SATYANARAYAN & ANR.	DY.G.A.
1660	6575	2005	KASHI RAM	STATE & ORS.	DL RAWAL
1661	6577	2005	BHERU LAL	PRESCRIBED AUTHORITY CUM S.D.O.,& ANR.	SL JAIN
1662	6605	2005	PRAKASH CHANDRA	B.O.R.,AJMER & ORS.	JR BENIWAL
1663	6607	2005	HARBANS SINGH & ORS.	STATE & ORS.	HSS KHARLIA
1664	6610	2005	MANBHARI DEVI & ORS.	RAJ.FINANCIAL CORPN. & ORS.	BC MEHTA
1665	6631	2005	RAM SWAROOP ALIAS RAM PRASAD @ BHOLA RAM	STATE & ORS.	RANJEET JOSHI
1666	6632	2005	PUNJAB NATIONAL BANK,	JAGDISH RAI & ORS.	VD VYAS

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1667	6646	2005	SMT. PENPA & ORS.	STATE & ORS.	KR CHOUDHARY
1668	6654	2005	NORANG & ORS.	STATE & ORS.	RAKESH ARORA
1669	6671	2005	SRI KISHAN	WAZIR KHAN & ORS.	SURESH SHRIMALI
1670	6672	2005	SMT.DARSHANA DEVI & ANR.	BANK OF INDIA & ORS.	CS KOTWANI
1671	6676	2005	PANKAJ SONI	J.V.V.N.LTD.,JODHPUR & ORS.	BL PUROHIT
1672	6678	2005	SITA RAM SHARMA & ANR.	STATE & ORS.	DR.SACHIN ACHARYA
1673	6692	2005	FATEH LAL	STATE & ORS.	MR SINGHVI
1674	6709	2005	YUSUF KHAN & ANR.	M.B.,MOUNT ABU & ANR.	RAJESH JOSHI
1675	6742	2005	SHANTI LAL & ORS.	A.D.J.(F.T.) CHITTORGARH & ANR.	RAWAL BHATI
1676	6757	2005	PARMA NAND & ORS.	VIKRAM & ORS.	RK THANVI
1677	6759	2005	LRS OF PREM SINGH & ORS.	STATE BANK OF INDIA & ANR.	HS SIDHU
1678	6809	2005	NAIN DAS	STATE & ORS.	SHAMBHOO SINGH
1679	6819	2005	TARA CHAND BUDANIA & ANR.	STATE & ORS.	JR BENIWAL
1680	6821	2005	MANJI & ORS.	STATE & ORS.	LR CHOUDHARY
1681	6822	2005	ABDUL SALAM	M.A.C.T.,PALI & ORS.	SAJJAN SINGH
1682	6830	2005	ANAND SINGH GAUR	CENTRAL GOVT.I.T. CUM LABOUR COURT & ORS	MUKESH RAJPUROHIT
1683	6839	2005	BHURA & ORS.	DULESHWAR JI MAHADEV TRUST,& ORS.	JR PATEL
1684	6847	2005	RAJENDRA SINGH	STATE & ORS.	RK CHARAN
1685	6895	2005	ASHU SINGH & ORS.	STATE & ORS.	KR CHOUDHARY
1686	6906	2005	VIKAS MALVIYA	STATE & ORS.	SN JASMATIYA
1687	6920	2005	SAWAI SINGH	STATE & ORS.	T.S CHAMPAWAT
1688	6939	2005	KERA RAM & ANR.	STATE & ORS.	BL PUROHIT
1689	6943	2005	PHATELI KHAN	STATE & ORS	SD VYAS
1690	6944	2005	YUSUF KHAN	STATE & ORS.	KASHI NATH JOSHI
1691	6946	2005	LAXMI TRADER	STATE & ORS.	KAMLESH RAWAL
1692	6953	2005	RADHA & ORS.	STATE & ORS.	D.S.RATHORE
1693	6973	2005	RAMESHWARDAYAL ARYA	STATE & ORS.	MAHESH BORA
1694	6987	2005	MAHENDRA SINGH	U.I.T. & ORS.	DK PARIHAR
1695	6988	2005	LRS OF DEVI SINGH & ORS	STATE & ORS.	DR.SACHIN ACHARYA
1696	6992	2005	LADU SINGH & ORS.	CHUNNI LAL & ORS.	MA SIDDIQUI
1697	6997	2005	HUKAMA RAM	B.O.R.,AJMER & ANR.	HS SANDHU
1698	7015	2005	GRAM PANCHAYAT,BHAVRANI	COLLECTOR,JALORE & ORS.	DHIRENDRA SINGH
1699	7062	2005	GOPAL RAM	STATE & ORS.	RAJESH PANWAR
1700	7083	2005	BHAGIRATH SHARMA & ORS.	STATE & ORS.	ANJAY KOTHARI
1701	7100	2005	SUN AGRO ENTERPRISES	STATE & ANR.	NK GOYAL
1702	7115	2005	LOON KARAN BHATI	SMT.SADHANA & ORS.	DK PARIHAR
1703	7118	2005	LRS OF MANGAT RAM & ORS.	STATE & ORS.	BL PUROHIT
1704	7120	2005	SMT.KAMLA DEVI	STATE & ORS.	TRIBHUWAN GUPTA
1705	7128	2005	DALIP SINGH & ORS.	STATE & ORS.	NL JOSHI
1706	7143	2005	NEPAL SINGH BHATI	STATE & ORS.	KN JOSHI
1707	7150	2005	RAMJAS & ANR.	STATE & ORS.	KISHAN BANSAL
1708	7239	2005	LAXMAN	ADDL.DISTT.COLLECTCOR,PALI & ORS.	SAJJAN SINGH
1709	7260	2005	DEEPA RAM CHOUDHARY	STATE & ORS.	BP BOHRA
1710	7300	2005	SOHAN LAL KABRA	A.D.J.(FAST TRACK)NO.2,BHILWARA & ORS.	M SISHODIA
1711	7316	2005	NAGRAJ ALIAS NAGA RAM	STATE & ORS.	GR PUNIA
1712	7321	2005	HARI RAM	STATE & ORS.	AK SINGH
1713	7323	2005	MOHAN LAL SUKHADIA UNIVERSITY & ANR.	JUDGE,LABOUR COURT,UDAIPUR & ANR.	TRIBHUVAN GUPTA
1714	7324	2005	KISTOOR	STATE & ORS.	SAJJAN SINGH
1715	7334	2005	MADAN LAL SHARMA-I	MARUDHAR KSHETRIYA GRAMIN BANK,	AK RAJVANSHY

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	1266	2001	ANIL AIRAN	STATE & ANR	SD VYAS
2	2863	2001	SHIV JI RAM	GRAM PANCHAYAT, KOLAYAT & ORS	MANISH SHISHODIA
3	3024	2001	M/S.LAXMI TRAVALS,JODHPUR	STATE & ANR	RK RATHI
4	3230	2001	DALPAT RAJ BHANDARI	STATE & ORS	DR BHANDARI
5	4506	2001	SMT.MUMAL	UNION OF INDIA & ORS	JK KAUSHIK
6	1004	2002	BABULAL	STATE & ANR	VINEET KOTHARI
7	2530	2002	KASHMIR CHAND	STATE & ANR	RK RATHI
8	52	2003	M/S.RAJASTHAN UDYOG	UNION OF INDIA & ORS	V KOTHARI
9	366	2003	BANNA RAM	STATE & ORS	MR PATEL
10	656	2003	GURDARSHAN SINGH	STATE & ORS	BL PUROHIT
11	2074	2003	KALU RAM	STATE & ORS	GJ GUPTA
12	5779	2003	RADHYA SHYAM GROVER	RADHY SHYAM & ORS	NL JOSHI
13	6021	2003	VED PRAKASH	STATE & ORS	DK GAUR
14	6027	2003	SHANTI DEVI & ORS	UNION OF INDIA & ORS	SL JAIN
15	6947	2003	ARJUN SINGH & ORS	B.O.R. & ORS	MANISH SHISHODIA
16	232	2004	RAJENDRA SINGH	STATE OF RAJ. & ORS	J.S.CHOUDHARY
17	1246	2004	KASAM KHAN	STATE & ORS	RK PUROHIT
18	1481	2004	RAJENDRA MEENA & ANR	STATE & ORS	HARISH PUROHIT
19	3440	2004	BHARTIYA KISAN UNION(NON-POLI.)TIKKE&AN	STATE & ORS.	PP CHAUDHARY
20	3813	2004	AMITABH YOGANANDI	STATE & ORS	MANOJ BHANDARI
21	4387	2004	VIKAS WSP LTD.	STATE & ORS	LR MEHTA
22	4388	2004	VEGAN COLLOIDS LIMITED	STATE & ORS	LR MEHTA
23	4389	2004	VIKAS CHEMI GUMS (INDIA) LTD.	STATE & ORS	LR MEHTA
24	5088	2004	MANISH SHRIMALI	STATE & ANR	BL MAHESHWARI
25	5253	2004	DEEPAK KUMAR	STATE & ORS.	BL MAHESHWARI
26	5800	2004	SMT. NIRMALA SHARMA	STATE OF RAJ.	MS SINGHVI
27	1407	2005	DR.KAILASH SINGH & ANR.	STATE & ANR.	MC BHOOT
28	1697	2005	SHREE CEMENT LTD.	STATE & ORS.	LR MEHTA
29	1698	2005	J.K.CEMENT LTD.	STATE & ORS.	LR MEHTA
30	1818	2005	JUMMA KHAN	RAJ.BOARD OF MUSLIM WAKF & ORS	TRIBHUVAN GUPTA
31	1878	2005	TARA CHAND & ORS.	STATE & ORS.	JP JOSHI
32	4400	2005	SHANKER LAL JAIN	STATE & ORS.	VINAY JAIN
33	7038	2005	MOHD. SAYEED	STATE & ORS.	DD THANVI

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	98	2001	RADHA KISHAN TAK	STATE & ORS	SN TRIVEDI
2	451	2001	MANA.COMMI.,SHREE GURU NANAK KHALSA COLL	STATE & ANR	MS SINGHVI
3	1607	2001	EDUCATIONAL SOCIETY OF SOPHIA H.S.& ORS	RAJ.NON-GOVT.EDUCATIONAL INS.TRI & ANR	MS SINGHVI
4	1608	2001	EDUCATIONAL SOCIETY OF SOPHIA H.S.& ORS	RAJ.NON-GOVT.EDUCATIONAL INSTI.TRI.& ANR	MS SINGHVI
5	1793	2001	SANTOSH KUMAR PM	UNION OF INDIA & ORS	JK KAUSHIK
6	1921	2001	SHYAM SUNDER	STATE & ORS	RR VYAS
7	2907	2001	ANIL KUMAR JAIN	ADAN MOHAN MALVIYA AYURVED COLLEGE & A	MANOJ JOSHI
8	3870	2001	SHRI PAARSHVNATH UMMED COLLEGE FALNA	RAJ.NON GOVT.EDUCATIONAL INS.TRI. JPR.	MR SINGHVI
9	4005	2001	STATE OF RAJ	SARUPA RAM	BM BOHRA
10	4602	2001	KARTICKESHWAR AVACHAR	STATE	PP CHOUDHARY
11	4612	2001	KAMLESH KUMAR & ANR	STATE & ORS	MANOJ BHANDARI
12	4637	2001	MOHAN LAL	STATE & ORS	RAKESH ARORA
13	4647	2001	ASHOK KUMAR MATHUR	STATE & ORS	GOVIND MATHUR
14	58	2002	SURAJ PRAKASH PUROHIT	R.S.R.T.C. & ORS.	MR SINGHVI
15	212	2002	MOHD.UMAR	STATE & ORS	RN UPADHAYAY
16	276	2002	MANGILAL LODHA	STATE & ORS	MANOJ JOSHI
17	315	2002	B.R.RAO	BOARD OF DIRECTOR,THAR AANCHALIK GRAMIN	RK BHATIA
18	410	2002	SMT.BHANWAR KANWAR & ORS	CHIEF GENERAL MANAGER ,S.B.I.& ORS	PS BHATI
19	463	2002	MAGH RAJ SHARMA	STATE & ORS	HS SINGH
20	488	2002	SMT.JAHANVI	STATE & ORS	SHYAM SINGH BHATI
21	623	2002	GEN. SEC.MAHI SHRAMOK SANGH, BANSWARA	STATE OF RAJ.	PR MEHTA
22	911	2002	NARAYAN SINGH RATHORE	RAJ.AGRICULTURE UNIVERSITY & ORS	USMANGANI
23	918	2002	CHORU RAM	STATE OF RAJ. & ANR.	AK SINGH
24	1000	2002	JAGISH PRASAD VERMA	L.I.C.& ORS	SN TRIVEDI
25	1084	2002	AMRIT LAL YADAV	STATE & ANR	RS SALUJA
26	1096	2002	GOVIND SINGH GEHLOT	STATE & ORS	RK BHATIA
27	1283	2002	GOVIND JOSHI & ORS	STATE & ORS	BR MEHTA
28	1420	2002	RADHEY SHYAM SHARMA II	STATE & ORS	VIKRAM PUROHIT
29	1442	2002	SIROHI CENTRAL CO-OPERATIVE BANK LTD.	STATE OF RAJ. & ORS	V BISHNOI
30	1508	2002	KISHNA RAM	STATE OF RAJ.	GR PUNIA
31	1522	2002	RAM SINGH	STATE & ORS	SD PUROHIT
32	2027	2002	THE STATE OF RAJ. & ANR.	SHRI LALA & ANR.	SR SHARMA
33	2029	2002	SECRETARY, MANAGMT COMMITTEE	RAJ.NON-GOVT. EDUCATIONAL INST.	SL JAIN
34	2042	2002	MANOHAR LAL AGARWAL	STATE & ORS	RS SALUJA
35	2060	2002	ANIL KOTHARI	MEWAR AANCHALIK GRAMIN BANK & ORS	RN UPADHAYAY
36	2066	2002	KRISHNA CHAND JOSHI	STATE OF RAJ. & ORS.	MS SINGHVI
37	2177	2002	MOHAN LAL BISHNOI	STATE & ORS	PP CHOUDHARY
38	2258	2002	GOPAL KRISHNA CHOBISA	DIST.& SESSIONS JUDGE,DUNGARPUR & ANR	SANJAY MATHUR
39	2269	2002	JEEWANA RAM	STATE & ORS	ML KHATRI
40	2278	2002	DR.ZAVER CHAND SONI	STATE & ANR	PP CHOUDHARY
41	2279	2002	N.M.CHAMBAR	STATE & ORS	MANOJ BHANDARI
42	2287	2002	VISWAS KACHHAWAHA	UNION OF INDIA & ORS	ML SHRIMALI
43	2291	2002	RAJENDRA PRASAD MATHUR	STATE & ORS	GOVIND MATHUR
44	2349	2002	PRABHU SINGH	STATE & ORS	KS CHOUHAN
45	2469	2002	KALU RAM	UNION OF INDIA & ORS	HEMANT SHRIMALI
46	2492	2002	NARESH CHANDRA VYAS & ORS	STATE & ORS	BN KALLA
47	2628	2002	HANUMAN RAM VISHNOI	STATE & ANR	GK VYAS
48	2631	2002	STATE OF RAJ.& ORS	RAJ.CIVIL SERVICES APPL.TRI.JAIPUR & ANR	PK LOHRA
49	2649	2002	KIRTAN SINGH	STATE & ORS	BN KALLA

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
50	2650	2002	NATWAR LAL	DISTT.& SESSIONS JUDGE, DUNGARPUR & ANR	SANJAY MATHUR
51	2685	2002	HANSMUKH KUMAR	STATE & ORS	NARPAT SINGH
52	2710	2002	NEW INDIA ASSURANCE CO. LIMITED	ALLAUDDIN & ORS	ANIL BHANDARI
53	2886	2002	VIJAY BAHADHUR BHATNAGAR	STATE & ORS	VINAY SHRIVASTAVA
54	3048	2002	BABU LAL VISHNOI	STATE & ORS	IR CHOUDHARY
55	3049	2002	NARPAT SINGH	STATE & ORS	HS SIDHU
56	3206	2002	HUKAM CHAND SHARMA & ANR	STATE & ORS	MANOJ JOSHI
57	3218	2002	BHAGWAN SINGH	STATE OF RAJ. & ORS.	VISHAL RAJ MEHTA
58	3242	2002	SAHDEO KUMAR	STATE & ORS	RAJESH JOSHI
59	3286	2002	RAKESH KUMAR	RSRTC & ANR	GR PUNIA
60	3334	2002	BIRDI CHAND	UNION OF INDIA & ORS	VIJAY MEHTA
61	3388	2002	RAJENDRA PRASAD	UNION OF INDIA & ORS	DK GAUR
62	3421	2002	JAIVEER SINGH	MUNICIPAL COUNCIL & ORS	GK VYAS
63	3428	2002	ABDUL SHAKOOR TAK	STATE & ORS	SANJAY MATHUR
64	3614	2002	MADHU RAM	STATE & ORS	RANJEET JOSHI
65	3735	2002	DR.K.C.LADHHA	STATE	SACHIN ACHARYA
66	3742	2002	NARAYAN LAL DHOBI	STATE & ANR	BN KALLA
67	3743	2002	SHIV NARAYAN BISHNOI	UNION OF INDIA & ORS	DC SHARMA
68	3826	2002	S.L.BAPNA	DIRECTOR, COLLEGE EDUCATION & ORS.	SANDEEP SARUPARIA
69	3853	2002	EX H/C SUNAHARI LAL	UNION OF INDIA & ORS.	SK NANDA
70	3874	2002	SMT.RAJBIR KAUR & ANR.	STATE	SANJAY MATHUR
71	3960	2002	SHANNI LAL TELI	STATE OF RAJ. & ORS.	RAJKUMAR MEHTA
72	4039	2002	GOKUL DAS	STATE & ORS	HS RATHORE
73	4279	2002	BUDHA RAM VISHNOI	STATE & ORS.	BK VYAS
74	4292	2002	SMT.ANJANA CHOUDHARY	STATE & ORS	GK VYAS
75	4487	2002	JAWARI LAL	STATE & ORS.	SG OZHA
76	4501	2002	MANOHAR LAL AGARWAL	STATE & ORS.	RS SALUJA
77	4523	2002	ASHOK KUMAR VYAS	STATE & ORS.	VINOD PUROHIT
78	4617	2002	PRITHVI RAJ	HINDUSTAN ZINC LTD. & ORS.	SANJAY MATHUR
79	4706	2002	DR.LADU LAL	STATE & ORS.	MS SINGHVI
80	4734	2002	MANOHAR LAL SHISHODIA	STATE & ANR	CP TRIVEDI
81	63	2003	SRI GANGA.ZILA DUGDH UTPADAK SAHKARI SAN	SURESH CHANDRA SHARMA & ANR.	RN UPADHAYAY
82	176	2003	SAMUNDRA SINGH	STATE & ORS	MUKESH RAJPUROHIT
83	223	2003	ISHWAR SINGH SAMOTA	STATE & ORS	RS MANKAD
84	347	2003	MANOHAR SINGH	STATE & ORS	RAKESH ARORA
85	370	2003	POPAT LAL	JODHPUR VIDHYUT VITRAN NIGAM LTD.	RAJESH JOSHI
86	438	2003	D.K.SHARMA	UNION OF INDIA & ORS	RS SALUJA
87	504	2003	PRAMITA SHRIMALI	R.P.S.C. & ORS	MANOJ JOSHI
88	514	2003	LADU LAL MOCHI	STATE & ANR	SK SHARMA
89	520	2003	UMAID SINGH	R.S.R.T.C. & ORS	KS YADAV
90	578	2003	SURENDRA KUMAR	STATE & ORS	SD PUROHIT
91	675	2003	RAKESH KHANNA	U.O.I. & ORS.	JP JOSHI
92	680	2003	MUKTIYAR SINGH & ORS	U.O.I.& ORS	
93	682	2003	PARBAT SINGH	STATE & ORS	MUKESH RAJPUROHIT
94	683	2003	KHANGAR SINGH	STATE OF RAJ. & ORS	P.BOHRA
95	689	2003	SUBHASH CHANDRA & ORS	U.O.I.& ORS.	
96	874	2003	SAHIB RAM	MARUDHAR KSHETRIYA GRAMIN BANK, & ANR	AK RAJVANSHY
97	891	2003	SMT.USHA LOHRA	STATE & ORS	GK VYAS
98	900	2003	JETHU SINGH	STATE & ORS	GK VYAS

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
99	913	2003	DR.PAWAN KUMAR KHATRI	STATE & ORS.	VINOD PUROHIT
100	1007	2003	VIJAY KUMAR KHANDELWAL	STATE & ORS	RANJEET JOSHI
101	1076	2003	SAWAI SINGH	STAATE & ANR	DK GAUR
102	1308	2003	KANHAIYA LAL & ANR	STATE & ORS	SHAMBHOO SINGH
103	1309	2003	BHUPENDRA SINGH CHAUHAN	STATE & ORS	SHAMBHOO SINGH
104	1387	2003	RAMESH KUMAR	STATE & ORS	GIRISH SANKHALA
105	1404	2003	CENTRAL STATE FARM KARAMCHARI U.(INTUC)	STATE FARM CORPORATION OF INDIA & ANR.	JK MISHRA
106	1409	2003	RAMESHWAR LAL VERMA	STATE & ORS	SACHIN ACHARYA
107	1427	2003	BALVIR SINGH & ORS.	STATE OF RAJASTHAN & ORS.	MS SINGHVI
108	1429	2003	PREM KUMAR KHARDIA	STATE & ORS	HS SHRIMALI
109	1451	2003	MRS. MADHU SHARMA	MANAGING COMMITTEE RAJ. MAHILA &ORS	SANGEET LODHA
110	1476	2003	VIRENDRA KUMAR AGARWAL AND ORS	THE STATE OF RAJ AND ORS	SACHIN ACHARYA
111	1489	2003	MANGI LAL LOHAR	MAHARANA PRATAP UNI.OF AGRI.& TECH.& ANR	BR MEHTA
112	1574	2003	BHAGWAN SINGH CHOUHAN	BHARAT SANCHAR NIGAM LTD.& ORS	KULDEEP MATHUR
113	1608	2003	PRADEEP CHOPRA	GANGA.CENTRAL CO-OP.BANK LTD.& ANR	NM LODHA
114	1693	2003	DEVRAJ CHAWLA	STATE & ORS	MR SINGHVI
115	1744	2003	CHHAGANA RAM	STATE & ORS.	KR CHOUDHARY
116	1834	2003	MRATYUNJYA	STATE & ORS	GR PUNIA
117	1837	2003	MADAN LAL SUKHARIYA & ORS	STATE & ANR	SANJAY MATHUR
118	1857	2003	RATAN LAL KHATIK	STATE & ANR	SANJAY MATHUR
119	1864	2003	BHAGWATILAL DAMOR	STATE & ORS	PRATISHTHA DAVE
120	1866	2003	R.P.MEENA	U.O.I.& ORS	KULDEEP MATHUR
121	1940	2003	SHANTI LAL JOSHI	STATE & ORS	RAVI BHANSAI
122	1985	2003	NAHAR SINGH & ORS	RAJ. KRISHI VISHWAVIDHYALA	NARPAT SINGH
123	1997	2003	MADHU SUDAN VAISHNAV	STATE & ORS	VIMAL MATHUR
124	2080	2003	BHOOR SINGH	STATE & ORS	KR CHOUDHARY
125	2086	2003	SHARAD KUMAR MISHRA	STATE OF RAJ. & ORS	MK TRIVEDI
126	2094	2003	RENU SAHDEV	STATE & ORS	KISHSN BANSAL
127	2202	2003	SMT. SHAKUNTLA	STATE OF RAJ. & ORS	
128	2236	2003	MARWAR GRAMIN BANK EMPLOYEES UNION PALI	UNION OF INDIA AND ORS	MS SINGHVI
129	2240	2003	IBRAHIM CHHIPA	STATE OF RAJ. & ORS	MANSOOR AHAMAD SIDDIQUI
130	2254	2003	MEGDAN	STATE OF RAJ. & ANR	CP TRIVEDI
131	2256	2003	NAND KISHORE	STATE & ORS	RAJESH JOSHI
132	2268	2003	MAGANA RAM	STATE & ORS	AK RAJVANSHY
133	2324	2003	SITA RAM JALORA	STATE & ORS	RAKESH ARORA
134	2349	2003	BALDEV SINGH	STATE & ORS	RN UPADHAYAYA
135	2373	2003	DR.SUDHIR KASHYAP	STATE & ORS	GK VYAS
136	2402	2003	MANAGING COMM.,MAHAVEER UCHCH M.V.BHIL.	RAJ.NON-GOVT.EDU.INS.TRI.& ORS	RAVI BHANSALI
137	2414	2003	NARAIN SINGH	STATE & ORS.	SANJAY MATHUR
138	2444	2003	GOPAL DAS SWAMI	JODHPUR VIDYUT VITRAN NIGAM LTD. & ORS	SN TRIVEDI
139	2454	2003	YOGESH CHANDRA VADERA	STATE & ORS	RAKESH ARORA
140	2485	2003	DR.P.K.KULSHRESTHA	STATE & ORS	RS SALUJA
141	2488	2003	AMROO	STATE & ORS	BL MEHESHWARI
142	2491	2003	MOHINUDEEN PATHAN	STATE & ORS	KULDEEP MATHUR
143	2496	2003	NATHU LAL SHARMA	STATE & ORS	SANJAY MATHUR
144	2503	2003	SMT.KIRAN RATHORE	STATE & ORS	VINOD PUROHIT
145	2513	2003	BAKTAWAR MAL	STATE & ORS	VANITA JOSHI
146	2541	2003	CHAMPA LAL	UNION OF INDIA & ORS	MAHESH BORA
147	2614	2003	GHANSHYAM DAS ACHARYA	BHAGWAN DAS AGARWAL & ORS	MANISH SHISHODIA

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
148	2616	2003	LAKHMIR SINGH	STATE & ORS	KR CHOUDHARY
149	2705	2003	SRIGANGA.KSHETRIYA GRAMIN BANK OFFICERS	UNION OF INDIA & ORS	PRADEEP SHAH
150	2810	2003	GOVIND PRASAD SANGELA	B.S.N.L. & ORS	MUKESH RAJPUROHIT
151	2815	2003	OGA RAM GEHLOT	B.S.N.L. & ORS	P BOHRA
152	3008	2003	ANEES MOHAMMED	STATE & ANR	RS SALUJA
153	3055	2003	RAVI PRASAD SHARMA	NPCIL & ORS	SK MALIK
154	3152	2003	AMANULLA	STATE	RS SALUJA
155	3200	2003	BHANWARLAL	U.O.I. & ORS	DHIRENDRA SINGH
156	3260	2003	NAND RAM SHARMA	STATE & ANR	KAMAL JOSHI
157	3301	2003	PADAM CHAND PRAJAPAT	L.I.C. & ORS	RAKESH ARORA
158	3435	2003	DADHIMATI VIDHYALAYA SAMITI & ANR.	STATE & ANR.	DARSHAN PAUL
159	3479	2003	AMAL KUMAR DUTTA	UNION OF INDIA & ORS	JP JOSHI
160	3518	2003	RATAN LAL	STATE & ORS	TS CHAMPAWAT
161	3600	2003	CONSTABLE H MALLIKARJUN	UNION OF INDIA & ORS	PS BHATI
162	3699	2003	GOVIND SINGH	UNION OF INDIA & ORS	SK MALIK
163	4006	2003	SUA LAL KHATIK	BHILWARA CENTRAL CO-BANK	GOVIND MATHUR
164	4046	2003	YUGAL SINGH SISODIA	STATE & ANR.	SANJAY MATHUR
165	4405	2003	GOVIND SINGH RAJPUROHIT	STATE & ORS	SN TRIVEDI
166	4406	2003	LOKESH SHARMA	STATE & ORS	HS SIDHU
167	4614	2003	PRAVIN VYAS	MEWAR ANCHALIK GRAMIN BANK	PP CHOUDHARY
168	4717	2003	NARENDRA SINGH	NATIONAL INSURANCE CO.LTD. & ORS	ANIL BHANDARI
169	4733	2003	MANAGING COMMITTEE-SANGARIA COLLEGE	SH. SUNDER SINGH	HS SIDHU
170	4805	2003	MAHENDRA SINGH DAIYA	STATE & ORS	GK VYAS
171	4877	2003	RAJ KUMAR KANKARIYA & ORS	STATE & ORS	PP CHOUDHARY
172	4907	2003	MS PREETI YADUVANSHI	STATE OF RAJASTHAN & ORS.	MS SINGHVI
173	5023	2003	CHETAN RAM	STATE & ORS	HS SIDHU
174	5044	2003	AKHAND BAHADUR SINGH	STATE FARMS CORPORATION & ORS	RAKESH SINHA
175	5338	2003	AMRITPAL SINGH	STATE & ORS	HS SIDHU
176	5391	2003	AJAY KUMAR	J.N.V.UNI.& ANR	SANJAY MATHUR
177	5393	2003	KARAN SINGH	STATE & ORS	MR SINGHVI
178	5394	2003	PREETI YADUVANSHI	STATE & ORS	MS SINGHVI
179	5458	2003	BHARAT KUMAR DWIVEDI	STATE & ORS	AK RAJVANSHY
180	5623	2003	ANIL KUMAR GAUR & ANR	STATE & ORS	PR SINGH
181	5669	2003	ASHOK KUMAR SHARMA	STATE & ANR	RS SALUJA
182	5688	2003	SMT.ANURADHA	STATE & ORS	SACHIN ACHARYA
183	5804	2003	BHANWAR SINGH RATHORE	STATE & ORS	PS BHATI
184	5823	2003	GANGA SINGH & ORS	STATE & ORS	PP CHOUDHARY
185	5840	2003	NACHHATTAR SINGH	UNION OF INDIA & ORS	PS BHATI
186	5978	2003	KSHETRIYA GRAMIN BANK EMPLOYEES UNION	UNION OF INDIA & ORS	NK RASTOGI
187	5986	2003	ANIL KUMAR SHARMA	M.L.S.UNI.,UDAIPUR	GOVIND MATHUR
188	6032	2003	RAMA SINGH	STATE & ORS	PS BHATI
189	6304	2003	RAJ.GRAMIN BANK OFFICERS ORGANISATION	UNION OF INDIA & ORS	NK RASTOGI
190	6692	2003	N.UNNIKRISHNAN	R.S.R.T.C. & ANR	PC SHARMA
191	6835	2003	PARBAT SINGH UDAWAT	STATE & ORS	GK VYAS
192	6883	2003	RAJNISH MEHTA	MEWAR ANCHALIK GRAMIN BANK LTD. & ANR	SANJAY MATHUR
193	6897	2003	BIKANER CENT.COOP. BANK LTD.	STATE & ANR	RAJESH JOSHI
194	6983	2003	JITENDRA SINGH	STATE & ANR	HS SIDHU
195	19	2004	DIST.ANIMAL HUSBANDRY OFFICER & ANR	JUDGE,LABOUR COURT & ORS	G.A.
196	79	2004	DR.PRAMOD KUMAR	UNION OF INDIA & ORS	KK SHAH

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197	465	2004	SMT.SWAROOP KANWAR	STATE & ORS	PS BHATI
198	524	2004	PURNENDU PAREEK & ORS	STATE & ORS	SN TRIVEDI
199	528	2004	ALL RAJ.CO.OPERATIVE BANK EMPLOYEE UNION	REGISTRAR CO.OPERATIVE SOCIETIES RAJ JAI	IR CHOUDHARY
200	671	2004	TEJA RAM & ORS	STATE & ORS	RAJESH JOSHI
201	792	2004	HEMRAJ	STATE OF RAJ & ORS	MR SINGHVI
202	1072	2004	BAL KISHAN PANDIYA	STATE & ORS	SHAMBHOO SINGH
203	1211	2004	SURENDRAJEET SINGH BHAMBU	STATE & ORS	SN SHARMA
204	1230	2004	SAMBHU DAN	UNION OF INDIA & ORS.	BS CHARAN
205	1239	2004	MAPHA RAM	STATE OF RAJ. & ANR	SK MALIK
206	1244	2004	LAXMI NARAYAN	R.S.R.T.C. & ORS	SAJJAN SINGH
207	1377	2004	PARVAT SINGH RATHORE	STATE & ORS	DR GURJAR
208	1378	2004	DAYA RAM	STATE & ORS	NR CHOUDHARY
209	1423	2004	DHARA RAM	STATE & ANR	RAJESH JOSHI
210	1433	2004	SHARDA MISHRA	UNION OF INDIA & ORS	VIJAY MEHTA
211	1435	2004	RAM NARAIN	STATE & ORS	PK LOHRA
212	1796	2004	LACHHA RAM & ORS	STATE & ANR	
213	1799	2004	PRAVEEN RATHORE	UNION OF INDIA & ORS	RN UPADHYAYA
214	1878	2004	RAJENDRA RAJ MUNOT	UNITED INDIA INSURENCE CO. LTD.& ORS	ANIL BHANDARI
215	1905	2004	PURUSHOTTAM LAL	STATE & ORS	SANJEEV JOHARI
216	1913	2004	STATE & ORS	PRATAP SINGH GEHLOT & ORS	GA
217	1944	2004	MAHESH CHANDRA SONI & ORS	HINDUSTAN ZINC LIMITED,UDAIPUR	RN UPADHYAYA
218	2031	2004	RADHESHYAM AGGARWAL	STATE BANK OF BIKANER & JAIPUR & ORS	VK AGGARWAL
219	2055	2004	MANOHAR SINGH	STATE OF RAJ. & ORS.	MS SINGHVI
220	2093	2004	SMT. KUSUM MATHUR	STATE OF RAJ. & ORS.	KULDEEP MATHUR
221	2138	2004	MAHENDER SINGH TAK	STATE OF RAJ. & ORS.	IR CHOUDHARY
222	2204	2004	TULSIRAM CHOUDHARY	STATE OF RAJ. & ORS	IR CHOUDHARY
223	2211	2004	SUKHPAL PUNIA	STATE OF RAJ. & ANR.	RAJESH JOSHI
224	2331	2004	BALDEO KRISHNA	JODHPUR VIDHYUT VITRAN NIGAM LTD. & ANR.	SL JAIN
225	2486	2004	SAGAR MAL JAIN	STATE & ANR.	GOVIND MATHUR
226	2487	2004	KHEMCHAND TANWAR	STATE & ORS	KS CHOUHAN
227	3056	2004	KISHNA RAM	NAGOUR CENTRAL CO-OP. BANK LTD. & ANR	JR BENIWAL
228	3099	2004	DEOKARAN SINGH	UNION OF INDIA & ORS	JK MISHRA
229	3100	2004	RAJ.SOCIAL WELFARE ADVISORY BOARD & ORS.	SMT.SUSHILA TAILOR & ANR.	GIRISH SANKHALA
230	3220	2004	RAM NIWAS	STATE & ORS	GR PUNIA
231	3237	2004	JAISHANKAR SHARMA	STATE OF RAJ. & ORS.	JITENDRA GANG
232	3286	2004	MAHENDRA SINGH	STATE OF RAJ. & ORS.	PS CHUNDAWAT
233	3295	2004	BASTI RAM	STATE & ORS	RN UPADHYAYA
234	3393	2004	ANIL KUMAR TANTIA	RAJ.RAJYA VIDHYUT PRASARAN NIGAM LTD.	HARISH PUROHIT
235	3416	2004	AJEET SINGH PURAWAT & ANR.	STATE & ORS.	JS CHOUDHARY
236	3417	2004	SANDEEP KUMAR JAIN	STATE & ORS.	JS CHOUDHARY
237	3665	2004	KRISHAN KUMAR	UNION OF INDIA & ORS.	GJ GUPTA
238	3716	2004	SMT. KAMLESH DEEDWANIA	STATE & ORS.	MS SINGHVI
239	3751	2004	BHAGWANA RAM GODARA	STATE & ORS	IR CHOUDHARY
240	3807	2004	SMT.KAMALA & ORS.	STATE & ANR.	RN UPADHAYA
241	3873	2004	DR. R.K. GARG	STATE & ORS.	CS KOTWANI
242	3967	2004	SUMNESH MATHUR	STATE & ANR	RAJESH JOSHI
243	3968	2004	MEGH SINGH	R.S.R.T.C. & ANR.	RAJESH PANWAR
244	4050	2004	EX.CONSTABLE BABU LAL	UNION OF INDIA & ORS.	JS CHOUDHARY
245	4056	2004	NARAYAN LAL SANADHYA	STATE & ORS.	TRIBHUVAN GUPTA

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246	4081	2004	GAMNA RAM KADELA	STATE & ORS	G VAISHNAV
247	4309	2004	SITA RAM SHARMA	STATE & ORS.	GK VYAS
248	4363	2004	LAXMI NARAYAN SHARMA	STATE & ORS.	IR CHOUDHARY
249	4396	2004	IBRAHIM CHIPA	STATE & ANR	MA SIDDIQUI
250	4481	2004	MITHULAL	STATE & ORS	AS RATHORE
251	4489	2004	GOVIND LAL SHARMA	STATE & ORS.	BM BOHRA
252	4490	2004	RAJ.NYAYIK KARMACHARI SANGH,JODHPUR	STATE OF RAJ. & ORS.	JK CHANDA
253	4531	2004	RAMPRATAP VYAS	STATE & ORS.	HS SANDHU
254	4609	2004	MRS.SHASHI CHAWLA	STATE & ANR	SANJAY MATHUR
255	4631	2004	MAGHARAM	STATE OF RAJ. & ORS.	BN KALLA
256	4641	2004	VIRENDRA SINGH & ANR.	STATE OF RAJ. & ORS.	MAHENDRA SINGH GODARA
257	4652	2004	NARAYAN LAL & ORS.	STATE OF RAJ. & ORS.	RN UPADHYAY
258	4654	2004	SMT.SANTOSH DEVI	STATE & ORS	VINOD PUROHIT
259	4674	2004	MISS. SANTOSH KAWADIA	STATE & ORS.	RANJEET JOSHI
260	4819	2004	SATYAVAN & ORS.	STATE & ORS.	BN KALLA
261	4894	2004	SMT.PREM	STATE & ORS	KR CHOUDHARY
262	4914	2004	DR.HANUMAN PRASAD TOSHNIWAL	STATE & ORS	IR CHOUDHARY
263	4975	2004	RAM LAL PATEL	STATE & ORS.	PR MEHTA
264	4994	2004	DR. POONAM CHAND KHATRI	STATE & ORS.	MC BHOOT
265	4995	2004	DR.ARVID KALA	UNION OF INDIA & ORS.	GR PUNIA
266	5019	2004	SMT. CHANDRA DEVI	STATE OF RAJ. & ORS.	SN TRIVEDI
267	5060	2004	MANOJ KUMARI	STATE & ORS.	SAJJAN SINGH
268	5078	2004	STATE & ORS.	PRAHALAD RANA	SN TIWARI, G.A.
269	5220	2004	SMT. LADU & ANR	STATE OF RAJ. & ORS	SN TRIVEDI
270	5350	2004	JAI NARAYAN SWAMI	STATE & ORS.	P BOHRA
271	5490	2004	GOPAL PURI GOSWAMI	STATE & ORS.	VIJAY BISHNOI
272	5536	2004	BHANWAR LAL SALAVI	STATE & ORS.	DK GAUR
273	5577	2004	SHAHBUDDIN PATHAN	STATE & ANR	SS JODHA
274	5591	2004	GOVERDHAN LAL VYAS	C.M.D.,J.V.V.N.LTD.& ANR.	RS SALUJA
275	5654	2004	SMT. NEETU CHOUDHARY & ORS	STATE & ORS	GR PUNIA
276	5692	2004	BHANWAR SINGH UDAWAT	STATE & ORS	KULDEEP MATHUR
277	5700	2004	KHINV RAJ GUNGAN	STATE & ORS	MUKESH RAJPUROHIT
278	5726	2004	MUSTAQ AHMED	U.O.I. & ORS.	PUSHPENDRA SINGH
279	5759	2004	SHAITAN SINGH	STATE & ORS	KULDEEP MATHUR
280	5769	2004	KISHAN LAL DHOBI	STATE & ORS.	NK RASTOGI
281	5805	2004	HARNAM LAL	RAJ.STATE GANGA.SUGAR MILLS LTD.& ORS	MR SINGHVI
282	5824	2004	POKARAM	STATE & ORS.	SUMEET MEHTA
283	54	2005	FATEH SINGH & ANR.	UNION OF INDIA & ORS	SK MALIK
284	161	2005	RAJESH BOYAL	STATE & ANR.	MUKESH RAJPUROHIT
285	284	2005	OM PRAKASH KEWALIYA	STATE & ORS.	ARJUN PUROHIT
286	365	2005	DR.DEEPAK SOMANI & ORS.	U.O.I. & ORS.	RAKESH ARORA
287	382	2005	LOONKARAN	STATE & ORS	BN KALLA
288	394	2005	ASHOK KUMAR GARG	M/S HINDUSTAN ZINC LTD.UDAIPUR & ANR.	GJ GUPTA
289	421	2005	SARDAR SINGH	UTTARI RAJ.SAHAKARI DUGDH UTP.SANGH &ANR	HS SIDHU
290	499	2005	KANHAIYA LAL SHRIVASHNAVA	STATE & ORS.	NK RASTOGI
291	534	2005	ANIL KUMAR MISHRA	STATE & ORS.	SN TRIVEDI
292	618	2005	KASIM KHAN	STATE & ORS.	RAKESH ARORA
293	678	2005	BHANWAR LAL SHARMA	STATE & ORS.	VD VYAS
294	685	2005	SUNIL KUMAR	UNION OF INDIA & ORS.	MAHESH BORA

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295	746	2005	BUDHRAM VERMA	RAJ.HOUSING BOARD,JAIPUR & ORS.	MAHESH BORA
296	789	2005	JAGDISH PRASAD GAUR	JODHPUR VIDHYUT VITARAN NIGAM LTD. & ORS.	SKM VYAS
297	819	2005	HARISH CHANDRA	STATE & ORS	RANJEET JOSHI
298	943	2005	MAHESH KUMAR GUPTA & ORS.	RIGANGANAGAR KESHTRIYA GRAMIN BANK & ORS.	PR SINGH
299	955	2005	SATYA NARAYAN	UNION OF INDIA & ORS	PS BHATI
300	1039	2005	NAGENDRA KUMAR	STATE & ANR	RS SALUJA
301	1088	2005	SMT.SUMITRA	STATE & ORS	DL MOTHSRA
302	1111	2005	SMT.SUSHILA DEVI KAKANI	STATE & ORS.	SANJEEV JOHARI
303	1138	2005	VINOD KUMAR SHARMA	AJMER VIDYUT VITRAN NIGAM LTD.	TRIBHUVAN GUPTA
304	1146	2005	DATA RAM	STATE & ORS.	RK BHATIA
305	1241	2005	KANHAIYA LAL	STATE & ORS.	DINESH KUMAR SHARMA
306	1285	2005	V.K. SHARMA	MARUDHAR KSHETRIYA GRAMIN BANK & ANR.	AS RATHORE
307	1308	2005	SATYA NARAIN	STATE & ORS.	RANJEET JOSHI
308	1315	2005	RAMESH CHAUHAN	STATE & ORS	RS CHARAN
309	1321	2005	AMRIT RAM MAILA & ORS	STATE & ANR	RN UPADHYAYA
310	1475	2005	MANAGING COMMITTEE,I.G.M.(PG) COLLEGE,	DR.PUNAM SHARMA & ORS.	HS SIDHU
311	1479	2005	CHHAIL SINGH	UNION OF INDIA & ORS.	MA SIDDIQUI
312	1500	2005	JAI PRAKASH	STATE & ANR.	PR MEHTA
313	1530	2005	SMT. GEETA & ORS.	STATE & ANR.	PP CHAUDHARY
314	1538	2005	DR.NILIMA GOSWAMI	STATE & ORS.	MS SINGHVI
315	1615	2005	JITENDRA GAUR	STATE & ANR.	ANAND PUROHIT
316	1660	2005	KAILASH CHANDRA MANDOWARA	CHITTORGARH CENTRAL CO-OP.BANK LTD.	PP CHAUDHARY
317	1738	2005	ASHOK KUMAR YADAV	STATE & ORS	P BOHRA
318	1835	2005	SURENDRA KUMAR DAVE	STATE OF RAJ.	RS SALUJA
319	2074	2005	BHALBINDER SINGH @ BALVINDER SINGH	STATE & ORS	SN TRIVEDI
320	2092	2005	KUMBHA RAM	STATE & ORS.	IR CHOUDHARY
321	2123	2005	MOHAN LAL	STATE & ORS.	DL MOTHSVA
322	2132	2005	RAMDAS YADAV	UNION OF INDIA & ORS.	MAHESH BORA
323	2168	2005	PUSA RAM	STATE & ORS.	RK BHATIA
324	2365	2005	SURESH CHAND SHARMA	STATE & ORS.	PS RATHORE
325	2452	2005	PRABHU LAL MALI	STATE & ORS.	RK SINGHAL
326	2477	2005	RICHPAL SINGH	STATE & ANR	CP TRIVEDI
327	2483	2005	SOHAN LAL KALAL	STATE & ORS	CP TRIVEDI
328	2663	2005	SAMPAT RAM LADDHA	BHARAT SANCHAR NIGAM LTD. & ORS.	KULDEEP MATHUR
329	2668	2005	BAL CHAND JAIN	STATE & ORS.	CS BISSA
330	2711	2005	SOBIN BANO	STATE & ANR.	KULDEEP MATHUR
331	2823	2005	ASSOCIATION OF WIDOWS OF GOVT.SERVANTS	SECRETARY,ENERGY DEPT.SECRETARIAT & ORS.	VINAY JAIN
332	2838	2005	JAGDISH PRASAD	STATE & ANR.	RS SALUJA
333	2843	2005	MUNNI DEVI CHOUDHARY	STATE & ORS.	IR CHOUDHARY
334	2853	2005	SAROJ GUPTA	STATE & ORS	MANOJ JOSHI
335	2861	2005	BHAVESH BOHRA	STATE & ORS	MUKESH RAJPUROHIT
336	2875	2005	PRADEEP KUMAR SHARMA	STATE & ORS.	SUKH DEO VYAS
337	2878	2005	OM PRAKASH	STATE & ORS.	PRADEEP SHAH
338	2898	2005	JAI PRAKASH GUPTA	STATE & ORS.	KULDEEP MATHUR
339	2958	2005	DANARAM JAT & ANR.	STATE & ANR.	MUKESH RAJPUROHIT
340	3000	2005	PANNA LAL	STATE & ORS	SANJAY MATHUR
341	3054	2005	SHIV RATAN	STATE & ORS.	CP TRIVEDI
342	3055	2005	AHMED BUX	STATE & ORS.	MUKESH RAJPUROHIT
343	3093	2005	DR.RAMU RAM VISHNOI	STATE & ORS.	RN UPADHYAY

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344	3200	2005	RAI SAHAB BISHNOI	STATE & ANR.	HS SIDHU
345	3232	2005	AMARA RAM	STATE & ORS.	MUKESH VYAS
346	3239	2005	MAHENDRA MATHUR & ORS.	STATE & ORS.	RAJESH JOSHI
347	3308	2005	CHOTH MAL KHATRI	STATE & ORS.	MC BHOOT
348	3449	2005	JAGDEESH PRASAD	STATE & ORS.	KR CHOUDHARY
349	3503	2005	BHOMA RAM	STATE & ORS.	KS CHAUHAN
350	3507	2005	MADAN SINGH BHATI	UNION OF INDIA & ORS	PS BHATI
351	3530	2005	HARBHAN SINGH	R.S.R.T.C.,JAIPUR & ANR.	DS THIND
352	3640	2005	SAWAN KUMAR	DIRECTOR LOCAL BODIES, & ANR.	RK SINGHAL
353	3657	2005	BALA RAM SHARMA	STATE & ORS.	SANJAY MATHUR
354	3740	2005	SHER SINGH GEHLOT	JAI NARAYAN VYAS UNI., JODHPUR & ORS.	NITIN OJHA
355	3835	2005	SMT. MANJU DEORA	STATE & ORS.	ANAND PUROHIT
356	3839	2005	HANUMAN SINGH TOMAR	STATE & ORS.	NR CHOUDHARY
357	3849	2005	KANTI LAL PATEL	STATE & ANR.	PR MEHTA
358	3879	2005	RAMESH CHANDRA	STATE & ORS	PP CHOUDHARY
359	3894	2005	BABU LAL KHARAL	STATE & ORS.	VINOD PUROHIT
360	3919	2005	LALIT SHANKER SHARMA	STATE & ANR.	RN UPADHYAYA
361	4023	2005	GEETA MEENA & ORS.	STATE & ORS.	RS SALUJA
362	4034	2005	DR.KESHAV KOTWANI	STATE & ORS.	MC BHOOT
363	4035	2005	DR. L.K. BHARGAVA	STATE & ORS.	CS KOTWANI
364	4041	2005	MANGILAL CHOUDHARY	STATE & ANR.	MR SINGHVI
365	4045	2005	SATYA NARAYAN & ORS.	STATE & ORS.	RS SALUJA
366	4049	2005	MUMTAZ KHAN	U.O.I. & ORS.	SHREEDHAR PUROHIT
367	4088	2005	BHADU RAM	STATE & ORS.	MUKESH VYAS
368	4096	2005	DR.VIJAY KUMAR	STATE & ANR.	SL JAIN
369	4117	2005	MAHENDRA PRASAD GENWA	STATE & ORS.	DR.RAM LAL SONEL
370	4186	2005	INDRA MOHAN NAGPAL	R.S.R.T.C.,JAIPUR & ORS.	SN TRIVEDI
371	4193	2005	RAMRAJ BANJARA	STATE & ORS.	SUNIL MEHTA
372	4210	2005	CHHAGAN NATH VYAS	STATE & ORS	DD THANVI
373	4236	2005	NEELAM GILHOTRA & ORS	STATE & ORS	PS BHATI
374	4253	2005	N.K.CHHANGANI & ANR.	RAJ.HOUSING BOARD & ANR.	JP JOSHI
375	4371	2005	LALA RAM JELIA	STATE & ANR.	IR CHOUDHARY
376	4395	2005	MANGI LAL MADHAV	RAJ.FINANCIAL CORPORATION, JAIPUR & ORS.	VIMAL MATHUR
377	4450	2005	PAWAN KUMAR	U.O.I. & ORS.	SP SHARMA
378	4454	2005	MOOLCHAND	STATE & ORS.	CP TRIVEDI
379	4461	2005	SMT.VIMALA MEHTA	SINDH VIDHYA MANDIR SAMITI & ORS.	VINOD PUROHIT
380	4465	2005	GURPRIT KAUR	STATE & ORS.	SN TRIVEDI
381	4470	2005	HEMLATA CHOUHAN	U.O.I. & ORS.	DR.PRATISHTHA
382	4478	2005	MANGI LAL DABI	STATE & ORS.	PR MEHTA
383	4479	2005	PS YADAV & ORS.	J.N.V.UNIVERSITY,JODHPUR & ORS.	RS SALUJA
384	4526	2005	GOVIND RAM PALIYAL	STATE & ORS.	NR CHOUDHARY
385	4556	2005	AVINASH RATHORE	PROJECT DIRECTOR,LOK JUMBISH PARISHAD	HIMANSHU SHRIMALI
386	4566	2005	SMT.JETHI DEVI	STATE & ORS.	IR CHOUDHARY
387	4586	2005	HARI MOHAN GUPTA	STATE & ORS.	MS SINGHVI
388	4609	2005	BHARAT SINGH @ SWAMI BHARAT SATYARTHI	STATE & ANR.	CS BISSA
389	4617	2005	SMT.JYOTI MAHESHWARI	STATE & ORS.	GR PUNIA
390	4637	2005	RAJ.STATE ROADWAYS EEMPL.UNION,PHALODI	RAJ.STATE ROAD TRANS.CORPN. & ORS.	GR PUNIA
391	4662	2005	PHOOL SHANKAR & ORS.	STATE & ORS.	RS SALUJA
392	4663	2005	SHIV RAM	STATE & ANR.	BM BOHRA

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393	4686	2005	SMT.CHANDRAKALA	STATE & ORS.	RAKESH ARORA
394	4747	2005	ARJUN SINGH BHASKAR	STATE & ORS.	RAJESH JOSHI
395	4774	2005	MAHENDRA KUMAR SAMAR	STATE & ORS.	PR MEHTA
396	4807	2005	RAVINDRA KUMAR	UNION OF INDIA & ORS.	MA SIDDIQUI
397	4872	2005	CHHOTI BANO	STATE & ORS.	RS SALUJA
398	4948	2005	STATE & ORS	SITA RAM & ANR	SS SHARMA,A.G.A.
399	4957	2005	MADAN LAL SEN	R.S.C.S. & G.MILLS & ANR	TRIBHUWAN GUPTA
400	5001	2005	BHANWAR LAL	STATE & ORS.	MR SINGHVI
401	5004	2005	PRAHLAD SINGH	STATE & ORS.	RANJEET JOSHI
402	5005	2005	MAN SINGH	STATE & ORS.	RANJEET JOSHI
403	5027	2005	BHANWAR LAL BALLANI	STATE & ORS.	VINOD PUROHIT
404	5075	2005	DEEPAK TAK	INDIAN BANK & ANR	VINAY JAIN
405	5093	2005	RATAN LAL KHATEEK & ORS.	BHILWARA AJMER KSHETRIYA GRA.BANK & ORS.	MANOJ BHANDARI
406	5110	2005	UMEDA RAM	STATE & ORS	RAJESH JOSHI
407	5139	2005	JAGDISH GOYAL	STATE & ORS.	SP SHARMA
408	5140	2005	NATHU KHAN	STATE & ORS.	VINOD PUROHIT
409	5154	2005	JAGAN NATH RATHORE	STATE & ORS.	VINOD PUROHIT
410	5155	2005	GHEESALAL	STATE & ORS.	VINOD PUROHIT
411	5158	2005	SANTLAL GOYAL	STATE & ORS	GIRISH SANKHALA
412	5185	2005	DHOKAL RAM	RAJ.HOUSING BOARD,JAIPUR	RAKESH ARORA
413	5195	2005	DR.BHARAT BHUSHAN DHINGRA	STATE & ORS.	HS SIDHU
414	5214	2005	NARENDRA KUMAR CHTURVEDI	STATE & ANR.	RANJEET JOSHI
415	5224	2005	CHANDAN DAN	STATE & ORS.	MR SINGHVI
416	5230	2005	MRS. SANTOSH PUROHIT & ANR.	STATE & ANR.	GIRISH JOSHI
417	5246	2005	KALYAN SINGH CHOUDHARY	STATE & ORS.	IR CHOUDHARY
418	5279	2005	TEJPAL JEENGAR	STATE & ORS.	IR CHOUDHARY
419	5290	2005	SUALEH RAZA BAIG	STATE & ORS	PK LOHRA
420	5306	2005	SMT.SAMUNDAR KANWAR	STATE & ORS.	KULDEEP MATHUR
421	5329	2005	NIHAL SINGH	RSRTC,JAIPUR & ANR.	HS SIDHU
422	5365	2005	BHANWARI CHOUDHARY & ORS.	STATE & ORS.	RS SALUJA
423	5433	2005	SMT.RAMILA BAMNIA	STATE & ANR.	PP CHAUDHARY
424	5449	2005	UMED SINGH TALESARA	STATE & ORS.	GIRISH SANKHALA
425	5473	2005	RAJESH PAL BHUVAL	STATE & ORS.	SUKH DEO VYAS
426	5477	2005	VIJAY LAXMI & ORS.	STATE & ORS	SL JAIN
427	5530	2005	KARAN SINGH	STATE & ORS	PUSHPENDRA SINGH
428	5547	2005	SUSHIL KUMAR	STATE & ANR.	MUKESH RAJPUROHIT
429	5628	2005	BALRAM BAIRWA & ORS.	STATE & ANR.	DR.SS BHANDAWAT
430	5640	2005	ANIL KUMAR & ORS.	STATE & ORS.	PP CHOUDHARY
431	5679	2005	BHANWAR SINGH	STATE & ANR.	PRADEEP SHAH
432	5687	2005	PRAKASH CHAND SHARMA	STATE & ORS.	SANGEET LODHA
433	5696	2005	R.P.SINGH	STATE & ORS.	ASHOK JOSHI
434	5711	2005	JEET SINGH	STATE & ANR.	MS SINGHVI
435	5716	2005	RAJ.ANUSHAKTI PARIYOJNA KARMCHARI SANGH	U.O.I. & ORS.	PS BHATI
436	5725	2005	RAM NARESH	RAJ.STATE GANGANAGAR SUGAR MILLS & ORS.	DK PARIHAR
437	5794	2005	PRAKASH CHAND KHICHI	STATE & ANR.	ANAND PUROHIT
438	5822	2005	SMT.KRISHNA	STATE & ORS.	HARISH PUROHIT
439	5830	2005	RAJESH PILANIA	RAJ.RAJYA VIDHYUT PRASARAN NIGAM LTD.&OR	HEMANT DUTT
440	5836	2005	AMARJEET SINGH	STATE & ORS.	SN TRIVEDI
441	5852	2005	LAXMI GOPAL VYAS	STATE & ANR.	RS SALUJA

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
442	5876	2005	SMT.KAMLA DEVI	STATE & ORS.	ARJUN PUROHIT
443	5877	2005	MUKESH MATHUR	STATE & ORS	VIMAL MATHUR
444	5930	2005	MADAN SINGH	STATE & ORS	RS SALUJA
445	5955	2005	M.S.JOSHI	BHARAT SANCHAR NIGAM LTD. & ORS.	BP BOHRA
446	5958	2005	DHANRAJ PANWAR & ORS.	STATE & ORS.	SUNIL JOSHI
447	6009	2005	STATE & ANR	HAMEERA RAM & ANR	JK BHAIYA
448	6070	2005	MANJU	STATE & ORS.	AWAR DAN CHARAN
449	6071	2005	SMT.BAYA	STATE & ORS	MS RAJPUROHIT
450	6091	2005	KOJA RAM & ANR	STATE & ORS	JS CHOUDHARY
451	6092	2005	BHAGIRATH RAM	STATE & ORS	HEMANT SHRIMALI
452	6097	2005	KISHAN LAL JAIN	STATE & ORS.	MUKESH VYAS
453	6131	2005	VIJAY SINGH KACHHAWAHA	SYTATE & ORS.	CP TRIVEDI
454	6141	2005	RAJU SINGH	STATE & ORS	SUNIL JOSHI
455	6152	2005	BHURA RAM CHOUDHARY	STATE & ORS.	GR PUNIA
456	6200	2005	RAJ.SAHAYAK KARAMCHARI SANGH,BHILWARA	STATE & ORS.	SN TRIVEDI
457	6213	2005	GOPAL SINGH & ANR.	STATE & ORS.	BN KALLA
458	6239	2005	BHUPENDRA SINGH	STATE & ORS.	PP CHOUDHARY
459	6242	2005	CHAMPA LAL LAKEHRA	STATE & ORS.	IR CHOUDHARY
460	6248	2005	DIGVIJAY SINGH	HINDUSTAN ZINC LIMITED & ORS.	CP TRIVEDI
461	6251	2005	VIRENDRA SINGH	STATE & ORS.	MA SIDDIQUI
462	6279	2005	VELA RAM	STATE & ORS.	PRADEEP SHAH
463	6281	2005	RAKESH PARIHAR & ORS.	STATE & ANR.	JP JOSHI
464	6285	2005	SOMA LAL PARGI & ORS.	STATE & ORS.	PS CHUNDAWAT
465	6287	2005	MANOJ KUMAR	STATE & ORS.	PP CHAUDHARY
466	6288	2005	JAI KUMAR SHAH	STATE & ORS.	PARIKSHIT NAYAK
467	6298	2005	HITESH KUMAR PANDYA	JANARDAN RAI NAGAR RAJ.VIDHYAPEETH & ANR	VINAY SHRIVASTAVA
468	6305	2005	RAM CHANDRA MOSALPURIA	STATE & ORS.	MUKESH VYAS
469	6311	2005	MARUF KHAN PATHAN	B.S.N.L.& ORS.	HEMANT DUTT
470	6318	2005	BHERA RAM	UCO BANK & ORS.	VINAY JAIN
471	6364	2005	JAWARI LAL CHITARA	D.J.,PALI & ANR.	FIROZ KHAN
472	6367	2005	KAMLESH KUMAR SHARMA	STATE & ANR.	HK PUROHIT
473	6375	2005	ITARI DEVI	STATE & ORS.	PR MEHTA
474	6383	2005	DINESH KUMAR DAVE	RAJ NON-GOVT.EDU.INST.TRIB.,JAIPUR &ORS.	PS BHATI
475	6393	2005	RAJEEV CHOUDHARY	STATE & ORS.	KAMLESH RAWAL
476	6394	2005	MALLA RAM & ANR.	STATE & ORS.	AWAR DAN CHARAN
477	6399	2005	HIMMAT BHARTI	STATE & ANR.	SKM VYAS
478	6422	2005	DHANA RAM BERA	STATE & ORS.	SP SHARMA
479	6426	2005	B.K.CHOUDHARY	M/S.HINDUSTAN ZINC LIMITED & ORS.	RN UPADHYAY
480	6463	2005	SMT.SHANTI BHATI & ORS.	STATE & ANR.	K.C.PITAWAT
481	6469	2005	TAGA RAM KHATRI	STATE & ORS.	CP TRIVEDI
482	6471	2005	RAM KUMAR & ORS.	STATE & ORS.	CP TRIVEDI
483	6480	2005	GOPAL SINGH	STATE & ORS.	KL KHATRI
484	6491	2005	BANSHIDHAR JAIN & ORS.	RAJ.AYURVED UNI.& ANR.	KN JOSHI
485	6541	2005	HEMENDRA PURI	J.N.V.UNIVERSITY,JODHPUR & ORS.	MK TRIVEDI
486	6685	2005	NASEEM BANO	STATE & ANR	PP CHOUDHARY
487	6715	2005	ARUN BASU	RAJ.STATE MINES & MINERALS LTD. & ORS.	T GUPTA
488	6791	2005	NARPAT RAJ BHANDARI	STATE & ANR.	DEEP CHAND SHARMA
489	6815	2005	BRIJ NANDAN DIXIT	STATE & ORS.	MAHESH BORA
490	6831	2005	SUKH RAM MEENA	STATE & ORS.	MUKESH RAJPUROHIT

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
491	6877	2005	SANGEETA MEHTA	STATE & ORS.	HEMANT DUTTA
492	6883	2005	JEERAJ KHAN @ JEERAM KHAN & ANR.	STATE & ORS.	PS CHUNDAWAT
493	6932	2005	SMT.RAHMAT	STATE & ORS.	PS BHATI
494	6937	2005	RAM KARAN	STATE & ORS.	GR POONIA
495	6986	2005	DILIP KUMAR	STATE & ORS.	GM KHAN
496	7066	2005	RAGHBIR SINGH KHALSA	STATE & ORS.	MR SINGHVI
497	7073	2005	SATYA PRAKASH AMETA & ORS.	STATE & ANR.	VINAY SHIVASTAVA
498	7078	2005	NANDLAL SHARMA	STATE & ORS.	RAMESH PUROHIT
499	7104	2005	PANNA LAL SONI	STATE & ORS.	MANOJ BHANDARI
500	7124	2005	SMT.PUSHPA DEVI PARASAR	MUNICIPAL BOARD,MUNDWA,NAGAU & ORS.	GIRISH SANKHALA
501	7155	2005	MAN.COMMI.SHRI ARO.S.D.MANDIR TRUST &ANR	RAJ NON GOVT.EDU.I.T. & ORS.	DD THANVI
502	7189	2005	PREM CHAND BALAR	R.S.R.T.C.,JAIPUR	RN UPADHYAY
503	7217	2005	SMT.SHANTI DEVI	STATE & ORS.	MS PUROHIT
504	7223	2005	YASHPAL SINGH	AJMER VIDHYUT VITARAN NIGAM LTD.& ORS.	GR PUNIA
505	7240	2005	MP CHOUHAN	NEW INDIA ASSURANCE CO LTD. & ORS.	SD VYAS

Rajasthan High Court, Jodhpur**DB Civil Writ (Service Matters) From 01st Jan. 2001 to 31st Dec. 2005**

Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	945	2001	UNION OF INDIATHRO.G.M.,N.R.& ORS	KUNDAN LAL ARORA & ANR	JP JOSHI
2	2298	2001	SMT.SUGAN KANWAR	UNION OF INDIA & ORS	JK KAUSHIK
3	3826	2001	UNON OF INDIA & ANR	C.A.T. & ANR	MANOJ BHANDARI
4	706	2002	ASHU JAIN	UNION OF INDIA & ORS	RS SALUJA
5	915	2002	SMT.KAMLA	UNION OF INDIA & ORS	JK KAUSHIK
6	2039	2002	PROMOD KUMAR GUPTA & ORS	STATE & ANR	GOVIND MATHUR
7	3389	2002	TULSI RAM MEENA	UNION OF INDIA & ORS	DK GAUR
8	3795	2002	R.K.MAHAVAR & ORS	UNION OF INDIA & ORS	JK MISHRA
9	4061	2002	SMT.KISHNI	UNION OF INDIA & ORS	SK MALIK
10	4794	2002	KARAN SINGH	U.O.I.& ORS.	VIJAY MEHTA
11	4810	2002	GHEESA LAL	STATE & ANR.	GOVIND MATHUR
12	941	2003	JAI BHAGWAN SHARMA	UNION OF INDIA & ORS	JK MISHRA
13	2440	2003	SRI KRISHAN JOSHI	STATE & ORS	GK VYAS
14	4901	2003	SMT.SUSHILA NAGAR	RAJ.HIGH COURT, JODHPUR	SHAIENDRA KALA
15	3268	2004	RAVINDER KUMAR	STATE & ORS.	JK MISHRA
16	3835	2004	DR.SATYA NARAYAN SHARMA & ORS	STATE & ORS	MS SINGHVI
17	4419	2004	U.O.I & ORS.	RAM CHANDER BALAI & ANR.	RAVI BHANSALI
18	2248	2005	UNION OF INDIA & ORS.	CENTRAL ADM.TRIBUNAL,JODHPUR & ANR.	KULDEEP MATHUR
19	2939	2005	UNION OF INDIA & ORS.	CENTRAL ADMI.TRIBUNAL,JODHPUR & ANR.	MANOJ BHANDARI
20	3709	2005	TULCHHA RAM	UNION OF INDIA & ORS.	VINOD PUROHIT
21	6930	2005	KUSHAL SINGH	U.O.I. & ORS.	SN TRIVEDI

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Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	823	2001	STATE OF RAJ.& ANR	JASWANT KUMAR SUTHAR	AK KHATRI
2	551	2002	GULAB SINGH	STATE & ORS	BL PUROHIT

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DB SAW (Service Matters) From 01st Jan. 2001 to 31st Dec. 2005					
Sr. No.	CaseNo	CaseYr	Petitioner	Respondant	Advocate
1	33	2003	MEGHRAJ	STATE & ORS	GR GOYAL